

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

M.A No. 137/2024 TN
(Original Application No. 584 of 2022)

IN THE MATTER OF:

Durga Prasad Yadav & Ors. Applicant

Versus

State of Uttar Pradesh & Ors. Respondents

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Place: New Delhi
Date: 31 January 25

BEFORE THE NATIONAL GREEN TRIBUNAL, ①

PRINCIPAL BENCH, NEW DELHI

M.A No. 137/2024 IN
(Original Application No. 584 of 2022)

IN THE MATTER OF:

Durga Prasad Yadav & Ors. Applicant

Versus

State of Uttar Pradesh & Ors. Respondents

**COMPLIANCE REPORT FILED BY THE RESPONDENT
NO.5 /PROJECT PROPONENT i.e. M/S AMRIT
BOTTLERS PVT. LTD. TO THE DIRECTIONS ISSUED BY
THIS HON'BLE TRIBUNAL, VIDE ITS JUDGMENT
DATED 22.12.2023 AND ORDER DATED 17.12.2024**

MOST RESPECTFULLY SHEWETH:

1. That this Hon'ble Tribunal has disposed off the captioned Original Application being O.A. No. 584 of 2022 titled as "*Durga Prasad Yadav & Ors. Vs. State of Uttar Pradesh & Ors.*" vide its Judgement dated 22.12.2023.
2. That this Hon'ble Tribunal, vide its Judgement dated 22.12.2023, was pleased to note that the Respondent No.5 is a compliant unit and is operating its unit with all the necessary permissions, licenses, Consent to Operate and/or No Objection Certificates (NOCs). That this Hon'ble Tribunal, vide its Judgement dated 22.12.2023, was pleased to further note that the Respondent No.5 is duly following all the directions /guidelines issued time & again by the statutory authorities and is following all the law which are necessary to operate the industry. That the relevant para of the said Judgement dated 22.12.2023 passed by this Hon'ble Tribunal is incorporated herein below for the ready reference of this Hon'ble Tribunal:

“37. *It is evident from the reports filed by the Joint Committee constituted by this Tribunal and reply filed by the respondent no. 5 that M/s Amrit Bottlers Pvt. Ltd. is a compliant unit which is operating with all the necessary permissions, licenses, Consent to Operate and/or No Objection Certificates (NOCs) and has installed requisite air and water pollution control equipment/systems and analysis reports of the samples taken show that the same are within prescribed limits and the respondent no.5 is following the directions /guidelines issued by the concerned authorities. The problem of water logging due to discharge from M/s Amrit Bottlers Pvt. Ltd. will be resolved with construction of the drain regarding which appropriate action is being taken by the respondents no. 1, 2 and 4.”*

3. That, however, this Hon’ble Tribunal, vide its said Judgement dated 22.12.2023, has issued certain directions which are contained in Para No.38 to Para No.44 of the said Judgement dated 22.12.2023 passed by this Hon’ble Tribunal. That this this Hon’ble Tribunal, vide its said Judgement dated 22.12.2023, has further directed to file an Action Taken Report with respect to the aforesaid direction issued by this Hon’ble Tribunal within three months.
4. That in compliance with the directions issued by this Hon’ble Tribunal, vide its said Judgement dated 22.12.2023, the Respondent No.5 has filed an Action Taken Report on 21.03.2024. That the Respondent No.5 carve leave & indulgence of this Hon’ble Tribunal that the contents of the aforesaid Action Taken Report filed by the Respondent No.5 on 21.03.2024 may be read as part & parcel of this present

Compliance Report and the same are not repeated herein for the sake of brevity.

5. That, moreover, the Respondent No.3 i.e. UPPCB has also filed its Compliance Report on 21.03.2025 before this Hon'ble Tribunal, which is available on the web-site of this Hon'ble Tribunal. That a perusal of the aforesaid Compliance Report dated 21.03.2025 filed by the Respondent No.3 i.e. UPPCB shows the below-mentioned facts:
 - (a) That the Regional Officers of UPPCB and Uttar Pradesh Ground Water Department has jointly inspected the Rain Water Harvesting projects installed by the Respondent No.5 at 25 locations on 22.02.2024, 27.02.2024 and 28.02.2024. That during the inspection, all the aforesaid Rain Water Harvesting projects have been completed and total 525362.8 Cubic Meter water was recharged through the aforesaid 25 Rain Water Harvesting projects installed by the Respondent No.5, which is approximately 150% of the total extraction of the ground water by the Respondent No.5 for its industrial use. That, therefore, the claim of respondent no. 5 for harvesting of rain water more than 150 % in ratio to extraction of ground water has been duly verified.
 - (b) That the Regional Officers of UPPCB and Divisional Forest Officer, Ayodhya has jointly inspected the afforestation and Miyawaki Forest developed by the Respondent No.5 and has been reported by the Forest Department, Ayodhya vide Letter dated 19.03.2024, which is annexed along-with the said Compliance Report dated 21.03.2025 filed by the Respondent No.3 i.e. UPPCB. That Forest Department, Ayodhya, vide Letter dated 19.03.2024, has duly verified the

claimed afforestation and Miyawaki Forest developed by the Respondent No.5.

DIRECTION-WISE COMPLIANCE REPORT: That this Hon'ble Tribunal has issued certain directions which are contained in Para No.38 to Para No.44 of the said Judgement dated 22.12.2023 and which are also reiterated in Para No.2 of the Order dated 17.12.2024 passed by this Hon'ble Tribunal. That the direction-wise compliance report is as under:

6. **Direction for installation of Nano – filtration Unit:** That this Hon'ble Tribunal, vide Para 38 of its said Judgement dated 22.12.2023, has directed the Respondent No.5 to ensure that the nano-filtration unit of capacity 300 KLD is installed and commissioned up-to 28.02.2024 and to submit a report regarding the operationalization of the same. That in compliance of above direction, it is submitted that the tertiary system, comprising of Ultrafiltration and Reverse Osmosis in the existing effluent treatment plant of the Respondent No.5 was commissioned on 27.02.2024. That the Ultrafiltration feed pump is of 40 m³ per hour capacity and the final permeate water is 20 m³ per hour in accordance with the aforesaid directions of Hon'ble Tribunal. That the final permeate from newly installed tertiary treatment plant is recycled in the process operations like Cooling tower, Boiler etc. That the tertiary treatment plant has been installed, commissioned and treated effluent from tertiary unit is being partially recycled back into the process. That the quality of Reverse Osmosis Permeate is complying with the norms prescribed under IS 10500:2012. That the quality of Effluent Treatment Plant outlet is complying with the standards

prescribed under Environment Protection Act 1986. Copy of the Commissioning Report dated 27.02.2024 is annexed as **Annexure: A**. Layout plan and flow chart of the Tertiary System installed by the Respondent No.5 is annexed as **Annexure: B**. Photographs of Ultrafiltration and Reverse Osmosis plant installed by the Respondent No.5 are collectively annexed as **Annexure: C (Colly)**. Copy of Test Reports of ETP RO Permeate Water dated 18.04.2024, 26.08.2024 and 20.11.2024 are collectively annexed as **Annexure: D (Colly)**.

7. **Direction for verification of Rain Water Harvesting Projects installed by the Respondent No.5:** That this Hon'ble Tribunal, vide Para 39 of its said Judgement dated 22.12.2023, has directed the Respondent No.3 i.e. UPPCB and the Uttar Pradesh Ground Water Department to inspect the Rain Water Harvesting Projects installed by the Respondent No.5. That the Regional Officers of UPPCB and Uttar Pradesh Ground Water Department has jointly inspected the Rain Water Harvesting projects installed by the Respondent No.5 at 25 locations on 22.02.2024, 27.02.2024 and 28.02.2024. That during the inspection, all the aforesaid Rain Water Harvesting projects have been completed and total 525362.8 Cubic Meter water was recharged through the aforesaid 25 Rain Water Harvesting projects installed by the Respondent No.5, which is approximately 150% of the total extraction of the ground water by the Respondent No.5 for its industrial use. That, therefore, the claim of Respondent no. 5 for harvesting of rain water more than 150 % in ratio to extraction of ground water has been duly verified and a

Compliance Report has been already filed by the UPPCB on 21.03.2024 before this Hon'ble Tribunal.

8. **Direction for verification of the Plantation done by the Respondent No.5:** That this Hon'ble Tribunal, vide Para 40 of its said Judgement dated 22.12.2023, has directed the Respondent No.3 i.e. UPPCB and the Divisional Forest Officer, Ayodhya to verify the plantation done by the Respondent No.5. That the Regional Officers of UPPCB and Divisional Forest Officer, Ayodhya has jointly inspected the afforestation and Miyawaki Forest developed by the Respondent No.5 and has been reported by the Forest Department, Ayodhya vide Letter dated 19.03.2024, which is annexed along-with the said Compliance Report dated 21.03.2025 filed by the Respondent No.3 i.e. UPPCB. That Forest Department, Ayodhya, vide Letter dated 19.03.2024, has duly verified the claimed afforestation and Miyawaki Forest developed by the Respondent No.5.
9. **Direction to carry out plantation activities in areas in the vicinity of the unit of the Respondent No.5 and surrounding nearby areas:** That this Hon'ble Tribunal, vide Para 42 of its said Judgement dated 22.12.2023, has directed the Respondent No.5 to carry out plantation activities in areas in the vicinity of the unit of the Respondent No.5 and surrounding nearby areas. In this regard, this Hon'ble Tribunal may kindly take note of the below-mentioned submissions:
- (a) That the Respondent No.5, vide its Letter dated 05.03.2024, requested the Divisional Forest Officer, Ayodhya to guide the Respondent No.5 with respect to availability of additional

land in the areas surrounding the unit of the Respondent No.5 for carrying out plantation activities. Copy of the Letter dated 05.03.2024 sent by the Respondent No.5 to the Divisional Forest Officer, Ayodhya is annexed as Annexure: E.

- (b) That the Divisional Forest Officer, Ayodhya, vide letter dated 29.06.2024 informed that the plantation activity can be carried out by Respondent No.5 on Gram Vikas Sansthan land at Dabhasemar. That the said identified land at Dabhasemar is in the nearby vicinity of the unit of Respondent No.5, which was selected for plantation activity by Respondent No.5. Copy of the Letter dated 29.06.2024 sent by the Divisional Forest Officer, Ayodhya along-with English Translated Copy is annexed as Annexure: F.
- (c) That thereafter, the Respondent No.5 undertook plantation in areas in the vicinity of the unit of the Respondent No.5 and surrounding nearby areas during financial year 2024-25 and planted 8,000 plants on land identified by Divisional Forest Officer, Ayodhya at Dabhasemar, Ayodhya. Photographs of the plantation done by the Respondent No.5 at Dabhasemar, Ayodhya are collectively annexed as Annexure: G (Colly).
- (d) That apart from the above, the Respondent No.5 undertook plantation activity on Eight (8) acres of land at Gosainganj during financial year 2021-22, 2022-23 & 2023-24 and the details of the said plantation was filed before this Hon'ble Tribunal in the aforesaid Action Taken Report filed on 21.03.2024 by Respondent No. 5, which may be read as part & parcel of this present Compliance Report and the same are not repeated herein for the sake of brevity.
- (e) That since land was still available for plantation at Gosainganj, the Respondent No. 5 undertook more plantation

at Gosainganj during financial year 2024-25. That during the financial year 2024-25, the Respondent No. 5 planted 20800 plants and developed Miyawaki type forest covering an area of 500 square metre with 2115 plants. Photographs of the plantation done by the Respondent No.5 at Gosainganj are collectively annexed as **Annexure: H (Colly)**. Copy of a Report on “Miyawaki Forest” developed by the Respondent No.5 at Gosainganj executed and prepared by EnviroSustain Consultants Services, Faizabad Road, Lucknow is annexed as **Annexure – I**. Copy of the Tax Invoice dated 03.10.2024 is annexed as **Annexure: J**.

(f) That, therefore, it is humbly submitted that Respondent No. 5 has ensured compliance of directions of this Hon’ble Tribunal and undertook plantation in areas in the vicinity of the unit of the Respondent No.5 and surrounding nearby areas at Dabhasemar, Ayodhya in coordination with Divisional Forest Officer, Ayodhya.

10. **Directions to carry out CSR activities:** That this Hon’ble Tribunal, vide Para 44 of its said Judgement & Order dated 22.12.2023, has directed the Respondent No.5 to carry out CSR activities in consultation with District Environment Committee headed by the District Magistrate, Ayodhya and the Divisional Forest Officer, Ayodhya and in view of the requirements of the residents of the area surrounding the project. That the Respondent No. 5, in its earlier Action taken report filed on 21.03.2024, has submitted the details of CSR Activities along-with the copies of related documents and cost component, for financial year 2021-22, 2022-23 and 2023-24. That the contents of the aforesaid Action Taken

Report filed by the Respondent No.5 on 21.03.2024 may be read as part & parcel of this present Compliance Report and the same are not repeated herein for the sake of brevity. That the activity wise details of the CSR Activities for year 2024 - 25 are presented herein-below for the perusal of this Hon'ble Tribunal:

(a) **Health:**

- (i) **"Eye Cataract Testing" campaign:** That a free "*Eye Cataract Testing*" campaign for truck drivers and community was organized on 14.12.2024 within the campus of the Respondent No.5. That the objective of the program was to provide Eye Care, eliminate Cataract problem and prescribe glasses for refractive errors for the people living in the villages in the vicinity of unit and surrounding nearby areas and the truck drivers. That a total of 141 beneficiaries attended the camp organized by the Respondent No.5 with the help of Ayodhya Eye Hospital. That a total amount of Rs.7,960/- (Rupees Seven Thousand Nine Hundred and Sixty only) was spent by the Respondent No.5 on the said "*Eye Cataract Testing*" campaign. Photographs of the "*Eye Cataract Testing*" campaign organized by the Respondent No.5 along-with Newspaper reports are collectively annexed as **Annexure: K (Colly)**. Copy of the Invoices of Rs.7,960/- (Rupees Seven Thousand Nine Hundred and Sixty only) spent by the Respondent No.5 on the said "*Eye Cataract Testing*" campaign are collectively annexed as **Annexure: L (Colly)**.
- (ii) **Health Camp:** That a free health camp was organized on 18.01.2025 at Block campus-Masaudha with the aim of providing essential healthcare services to the community.

That the health camp offered free health screenings, diagnosis and treatment in addition to awareness about the importance of preventive healthcare and regular check-ups. That the health camp was attended by expert medical professionals like Gynecologist, Orthopedic Specialist. That a total of 64 registered patients got benefitted in the free health camp. That a total amount of Rs.24,475/- (Rupees Twenty-Four Thousand Four Hundred and Seventy-Five only) was spent by the Respondent No.5 on the said "Health Camp". Photographs of the health camp organized by the Respondent No.5 are collectively annexed as **Annexure: M (Colly)**. Receipt of the payment made by the Respondent No.5 w.r.t. the said "Health Camp" are collectively annexed as **Annexure: N (Colly)**.

- (b) **Education**: That under the CSR activities for the year 2024-25, Respondent No. 5 identified 22 educational institutions, in the nearby vicinity of its unit, in Masaudha Block, for the development of Smart Classes. That out of identified 22 educational institutions, 03 are Composite Schools at Abanpur Saroha, Para Kail, Pipri, 17 are Primary Schools at Antpur, Babhangawan, Bargadhia, Barwa, Chanpur Kail, Chaudhary ka Purwa, Gopalpur, Jeevpur, Madhupur, Naipura, Pure Hussain Khan, Raipur, Raithua, Shamsuddinpur, Usru Amauna, Bhadarsa, Manjhakala and 02 are Upper Primary Schools at Biharipur and Daulatpur. That all the identified 22 educational institutions have been provided with PVC Trolley, Inverter Battery, Inverter, Smart TV for establishment and functioning of Smart Classes. That the total cost incurred by the Respondent No. 5 on Education

activity under CSR in 2024-25 has been Rs.19,14,023/- (Rupees Nineteen Lakh Fourteen Thousand and Twenty Three Only). Photographs of the Smart Classes established at the educational institutions by the Respondent No.5 are collectively annexed as **Annexure: O (Colly)**. Copy of the Invoices w.r.t the said Smart Classes established at the educational institutions by the Respondent No.5 are collectively annexed as **Annexure: P (Colly)**.

(c) **Skill Development:**

- (i) **Skill Development Programme (Hunar 2):** That a Skill Development Programme (Hunar 2) has been implemented by Shanti Development Foundation in collaboration with M/s Amrit Bottlers Private Limited in five (05) Gram Panchayats namely Dabhasemar, Bihari, Tonia, Subedar ka Purwa, Ashrafpur in Block Masaudha, which are in nearby vicinity of the unit of Respondent No. 5. That sixty-nine (69) women were identified under Skill Development Programme (Hunar 2) for capacity building through Skill Development, Entrepreneurial Skills and Technical Proficiency. That the objective of the programme was to impart value-based Skill Development among women for employability, job enhancement, personality development, linkage with Government schemes etc. That the programme also involved educational tours for the trainees. That the Skill Development Programme (Hunar 2) got successfully completed in the month of December 2024 with Certificate distribution to successful trainees. That the total cost incurred by the Respondent No. 5 on the said Skill Development Programme (Hunar 2) in 2024-25 has been Rs.6,16,930/- (Rupees Six

Lakh Sixteen Thousand Nine Hundred and Thirty Only). Photographs of the Skill Development Programme (Hunar 2) organized by the Respondent No.5 along-with Newspaper Reports are collectively annexed as **Annexure: Q (Colly)**. Monthly reports from May, 2024 to Dec, 2024 issued by the Shanti Development Foundation w.r.t. Skill Development Programme (Hunar 2) are collectively annexed as **Annexure: R (Colly)**.

- (ii) **Hastshilp Pradarshani**: That a Hastshilp Pradarshani - Exhibition was organized in the month of October 2024 under Hunar Programme of RSETI- Bank of Baroda supported by M/s Amrit Bottlers Private Limited. That the Exhibition was organized with the objective of empowering Rural Artisans through skill development, promoting cultural heritage and support sustainable economic growth. That the total cost component under CSR activity of Skill Development borne by M/s Amrit Bottlers Private Limited was Rs 6,20,154/- (Rupees Six Lakh Twenty Thousand One Hundred Fifty Four only) for financial year 2024-25. Photographs and newspaper reports w.r.t to the Hastshilp Pradarshani, 2024 organized by the Respondent No.5 are collectively annexed as **Annexure: S (Colly)**.

- (d) **Solid Waste Management**: That a comprehensive Waste Management Drive, was conducted at Primary School, Pure Hussain Khan, Masaudha Block, Ayodhya on 18.12.2024 in collaboration with local community members. That the objective was to educate students and community members about the significance of proper waste management, segregation of waste at the source to facilitate recycling,

sustainable practices for managing solid and liquid waste and to create a cleaner, healthier environment in both the school and surrounding community. That the activities conducted included Educational Session on Waste Segregation, Solid Waste Collection and Sorting, Liquid Waste Disposal Education, Composting and Demonstration, Clean-up Campaign and Recycling and Reuse Workshop. Photographs of the Waste Management Drive at Primary School, Pure Hussain Khan, Masaudha Block, Ayodhya on 18.12.2024 by the Respondent No.5 are collectively annexed as **Annexure: T (Colly)**.

- (e) **Rain Water Harvesting:** That the Block Development Officer, Masaudha, Ayodhya, vide letter dated 09.05.2024 and 19.06.2024, granted permission for installation of Recharge shaft in 08 ponds of Gram Panchayats namely Kalyan Tara Pond Sathri, Bahuria Pond Madhupur, Raja ka Pond Sathri, Miyan ka Talab Daulatpur, Kukuwa Pond Gohria, Chidvi Pond Sidhir, Badka Pond Manapur, Nayantara Pond Biroli and Swatantra Senani Sewa Devi Rajya Amrit Sarowar Sariyawan. That, thereafter, the Respondent No. 5 has placed the Purchase order dated 17.08.2024 for Construction of Recharge Shaft in the Pond and Testing of Recharge Pit. Copy of the Letters dated 09.05.2024, 19.06.2024 & 27.06.2024 sent by the Block Development Officer, Masaudha, Ayodhya along-with their respective English Translated Copy are collectively annexed as **Annexure: U (Colly)**. Copy of the Purchase Order dated 17.08.2024 amounting Rs.33,98,400/- is annexed as **Annexure: V**.

- (f) **Plantation in Community Area:** That the details of the plantation done by the Respondent No.5 in nearby areas are enumerated in Para No.9 of this present Compliance Report. That the contents of the Para No.9 of this present Compliance Report are hereby reiterated and the same are not repeated herein for the sake of brevity.
- (g) **Donations:** That apart from the above, the Respondent No.5 has also donated an amount of Rs.17,52,600/- (Rupees Seventeen Lakh Fifty-Two Thousand and Six Hundred only) during the financial year 2024-25 to various social services trust, association etc. That the details of the above-mentioned donations are as under:

S.No.	Date	Trust /Association Name	Amount
1.	05.04.2024	Bhakat Prahlad Sewa Amiti	Rs.51,000/-
2.	06.06.2024	Cricket Association, Lucknow	Rs.5,00,000/-
3.	16.07.2024	Kailash Kher Foundation	Rs.3,00,000/-
4.	16.08.2024	Uttar Pradesh Udyog Vypaar Pratinidhi Mandal	Rs.21,000/-
5.	05.09.2024	Kali Bari Temple Trust	Rs.3,00,000/-
6.	10.09.2024	Danik Jagran - INEXT	Rs.2,00,600/-
7.	11.09.2024	Ayodhya Football Association	Rs.1,00,000/-
8.	06.11.2024	Bharat Kund Mahotsav	Rs.80,000/-
9.	30.12.2024	Gurdasmaan	Rs.5,00,000/-
Total			Rs.17,52,600/-

Copies of the Payment Receipts pertaining to the donations made by the Respondent No.5 during financial year 2024-25 are collectively annexed as **Annexure: W (Colly)**.

11. That the aforesaid facts shows that the Respondent No.5 has complied the directions issued by this Hon'ble Tribunal vide its Judgment dated 22.12.2023 as well as Order dated 17.12.2024.



PRAYERS:

In the facts and circumstances as stated above, it is therefore, most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

- (i) Kindly take note of the submissions made by the Respondent No.5 in its present Compliance Report and consider the compliances made /actions taken by the Respondent No.5 in compliance to the directions issued by this Hon'ble Tribunal, vide its Judgement dated 22.12.2023 as well as Order dated 17.12.2024, as submitted by the Respondent No.5 in its present Compliance Report;
- (ii) Pass such other/further order(s) as this Hon'ble Tribunal may deem fit and proper in the facts & circumstances of the case.


RESPONDENT NO.5
(M/S AMRIT BOTTLERS PVT. LTD.)

THROUGH



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Place: **NEW DELHI**
Date: **31 January 25**

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

M.A No. 137/2024 FN
(Original Application No. 584 of 2022)



IN THE MATTER OF:

Durga Prasad Yadav & Ors.

..... Applicant

Versus

State of Uttar Pradesh & Ors.

..... Respondents

AFFIDAVIT

Identified by Sri. Arjun Das Vaswani
Presented this affidavit on 29.01.2025
Before me in the oath office Faizabad
The contents are read over and explained to him and solemnly affirmed
noath Hence verified

Arjun Das Vaswani aged about 60 years S/o Sh. Khattu Mal Vaswani working as Head - Administration with M/s Amrit Bottlers Pvt. Ltd. having its manufacturing Unit at: Chandpur Harbans, Allahabad Road, P.O. - Dabhasemar, District - Ayodhya, Faizabad, U.P. - 224 133 (the Respondent No.5 herein) do hereby solemnly affirm state as under-

1. That I am working as Head - Administration with *M/s Amrit Bottlers Pvt. Ltd.* (the Respondent No.5 herein) and I am well conversant with the facts of the case, as such I am competent to swear this affidavit.
2. That the accompanying Compliance Report has been drafted by my Counsel under my instruction and the content of the same have not been repeated herein for the sake of brevity and the same may kindly be read as part and parcel of the present Affidavit.
3. That I have read and understood the content of the accompanying Compliance Report and present Affidavit and the same are true and correct to my knowledge and nothing material has been concealed there from.

Arjun Das Vaswani

DEPONENT

VERIFICATION:

Verified at Ayodhya on this day of 29.01. 2025 that the contents of the above affidavit are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefore.

The Deponent Sri. Arjun Das Vaswani
Identified by Sri. S. K. Tiwari
Presented this affidavit on 29.01.2025
Before me in the oath office Faizabad
The contents are read over and explained to him and solemnly affirmed
noath Hence verified
Oath Commission of Faizabad
29/01/25

Arjun Das Vaswani

DEPONENT

I identified by me Arjun Das Vaswani 29/01/25



ENE FLUIDTEK PVT. LTD.

To,
AMRIT BOTTLE PVT. LTD.
CHANDPUR HARBANS DABHASEMAR FAIZABAD UP - 224133

Date: 27.02.24

Kind Attn.: Mr. Ram Bharosa
Sub. : ETP UF-RO / installation-commissioning completion.
AMENDMENT NO. : ABHO-PO52400257-1
P.O NO. : ABHO-PO52400257, dtd.- 20.09.23

Dear Sir,

This is to inform you that the ETP UF-RO installation and commissioning has been completed successfully.

below are the installation jobs completed.

1. UF plant treated water (permeate) storage tank
2. RO plant treated water (permeate) storage tank and degasser system
3. Reject water storage tank
4. Carbon filter
5. Ultrafiltration (UF) treatment system
6. Reverse Osmosis (RO) treatment system
7. Pumps and interconnecting pipelines between storage tanks and UF-RO equipment
8. Electrical panel & cabling jobs

Post completion of installation works, trials have been taken and commissioning of UF-RO plant is completed successfully.

ENE team would be at site for next 25-30 days to check electrical and instruments for fine tuning.

Thanking You,

Yours truly

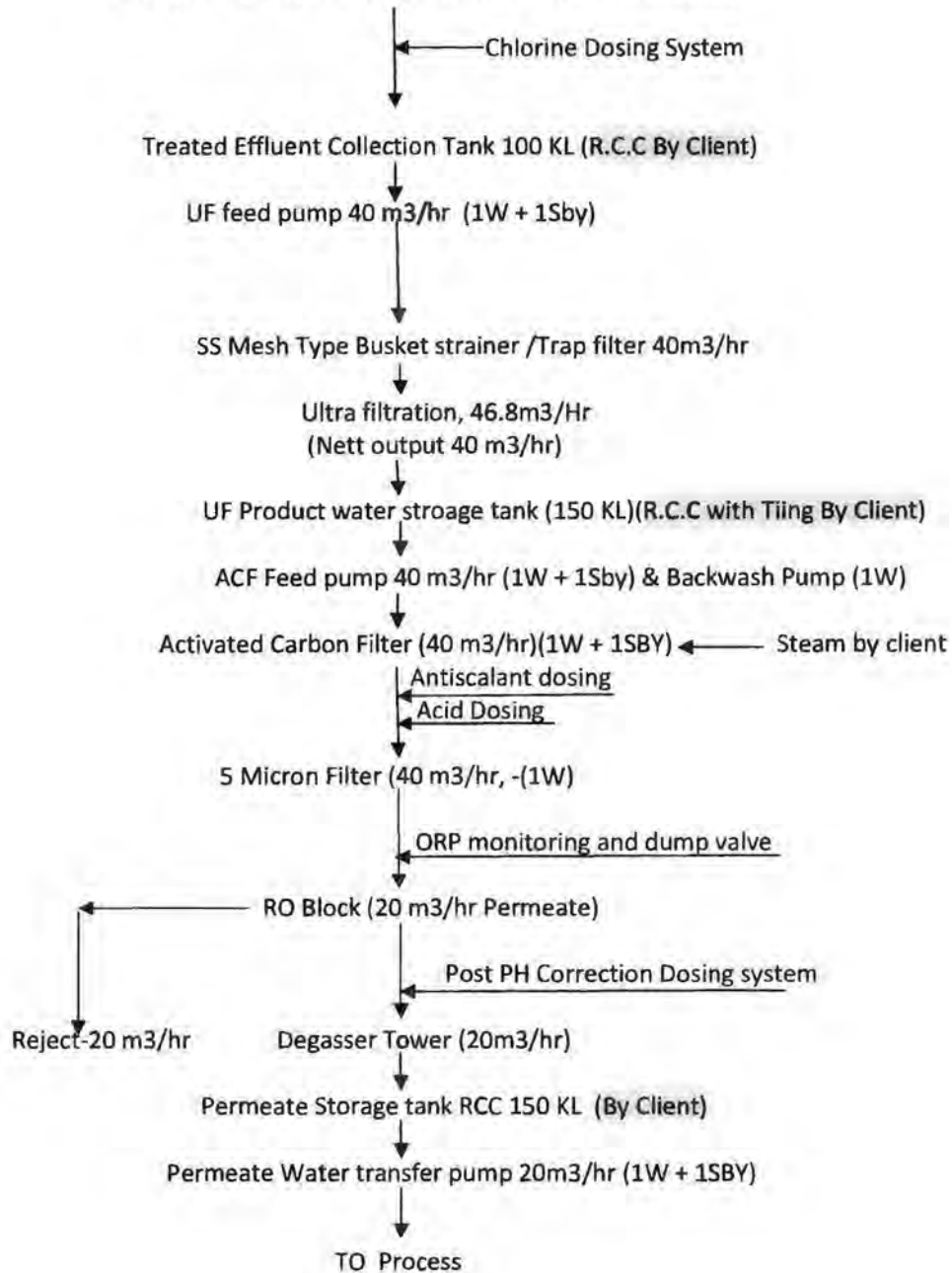
BAPIDEBNATH

For ENE FLUIDTEK PVT. LTD.

Authorized Signatory



ANNEXURE – I
TREATMENT SCHEME
TREATMENT SCHEME FOR 20 M³/HR TERTIARY SYSTEM



ENE Fluidtek Pvt. Ltd.

123, Netaji Subhas Road, Narendrapur, Kolkata – 700103

Phone: +91 33 2428 7294 | Email: design@enefluidtek.com | Website: www.enefluidtek.com

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ANNEXURE: C (2014)

















pure

ACF BACKWASH PUMP



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ANNEXURE: D (Cally) 27

ULR-TC581724000017856F

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TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Srikant Vattikuti	REPORT NO : EFRAC/WTR/240407003 ISSUE DATE : 18/04/2024 CUSTOMER REF : TRF REF. DATE : 07/04/2024 PAGE NO : 01 of 13
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SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS	
Sample Receipt Date : 07/04/2024	Sample Quantity Received : 3 Ltr
Sample Registration Date : 13/04/2024	Sample Quantity Used : 3 Ltr
Sample Registration No : EFRAC/WTR/240407003/04/MB/ 00457	Sample Submitted/Drawn by : Client
Sample Type : Water Sample	Sampling Date : N/A
Batch No : ETP RO Permeate	Sampling Method : NA
	Sampler Name : NA
	Sample Condition : Fit For Analysis
SAMPLE ANALYSIS DETAILS	
Analysis Starting Date : 13/04/2024	Analysis Completion Date : 14/04/2024

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Microbiological Parameters						
1	Total Coliform	Det/N- Det/100ml	IS 15185:2016; RA 2021	N/A	Not Detectable	Not Detected
2	Escherichia Coll	Det/N- Det/100ml	IS 15185:2016; RA 2021	N/A	Not Detectable	Not Detected

Remarks : Requirements given as per IS 10500:2012, Amendment No.4



Dr. Biswapriya Das
Group Leader
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.
PR:Present;AB:Absent.

Please refer Terms & Conditions mentioned at the last page after the end of Test Report

Research & Analysis Centre:Subhas Nagar,PO:Nilgunj Bazar,Barasat,Kolkata-700121,Phone +91 33 7112 2800,
Email:efrac@efrac.org,Website:www.efrac.org,CIN-U24100WB1921PLC004311



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TEST REPORT

ISSUED TO	REPORT NO : EFRAC/WTR/240407003
Amrit Bottlers Private Limited	ISSUE DATE : 18/04/2024
Chandpur Harbans, P.O.Dabhasemar	CUSTOMER REF : TRF
Faizabad - 224133	REF. DATE : 07/04/2024
KIND ATTENTION : Mr.Srikant Vattikuti	PAGE NO : 02 of 13

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS	
Sample Receipt Date : 07/04/2024	Sample Quantity Received : 2 Ltr
Sample Registration Date : 13/04/2024	Sample Quantity Used : 2 Ltr
Sample Registration No : EFRAC/WTR/240407003/04/RA/ 00365	Sample Submitted/Drawn by : Client
Sample Type : Water Sample	Sampling Date : N/A
Batch No : ETP RO Permeate	Sampling Method : NA
	Sampler Name : NA
	Sample Condition : Fit For Analysis
SAMPLE ANALYSIS DETAILS	
Analysis Starting Date : 14/04/2024	Analysis Completion Date : 17/04/2024

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Pesticides						
1	Alachlor	µg/L	QA.16.4.15	0.01	Max: 20	BLQ
2	Atrazine	µg/L	QA.16.4.15	0.01	Max: 2	BLQ
3	Aldrin	µg/L	QA.16.4.15	0.01	Max: 0.03	BLQ
4	Dieldrin	µg/L	QA.16.4.15	0.01	Max: 0.03	BLQ
5	Alpha HCH	µg/L	QA.16.4.15	0.01	Max: 0.01	BLQ

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No.4 for the above tested parameters only



Tarun Pravendra Tiwari
(E. CODE: EC56771)
Authorized Signatory

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TEST REPORT

ISSUED TO	REPORT NO : EFRAC/WTR/240407003
Amrit Bottlers Private Limited	ISSUE DATE : 18/04/2024
Chandpur Harbans, P.O.Dabhasemar	CUSTOMER REF : TRF
Faizabad - 224133	REF. DATE : 07/04/2024
KIND ATTENTION : Mr.Srikant Vattikuti	PAGE NO : 03 of 13

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Pesticides (Contd.)						
6	Beta HCH	µg/L	QA.16.4.15	0.01	Max: 0.04	BLQ
7	Gamma HCH (Lindane)	µg/L	QA.16.4.15	0.01	Max: 2	BLQ
8	Delta HCH	µg/L	QA.16.4.15	0.01	Max: 0.04	BLQ
9	Butachlor	µg/L	QA.16.4.15	0.01	Max: 125	BLQ
10	Chlorpyrifos	µg/L	QA.16.4.15	0.01	Max: 30	BLQ
11	2,4-D	µg/L	QA.16.4.14	0.01	Max: 30	BLQ
12	Ethion	µg/L	QA.16.4.15	0.01	Max: 3	BLQ
13	Isoproturon	µg/L	QA.16.4.14	0.01	Max: 9	BLQ
14	Malathion	µg/L	QA.16.4.15	0.01	Max: 190	BLQ
15	Methyl Parathion	µg/L	QA.16.4.15	0.01	Max: 0.3	BLQ
16	Monocrotophos	µg/L	QA.16.4.14	0.01	Max: 1	BLQ
17	Phorate	µg/L	QA.16.4.15	0.01	Max: 2	BLQ

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No.4 for the above tested parameters only



Tarun Pravendra Tiwari
(E. CODE: EC56771)
Authorized Signatory

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TEST REPORT

ISSUED TO	REPORT NO : EFRAC/WTR/240407003
Amrit Bottlers Private Limited	ISSUE DATE : 18/04/2024
Chandpur Harbans, P.O.Dabhasemar	CUSTOMER REF : TRF
Faizabad - 224133	REF. DATE : 07/04/2024
KIND ATTENTION : Mr.Srikant Vattikuti	PAGE NO : 04 of 13

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Pesticides (Contd.)						
18	o,p- DDT	µg/L	QA.16.4.15	0.01	-	BLQ
19	p,p- DDT	µg/L	QA.16.4.15	0.01	-	BLQ
20	o,p- DDD	µg/L	QA.16.4.15	0.01	-	BLQ
21	p,p- DDD	µg/L	QA.16.4.15	0.01	-	BLQ
22	o,p- DDE	µg/L	QA.16.4.15	0.01	-	BLQ
23	p,p- DDE	µg/L	QA.16.4.15	0.01	-	BLQ
24	Total DDT	µg/L	QA.16.4.15	0.01	Max:1.0	BLQ
25	Alpha Endosulfan	µg/L	QA.16.4.15	0.01	-	BLQ
26	Beta Endosulfan	µg/L	QA.16.4.15	0.01	-	BLQ
27	Endosulfan Sulphate	µg/L	QA.16.4.15	0.01	-	BLQ
28	Total Endosulfan	µg/L	QA.16.4.15	0.01	Max:0.4	BLQ

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No.4 for the above tested parameters only



Tarun Pravendra Tiwari
(E. CODE: EC56771)
Authorized Signatory

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TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Srikant Vattikuti	REPORT NO : EFRAC/WTR/240407003 ISSUE DATE : 18/04/2024 CUSTOMER REF : TRF REF. DATE : 07/04/2024 PAGE NO : 05 of 13
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SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS	
Sample Receipt Date : 07/04/2024	Sample Quantity Received : 2 Ltr
Sample Registration Date : 13/04/2024	Sample Quantity Used : 2 Ltr
Sample Registration No : EFRAC/WTR/240407003/04/RA/ 00365	Sample Submitted/Drawn by : Client
Sample Type : Water Sample	Sampling Date : N/A
Batch No : ETP RO Permeate	Sampling Method : NA
	Sampler Name : NA
	Sample Condition : Fit For Analysis
SAMPLE ANALYSIS DETAILS	
Analysis Starting Date : 14/04/2024	Analysis Completion Date : 17/04/2024

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
PAH						
1	Polynuclear aromatic hydrocarbons (as PAH)	mg/L	QA.16.4.19	0.00001	Max:0.0001	BLQ

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No.4 for the above tested parameters only



Tarun Pravendra Tiwari
(E. CODE: EC56771)
Authorized Signatory

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TEST REPORT

ISSUED TO	REPORT NO	: EFRAC/WTR/240407003
Amrit Bottlers Private Limited	ISSUE DATE	: 18/04/2024
Chandpur Harbans, P.O.Dabhasemar	CUSTOMER REF	: TRF
Faizabad - 224133	REF. DATE	: 07/04/2024
KIND ATTENTION : Mr.Srikant Vattikuti	PAGE NO	: 06 of 13

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS	
Sample Receipt Date	: 07/04/2024
Sample Registration Date	: 13/04/2024
Sample Registration No	: EFRAC/WTR/240407003/04/RA/ 00365
Sample Type	: Water Sample
Batch No	: ETP RO Permeate
Sample Quantity Received	: 2 Ltr
Sample Quantity Used	: 2 Ltr
Sample Submitted/Drawn by	: Client
Sampling Date	: N/A
Sampling Method	: NA
Sampler Name	: NA
Sample Condition	: Fit For Analysis
SAMPLE ANALYSIS DETAILS	
Analysis Starting Date	: 14/04/2024
Analysis Completion Date	: 17/04/2024

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
PCB						
1	Polychlorinated biphenyls	mg/L	QA.16.4.16	0.00001	Max:0.0005	BLQ

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No.4 for the above tested parameters only



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(E. CODE: EC56771)
Authorized Signatory

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TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Srikant Vattikuti	REPORT NO : EFRAC/WTR/240407003 ISSUE DATE : 18/04/2024 CUSTOMER REF : TRF REF. DATE : 07/04/2024 PAGE NO : 07 of 13
---	---

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS			
Sample Receipt Date	: 07/04/2024	Sample Quantity Received	: 2 Ltr
Sample Registration Date	: 13/04/2024	Sample Quantity Used	: 2 Ltr
Sample Registration No	: EFRAC/WTR/240407003/04/RA/ 00365	Sample Submitted/Drawn by	: Client
Sample Type	: Water Sample	Sampling Date	: N/A
Batch No	: ETP RO Permeate	Sampling Method	: NA
		Sampler Name	: NA
		Sample Condition	: Fit For Analysis
SAMPLE ANALYSIS DETAILS			
Analysis Starting Date	: 14/04/2024	Analysis Completion Date	: 17/04/2024

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Trihalomethanes (THM)						
1	Bromoform	mg/L	QA.16.4.33	0.0001	Max: 0.1	BLQ
2	Dibromochloromethane	mg/L	QA.16.4.33	0.0001	Max: 0.1	BLQ
3	Bromodichloromethane	mg/L	QA.16.4.33	0.0001	Max: 0.06	BLQ
4	Chloroform	mg/L	QA.16.4.33	0.0001	Max: 0.2	BLQ

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No.4 for the above tested parameters only



Tarun Pravendra Tiwari
(E. CODE: EC56771)
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TEST REPORT

ISSUED TO	REPORT NO : EFRAC/WTR/240407003
Amrit Bottlers Private Limited	ISSUE DATE : 18/04/2024
Chandpur Harbans, P.O.Dabhasemar	CUSTOMER REF : TRF
Faizabad - 224133	REF. DATE : 07/04/2024
KIND ATTENTION : Mr.Srikant Vattikuti	PAGE NO : 08 of 13

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS			
Sample Receipt Date	: 07/04/2024	Sample Quantity Received	: 9 Ltr
Sample Registration Date	: 13/04/2024	Sample Quantity Used	: 9 Ltr
Sample Registration No	: EFRAC/WTR/240407003/04/WC/ 00102	Sample Submitted/Drawn by	: Client
Sample Type	: Water Sample	Sampling Date	: N/A
Batch No	: ETP RO Permeate	Sampling Method	: NA
		Sampler Name	: NA
		Sample Condition	: Fit For Analysis
SAMPLE ANALYSIS DETAILS			
Analysis Starting Date	: 13/04/2024	Analysis Completion Date	: 15/04/2024

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters						
1	Chloride (Cl)	mg/L	IS:3025 (Part 32):1988, RA 2003	0.5	Max:250	3.74
2	pH Value	—	IS 3025 (Part 11) : 2022	1.0	6.5-8.5	7.6
3	Turbidity	NTU	IS:3025 (Part10):1984, RA 2006	0.10	Max:1.0	0.45
4	Total Dissolved Solids (TDS)	mg/L	IS:3025 (Part 16):2023	1.0	Max:500	75
5	Ammonia (NH3)	mg/L	IS:3025 (Part34):1988, RA 2019	0.05	Max:0.5	<0.05

Remarks : Requirements given as per IS 10500:2012, Amendment No.4. *To be applicable only when water is chlorinated. **Test not done as the Sample is not Drinking water.



Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Srikant Vattikuti	REPORT NO : EFRAC/WTR/240407003 ISSUE DATE : 18/04/2024 CUSTOMER REF : TRF REF. DATE : 07/04/2024 PAGE NO : 09 of 13
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TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters (Contd.)						
6	Anionic Surface Active agents (MBAS)	mg/L	Annex K of IS:13428:2005,RA 2009	0.10	Max:0.2	<0.10
7	Calcium (Ca)	mg/L	APHA 23rd Edition 3500 Ca B	1.0	Max:75.0	1.6
8	Chloramines(Cl ₂)	mg/L	IS 3025 (Part 26) : 2021	0.05	Max:4.0	<0.05
9	Residual free Chlorine	mg/L	IS 3025 (Part 26) : 2021	0.05	Min:0.2	*<0.05
10	Magnesium (Mg)	mg/L	IS:3025(Part 46):1994,RA 2009	1.0	Max:30.0	<1.0
11	Mineral Oil	mg/L	IS 3025 (Part 39) : 2021	0.5	Max:1.0	<0.5
12	Nitrate (NO ₃)	mg/L	IS:3025 (Part34):1988, RA 2019	1.0	Max:45.0	<1.0
13	Phenolic Compounds (C ₆ H ₅ OH)	mg/L	IS 3025 (Part 43/Sec 1) : 2022	0.001	Max:0.001	<0.001
14	Sulphate (SO ₄)	mg/L	IS:3025 (Part24):1986, RA 2009	0.5	Max:200	1.54
15	Sulphide (H ₂ S)	mg/L	IS:3025(Part 29):1986,RA 2009	0.05	Max:0.05	<0.05
16	Alkalinity (CaCO ₃)	mg/L	IS:3025 (Part23): 2023	2.0	Max:200	52
17	Total Hardness (CaCO ₃)	mg/L	IS:3025 (Part 21): 2009	2.0	Max:200	6

Remarks : Requirements given as per IS 10500:2012, Amendment No.4. *To be applicable only when water is chlorinated. **Test not done as the Sample is not Drinking water.



Ranadip Chakraborty
(E. CODE: EC58747)
Authorized Signatory

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TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Srikant Vattikuti	REPORT NO : EFRAC/WTR/240407003 ISSUE DATE : 18/04/2024 CUSTOMER REF : TRF REF. DATE : 07/04/2024 PAGE NO : 10 of 13
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TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters (Contd.)						
18	Cyanide(CN)	mg/L	IS 3025 (Part 27/Sec 1) : 2021	0.01	Max:0.05	<0.01
19	Colour	Hazen	IS 3025 (Part 4) : 2021	1.0	Max:5.0	<1.0
20	Odour	—	IS 3025 (Part 5) : 2018	N/A	Agreeable	Agreeable
21	Fluoride (F)	mg/L	IS 3025 (Part 60) : 2008, RA 2019	0.05	Max:1	<0.05

Remarks : Requirements given as per IS 10500:2012, Amendment No.4. *To be applicable only when water is chlorinated. **Test not done as the Sample is not Drinking water.



Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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TEST REPORT

ISSUED TO	REPORT NO : EFRAC/WTR/240407003
Amrit Bottlers Private Limited	ISSUE DATE : 18/04/2024
Chandpur Harbars, P.O.Dabhasemar	CUSTOMER REF : TRF
Faizabad - 224133	REF. DATE : 07/04/2024
KIND ATTENTION : Mr.Srikant Vattikuli	PAGE NO : 11 of 13

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS			
Sample Receipt Date	: 07/04/2024	Sample Quantity Received	: 9 Ltr
Sample Registration Date	: 13/04/2024	Sample Quantity Used	: 9 Ltr
Sample Registration No	: EFRAC/WTR/240407003/04/WC/ 00102	Sample Submitted/Drawn by	: Client
Sample Type	: Water Sample	Sampling Date	: N/A
Batch No	: ETP RO Permeate	Sampling Method	: NA
		Sampler Name	: NA
		Sample Condition	: Fit For Analysis
SAMPLE ANALYSIS DETAILS			
Analysis Starting Date	: 13/04/2024	Analysis Completion Date	: 15/04/2024

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters						
22	Taste	—	IS:3025 (Part 8) :1984, RA 2006	N/A	Agreeable	**Not done

Remarks : Requirements given as per IS 10500:2012, Amendment No.4. *To be applicable only when water is chlorinated. **Test not done as the Sample is not Drinking water.



Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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TEST REPORT

ISSUED TO	REPORT NO	: EFRAC/WTR/240407003
Amrit Bottlers Private Limited	ISSUE DATE	: 18/04/2024
Chandpur Harbans, P.O.Dabhasemar	CUSTOMER REF	: TRF
Faizabad - 224133	REF. DATE	: 07/04/2024
KIND ATTENTION : Mr.Srikant Vattikuti	PAGE NO	: 12 of 13

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS	
Sample Receipt Date	: 07/04/2024
Sample Registration Date	: 13/04/2024
Sample Registration No	: EFRAC/WTR/240407003/04/MT/ 00707
Sample Type	: Water Sample
Batch No	: ETP RO Permeate
Sample Quantity Received	: 1 Ltr
Sample Quantity Used	: 1 Ltr
Sample Submitted/Drawn by	: Client
Sampling Date	: N/A
Sampling Method	: NA
Sampler Name	: NA
Sample Condition	: Fit For Analysis
SAMPLE ANALYSIS DETAILS	
Analysis Starting Date	: 15/04/2024
Analysis Completion Date	: 18/04/2024

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Heavy Metals						
1	Barium (Ba)	mg/L	APHA 23rd Edition 3125 B	0.001	Max:0.7	BLQ
2	Boron (B)	mg/L	APHA 23rd Edition 3125 B	0.001	Max:0.5	0.012
3	Selenium (Se)	mg/L	APHA 23rd Edition 3125 B	0.001	Max:0.01	BLQ
4	Aluminium (Al)	mg/L	APHA 23rd Edition 3125 B	0.001	Max:0.03	0.001
5	Copper (Cu)	mg/L	APHA 23rd Edition 3125 B	0.001	Max:0.05	BLQ

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No. 4 for the above tested parameters only.



Arun Kumar
(E. CODE: EC56744)
Authorized Signatory

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TEST REPORT

ISSUED TO	REPORT NO	: EFRAC/WTR/240407003
Amrit Bottlers Private Limited	ISSUE DATE	: 18/04/2024
Chandpur Harbans, P.O.Dabhasemar	CUSTOMER REF	: TRF
Faizabad - 224133	REF. DATE	: 07/04/2024
KIND ATTENTION : Mr.Srikant Vattikuti	PAGE NO	: 13 of 13

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Heavy Metals (Contd.)						
6	Iron(Fe)	mg/L	APHA 23rd Edition 3125 B	0.001	Max:1.0	0.002
7	Manganese (Mn)	mg/L	APHA 23rd Edition 3125 B	0.001	Max:0.10	BLQ
8	Total Silver	mg/L	APHA 23rd Edition 3125 B	0.001	Max:0.10	BLQ
9	Zinc(Zn)	mg/L	APHA 23rd Edition 3125 B	0.001	Max:5.0	BLQ
10	Mercury (Hg)	mg/L	APHA 23rd Edition 3125 B	0.001	Max:0.001	BLQ
11	Lead (Pb)	mg/L	APHA 23rd Edition 3125 B	0.001	Max:0.01	BLQ
12	Cadmium (Cd)	mg/L	APHA 23rd Edition 3125 B	0.001	Max:0.003	BLQ
13	Molybdenum (Mo)	mg/L	APHA 23rd Edition 3125 B	0.001	Max:0.07	BLQ
14	Nickel (Ni)	mg/L	APHA 23rd Edition 3125 B	0.001	Max:0.02	BLQ
15	Arsenic (As)	mg/L	APHA 23rd Edition 3125 B	0.001	Max:0.01	BLQ
16	Chromium (Cr)	mg/L	APHA 23rd Edition 3125 B	0.001	Max:0.05	BLQ
17	Uranium (U)	mg/L	APHA 23rd Edition 3125 B	0.001	Max:0.03	BLQ

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No. 4 for the above tested parameters only.



Arun Kumar
(E. CODE: EC56744)
Authorized Signatory

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TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Subhash Tyagi	REPORT NO : EFRAC/WTR/240812020 ISSUE DATE : 26/08/2024 CUSTOMER REF : Letter REF. DATE : 12/08/2024 PAGE NO : 01 of 12
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SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS	
Sample Receipt Date : 12/08/2024	Sample Quantity Received : 5 Ltr
Sample Registration Date : 21/08/2024	Sample Quantity Used : 5 Ltr
Sample Registration No : EFRAC/WTR/240812020/04/MB/ 06908	Sample Submitted/Drawn by : CLIENT
Sample Type : Water Sample	Sampling Date : N/A
Batch No : ETP RO Permeate Water	Sampling Method : N/A
	Sampler Name : NA
	Sample Condition : Fit For Analysis
SAMPLE ANALYSIS DETAILS	
Analysis Starting Date : 21/08/2024	Analysis Completion Date : 22/08/2024

TEST REPORT

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Microbiological Parameters						
1	Escherichia Coli	Det/N- Det/100ml	IS 15185:2016; RA 2021	N/A	Not Detectable	Not Detected
2	Total Coliform	Det/N- Det/100ml	IS 15185:2016; RA 2021	N/A	Not Detectable	Not Detected

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No.4 for the above tested parameters only.



Dr. Biswapriya Das
Group Leader
Authorized Signatory

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TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Subhash Tyagi	REPORT NO : EFRAC/WTR/240812020 ISSUE DATE : 26/08/2024 CUSTOMER REF : Letter REF. DATE : 12/08/2024 PAGE NO : 02 of 12
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SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS	
Sample Receipt Date : 12/08/2024	Sample Quantity Received : 5 Ltr
Sample Registration Date : 21/08/2024	Sample Quantity Used : 5 Ltr
Sample Registration No : EFRAC/WTR/240812020/04/RA/ 05772	Sample Submitted/Drawn by : CLIENT
Sample Type : Water Sample	Sampling Date : N/A
Batch No : ETP RO Permeate Water	Sampling Method : NA
	Sampler Name : N/A
	Sample Condition : Fit For Analysis
SAMPLE ANALYSIS DETAILS	
Analysis Starting Date : 22/08/2024	Analysis Completion Date : 26/08/2024

TEST REPORT

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Pesticides						
1	2,4-D	µg/L	QA.16.4.14	0.01	Max: 30	BLQ
2	Alachlor	µg/L	QA.16.4.15	0.01	Max: 20	BLQ
3	Aldrin	µg/L	QA.16.4.15	0.01	Max: 0.03	BLQ
4	Alpha Endosulfan	µg/L	QA.16.4.15	0.01	-	BLQ
5	Alpha HCH	µg/L	QA.16.4.15	0.01	Max: 0.01	BLQ

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No.4 for the above tested parameters only



Tarun Pravendra Tiwari
(E. CODE: EC56771)
Authorized Signatory

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TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Subhash Tyagi	REPORT NO : EFRAC/WTR/240812020 ISSUE DATE : 26/08/2024 CUSTOMER REF : Letter REF. DATE : 12/08/2024 PAGE NO : 03 of 12
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TEST REPORT

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Pesticides (Contd.)						
6	Atrazine	µg/L	QA.16.4.15	0.01	Max: 2	BLQ
7	Beta Endosulfan	µg/L	QA.16.4.15	0.01	-	BLQ
8	Beta HCH	µg/L	QA.16.4.15	0.01	Max: 0.04	BLQ
9	Butachlor	µg/L	QA.16.4.15	0.01	Max: 125	BLQ
10	Chlorpyrifos	µg/L	QA.16.4.15	0.01	Max: 30	BLQ
11	Delta HCH	µg/L	QA.16.4.15	0.01	Max: 0.04	BLQ
12	Dieldrin	µg/L	QA.16.4.15	0.01	Max: 0.03	BLQ
13	Endosulfan Sulphate	µg/L	QA.16.4.15	0.01	-	BLQ
14	Ethion	µg/L	QA.16.4.15	0.01	Max: 3	BLQ
15	Gamma HCH (Lindane)	µg/L	QA.16.4.15	0.01	Max: 2	BLQ
16	Isoproturon	µg/L	QA.16.4.14	0.01	Max: 9	BLQ
17	Malathion	µg/L	QA.16.4.15	0.01	Max: 190	BLQ

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No.4 for the above tested parameters only



Tarun Pravendra Tiwari
(E. CODE: EC56771)
Authorized Signatory

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TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Subhash Tyagi	REPORT NO : EFRAC/WTR/240812020 ISSUE DATE : 26/08/2024 CUSTOMER REF : Letter REF. DATE : 12/08/2024 PAGE NO : 04 of 12
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TEST REPORT

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Pesticides (Contd.)						
18	Methyl Parathion	µg/L	QA.16.4.15	0.01	Max: 0.3	BLQ
19	Monocrotophos	µg/L	QA.16.4.14	0.01	Max: 1	BLQ
20	o,p- DDE	µg/L	QA.16.4.15	0.01	-	BLQ
21	o,p- DDT	µg/L	QA.16.4.15	0.01	-	BLQ
22	o,p-DDD	µg/L	QA.16.4.15	0.01	-	BLQ
23	p,p- DDE	µg/L	QA.16.4.15	0.01	-	BLQ
24	p,p-DDD	µg/L	QA.16.4.15	0.01	-	BLQ
25	p,p-DDT	µg/L	QA.16.4.15	0.01	-	BLQ
26	Phorate	µg/L	QA.16.4.15	0.01	Max: 2	BLQ
27	Total DDT	µg/L	QA.16.4.15	0.01	Max:1.0	BLQ
28	Total Endosulfan	µg/L	QA.16.4.15	0.01	Max:0.4	BLQ

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No.4 for the above tested parameters only



Tarun Pravendra Tiwari
(E. CODE: EC56771)
Authorized Signatory

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TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Subhash Tyagi	REPORT NO : EFRAC/WTR/240812020 ISSUE DATE : 26/08/2024 CUSTOMER REF : Letter REF. DATE : 12/08/2024 PAGE NO : 05 of 12
---	--

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS	
Sample Receipt Date : 12/08/2024	Sample Quantity Received : 5 Ltr
Sample Registration Date : 21/08/2024	Sample Quantity Used : 5 Ltr
Sample Registration No : EFRAC/WTR/240812020/04/RA/ 05772	Sample Submitted/Drawn by : CLIENT
Sample Type : Water Sample	Sampling Date : N/A
Batch No : ETP RO Permeate Water	Sampling Method : N/A
	Sampler Name : NA
	Sample Condition : Fit For Analysis
SAMPLE ANALYSIS DETAILS	
Analysis Starting Date : 22/08/2024	Analysis Completion Date : 26/08/2024

TEST REPORT

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
PAH						
1	Polynuclear aromatic hydrocarbons (as PAH)	mg/L	QA.16.4.19	0.00001	Max:0.0001	BLQ

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No.4 for the above tested parameters only



Tarun Pravendra Tiwari
(E. CODE: EC56771)
Authorized Signatory

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TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Subhash Tyagi	REPORT NO : EFRAC/WTR/240812020 ISSUE DATE : 26/08/2024 CUSTOMER REF : Letter REF. DATE : 12/08/2024 PAGE NO : 06 of 12
---	--

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS			
Sample Receipt Date	: 12/08/2024	Sample Quantity Received	: 5 Ltr
Sample Registration Date	: 21/08/2024	Sample Quantity Used	: 5 Ltr
Sample Registration No	: EFRAC/WTR/240812020/04/RA/ 05772	Sample Submitted/Drawn by	: CLIENT
Sample Type	: Water Sample	Sampling Date	: N/A
Batch No	: ETP RO Permeate Water	Sampling Method	: N/A
		Sampler Name	: NA
		Sample Condition	: Fit For Analysis
SAMPLE ANALYSIS DETAILS			
Analysis Starting Date	: 22/08/2024	Analysis Completion Date	: 26/08/2024

TEST REPORT

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
PCB						
1	Polychlorinated biphenyls	mg/L	QA.16.4.16	0.00001	Max:0.0005	BLQ

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No.4 for the above tested parameters only



Tarun Pravendra Tiwari
(E. CODE: EC56771)
Authorized Signatory

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TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbens, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Subhash Tyagi	REPORT NO : EFRAC/WTR/240812020 ISSUE DATE : 26/08/2024 CUSTOMER REF : Letter REF. DATE : 12/08/2024 PAGE NO : 07 of 12
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SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS	
Sample Receipt Date : 12/08/2024	Sample Quantity Received : 5 Ltr
Sample Registration Date : 21/08/2024	Sample Quantity Used : 5 Ltr
Sample Registration No : EFRAC/WTR/240812020/04/RA/ 05772	Sample Submitted/Drawn by : CLIENT
Sample Type : Water Sample	Sampling Date : N/A
Batch No : ETP RO Permeate Water	Sampling Method : NA
	Sampler Name : N/A
	Sample Condition : Fit For Analysis
SAMPLE ANALYSIS DETAILS	
Analysis Starting Date : 22/08/2024	Analysis Completion Date : 26/08/2024

TEST REPORT

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Trihalomethanes (THM)						
1	Bromodichloromethane	mg/L	QA.16.4.33	0.0001	Max: 0.06	BLQ
2	Bromoform	mg/L	QA.16.4.33	0.0001	Max: 0.1	BLQ
3	Chloroform	mg/L	QA.16.4.33	0.0001	Max: 0.2	BLQ
4	Dibromochloromethane	mg/L	QA.16.4.33	0.0001	Max: 0.1	BLQ

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No.4 for the above tested parameters only



Tarun Pravendra Tiwari
(E. CODE: EC56771)
Authorized Signatory

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TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Subhash Tyagi	REPORT NO : EFRAC/WTR/240812020 ISSUE DATE : 26/08/2024 CUSTOMER REF : Letter REF. DATE : 12/08/2024 PAGE NO : 08 of 12
---	--

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS	
Sample Receipt Date : 12/08/2024	Sample Quantity Received : 8 Ltr
Sample Registration Date : 21/08/2024	Sample Quantity Used : 8 Ltr
Sample Registration No : EFRAC/WTR/240812020/04/WC/ 01619	Sample Submitted/Drawn by : CLIENT
Sample Type : Water Sample	Sampling Date : N/A
Batch No : ETP RO Permeate Water	Sampling Method : NA
	Sampler Name : N/A
	Sample Condition : Fit For Analysis
SAMPLE ANALYSIS DETAILS	
Analysis Starting Date : 21/08/2024	Analysis Completion Date : 22/08/2024

TEST REPORT

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters						
1	Alkalinity (CaCO ₃)	mg/L	IS:3025 (Part23): 2023	2.0	Max:200	20.90
2	Ammonia (NH ₃)	mg/L	IS:3025 (Part34/Sec 1)	0.05	Max:0.5	<0.05
3	Anionic Surface Active agents (MBAS)	mg/L	Annex K of IS:13428:2005,RA 2009	0.10	Max:0.2	<0.10
4	Calcium (Ca)	mg/L	APHA 23rd Edition 3500 Ca B	1.0	Max:75.0	<1.0
5	Chloramines(Cl ₂)	mg/L	IS 3025 (Part 26) : 2021	0.05	Max:4.0	<0.05

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No.4 for the above tested parameters only.*To be applicable only when water is chlorinated.



Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Subhash Tyagi	REPORT NO : EFRAC/WTR/240812020 ISSUE DATE : 26/08/2024 CUSTOMER REF : Letter REF. DATE : 12/08/2024 PAGE NO : 09 of 12
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TEST REPORT

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters (Contd.)						
6	Chloride (Cl)	mg/L	IS:3025 (Part 32):1988, RA 2003	0.5	Max:250	4.08
7	Colour	Hazen	IS 3025 (Part 4) : 2021	1.0	Max:5.0	<1.0
8	Cyanide(CN)	mg/L	IS 3025 (Part 27/Sec 1) : 2021	0.01	Max:0.05	<0.01
9	Fluoride (F)	mg/L	IS 3025 (Part 60/Sec 1)	0.05	Max:1	<0.05
10	Magnesium (Mg)	mg/L	IS:3025(Part 46):1994,RA 2009	1.0	Max:30.0	<1.0
11	Mineral Oil	mg/L	IS 3025 (Part 39) : 2021	0.5	Max:1.0	<0.5
12	Nitrate (NO3)	mg/L	IS:3025 (Part34/Sec1)	1.0	Max:45.0	<1.0
13	Odour	—	IS 3025 (Part 5) : 2018	N/A	Agreeable	Agreeable
14	pH Value	—	IS 3025 (Part 11) : 2022	1.0	6.5-8.5	7.0
15	Phenolic Compounds (C6H5OH)	mg/L	IS 3025 (Part 43/Sec 1) : 2022	0.001	Max:0.001	<0.001
16	Residual free Chlorine	mg/L	IS 3025 (Part 26) : 2021	0.05	Min:0.2	*<0.05
17	Sulphate (SO4)	mg/L	IS:3025 (Part24/Sec 1)	0.5	Max:200	<0.5

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No.4 for the above tested parameters only.*To be applicable only when water is chlorinated.



Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.
PR:Present;AB:Absent.

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TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Falzabad - 224133 KIND ATTENTION : Mr.Subhash Tyagi	REPORT NO : EFRAC/WTR/240812020 ISSUE DATE : 26/08/2024 CUSTOMER REF : Letter REF. DATE : 12/08/2024 PAGE NO : 10 of 12
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TEST REPORT

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters (Contd.)						
18	Sulphide (H ₂ S)	mg/L	IS:3025(Part 29):1986, RA 2009	0.05	Max:0.05	<0.05
19	Taste	—	IS:3025 (Part 8) :1984, RA 2006	N/A	Agreeable	Agreeable
20	Total Dissolved Solids (TDS)	mg/L	IS:3025 (Part 16):2023	1.0	Max:500	38
21	Total Hardness (CaCO ₃)	mg/L	IS:3025 (Part 21): 2009	2.0	Max:200	3.96
22	Turbidity	NTU	IS:3025 (Part10):1984, RA 2006	0.10	Max:1.0	0.24

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No.4 for the above tested parameters only.*To be applicable only when water is chlorinated.



Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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TEST REPORT

ISSUED TO	REPORT NO	: EFRAC/WTR/240812020
Amrit Bottlers Private Limited	ISSUE DATE	: 26/08/2024
Chandpur Harbans, P.O.Dabhasemar	CUSTOMER REF	: Letter
Faizabad - 224133	REF. DATE	: 12/08/2024
KIND ATTENTION : Mr.Subhash Tyagi	PAGE NO	: 11 of 12

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS	
Sample Receipt Date	: 12/08/2024
Sample Registration Date	: 21/08/2024
Sample Registration No	: EFRAC/WTR/240812020/04/MT/ 09793
Sample Type	: Water Sample
Batch No	: ETP RO Permeate Water
Sample Quantity Received	: 2 Ltr
Sample Quantity Used	: 2 Ltr
Sample Submitted/Drawn by	: CLIENT
Sampling Date	: N/A
Sampling Method	: NA
Sampler Name	: N/A
Sample Condition	: Fit For Analysis
SAMPLE ANALYSIS DETAILS	
Analysis Starting Date	: 21/08/2024
Analysis Completion Date	: 24/08/2024

TEST REPORT

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Heavy Metals						
1	Aluminium (Al)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.03	0.016
2	Arsenic (As)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.01	BLQ
3	Barium (Ba)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.7	BLQ
4	Boron (B)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.5	0.006
5	Cadmium (Cd)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.003	BLQ

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No. 4 for the above tested parameters only.



Arun Kumar
(E. CODE: EC56744)
Authorized Signatory

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PR:Present;**AB**:Absent.

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TEST REPORT

ISSUED TO Amrit Bottlers Private Limited Chandpur Harbans, P.O.Dabhasemar Faizabad - 224133 KIND ATTENTION : Mr.Subhash Tyagi	REPORT NO : EFRAC/WTR/240812020 ISSUE DATE : 26/08/2024 CUSTOMER REF : Letter REF. DATE : 12/08/2024 PAGE NO : 12 of 12
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TEST REPORT

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Heavy Metals (Contd.)						
6	Chromium (Cr)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.05	BLQ
7	Copper (Cu)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.05	BLQ
8	Iron(Fe)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 1.0	0.011
9	Lead (Pb)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.01	BLQ
10	Manganese (Mn)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.1	BLQ
11	Mercury (Hg)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.001	BLQ
12	Molybdenum (Mo)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.07	BLQ
13	Nickel (Ni)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.02	BLQ
14	Selenium (Se)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.01	BLQ
15	Total Silver	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.1	BLQ
16	Uranium (U)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.03	BLQ
17	Zinc(Zn)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 5.0	0.025

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No. 4 for the above tested parameters only.



Arun Kumar
(E. CODE: EC56744)
Authorized Signatory

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PR:Present;AB:Absent.

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****END OF THE TEST REPORT****

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TEST REPORT**ISSUED TO**Amrit Bottlers Private Limited
Chandpur Harbans, P.O: Dabhasemar, Faizabad Ayodhya - 224133**REPORT NO** : EFRAC/WTR/241111007**ISSUE DATE** : 20/11/2024**CUSTOMER REF** : TRF**REF. DATE** : 16/11/2024**PAGE NO** : Page 1 of 7**KIND ATTENTION** : Mr. Srikant Vattikuti**SAMPLE DETAILS****SAMPLE REGISTRATION DETAILS**

Sample Receipt Date : 11/11/2024

Sample Registration Date : 16/11/2024

Sample Registration No : EFRAC/WTR/241111007/04/MB/09276

Sample Type : Water Sample

Batch No : ETP RO Permeate Water;Date of Sampling-05.11.2024

Sample Quantity Received : 5Ltr

Sample Quantity Used : 5Ltr

Sample Submitted/Drawn by : Client

Sampling Date : N/A

Sampling Method : N/A

Sampler Name : N/A

Sample Condition : Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date : 17/11/2024

Analysis Completion Date : 18/11/2024

TEST RESULTS

SL. NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Microbiological Parameters						
1	Escherichia Coli	Det/N-Det/1 00 ml	IS 15185:2016; RA 2021	N/A	Not Detectable	Not Detected
2	Total Coliform	Det/N-Det/1 00 ml	IS 15185:2016; RA 2021	N/A	Not Detectable	Not Detected

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No.4 for the above tested parameters only.Dr. Biswapriya Das
Authorized Signatory

LOQ: Limit of Quantitation; BLQ: Below Limit of Quantitation; UOM: Unit of Measurement; MAX: Maximum; MI: Minimum; NMT: Not More Than; NLT: Not Less Than; PR: Present; AB: Absent; N/A: Not Applicable.

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TEST REPORT**ISSUED TO**Amrit Bottlers Private Limited
Chandpur Harbans, P.O: Dabhasemar, Faizabad Ayodhya - 224133**REPORT NO** : EFRAC/WTR/241111007**ISSUE DATE** : 20/11/2024**CUSTOMER REF** : TRF**REF. DATE** : 16/11/2024**PAGE NO** : Page 2 of 7**KIND ATTENTION** : Mr. Srikant Vattikuti**SAMPLE DETAILS****SAMPLE REGISTRATION DETAILS**

Sample Receipt Date : 11/11/2024

Sample Registration Date : 16/11/2024

Sample Registration No : EFRAC/WTR/241111007/04/RA/07167

Sample Type : Water Sample

Batch No : ETP RO Permeate Water;Date of Sampling-05.11.2024

Sample Quantity Received : 4Ltr

Sample Quantity Used : 4Ltr

Sample Submitted/Drawn by : Client

Sampling Date : N/A

Sampling Method : N/A

Sampler Name : N/A

Sample Condition : Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date : 17/11/2024

Analysis Completion Date : 20/11/2024

TEST RESULTS

SL. NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Pesticides						
1	2,4-D	µg/L	QA.16.4.14	0.01	Max: 30	BLQ
2	Alachlor	µg/L	QA.16.4.14	0.01	Max: 20	BLQ
3	Aldrin	µg/L	QA.16.4.15	0.01	Max: 0.03	BLQ
4	Alpha Endosulfan	µg/L	QA.16.4.15	0.01	-	BLQ
5	Alpha HCH	µg/L	QA.16.4.15	0.01	Max: 0.01	BLQ
6	Atrazine	µg/L	QA.16.4.15	0.01	Max: 2	BLQ
7	Beta Endosulfan	µg/L	QA.16.4.15	0.01	-	BLQ
8	Beta HCH	µg/L	QA.16.4.15	0.01	Max: 0.04	BLQ
9	Butachlor	µg/L	QA.16.4.15	0.01	Max: 125	BLQ
10	Chlorpyrifos	µg/L	QA.16.4.15	0.01	Max: 30	BLQ
11	Delta HCH	µg/L	QA.16.4.15	0.01	Max: 0.04	BLQ
12	Dieldrin	µg/L	QA.16.4.15	0.01	Max: 0.03	BLQ
13	Endosulfan Sulphate	µg/L	QA.16.4.15	0.01	-	BLQ
14	Ethion	µg/L	QA.16.4.15	0.01	Max: 3	BLQ
15	Gamma HCH (Lindane)	µg/L	QA.16.4.15	0.01	Max: 2	BLQ
16	Isoproturon	µg/L	QA.16.4.14	0.01	Max: 9	BLQ
17	Malathion	µg/L	QA.16.4.15	0.01	Max: 190	BLQ
18	Methyl Parathion	µg/L	QA.16.4.15	0.01	Max: 0.3	BLQ
19	Monocrotophos	µg/L	QA.16.4.14	0.01	Max: 1	BLQ
20	α,p- DDE	µg/L	QA.16.4.15	0.01	-	BLQ
21	α,p- DDT	µg/L	QA.16.4.15	0.01	-	BLQ
22	α,p- DDD	µg/L	QA.16.4.15	0.01	-	BLQ

LOQ: Limit of Quantitation; BLQ: Below Limit of Quantitation; UOM: Unit of Measurement; MAX: Maximum; MI: Minimum; NMT: Not More Than; NLT: Not Less Than; PR: Present; AB: Absent; N/A: Not Applicable.

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TEST REPORT**ISSUED TO**

Amrit Bottlers Private Limited

Chandpur Harbans, P.O: Dabhasemar, Faizabad Ayodhya - 224133

REPORT NO : EFRAC/WTR/241111007**ISSUE DATE** : 20/11/2024**CUSTOMER REF** : TRF**REF. DATE** : 16/11/2024**PAGE NO** : Page 3 of 7**KIND ATTENTION** : Mr. Srikant Vattikuti**TEST RESULTS**

SL. NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Pesticides						
23	p,p- DDE	µg/L	QA.16.4.15	0.01	-	BLQ
24	p,p-DDD	µg/L	QA.16.4.15	0.01	-	BLQ
25	p,p-DDT	µg/L	QA.16.4.15	0.01	-	BLQ
26	Phorate	µg/L	QA.16.4.15	0.01	Max 2	BLQ
27	Total DDT	µg/L	QA.16.4.15	0.01	Max:1.0	BLQ
28	Total Endosulfan	µg/L	QA.16.4.15	0.01	Max:0.4	BLQ
PAH						
1	Polynuclear aromatic hydrocarbons (as PAH)	mg/L	QA.16.4.19	0.00001	Max:0.0001	BLQ
PCB						
1	Polychlorinated biphenyls	mg/L	QA.16.4.16	0.00001	Max:0.0005	BLQ
Trihalomethanes (THM)						
1	Bromodichloromethane	mg/L	QA.16.4.33	0.0001	Max: 0.06	BLQ
2	Bromoform	mg/L	QA.16.4.33	0.0001	Max: 0.1	BLQ
3	Chloroform	mg/L	QA.16.4.33	0.0001	Max: 0.2	BLQ
4	Dibromochloromethane	mg/L	QA.16.4.33	0.0001	Max: 0.1	BLQ

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No.4 for the above tested parameters onlyTarun Pravendra Tiwari
Authorized Signatory

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TEST REPORT**ISSUED TO**Amrit Bottlers Private Limited
Chandpur Harbans, P.O: Dabhasemar, Faizabad Ayodhya - 224133**REPORT NO** : EFRAC/WTR/241111007**ISSUE DATE** : 20/11/2024**CUSTOMER REF** : TRF**REF. DATE** : 16/11/2024**PAGE NO** : Page 4 of 7**KIND ATTENTION** : Mr. Srikant Vattikuti**SAMPLE DETAILS****SAMPLE REGISTRATION DETAILS**Sample Receipt Date : 11/11/2024
Sample Registration Date : 16/11/2024
Sample Registration No : EFRAC/WTR/241111007/04/WC/02236
Sample Type : Water SampleSample Quantity Received : 10Ltr
Sample Quantity Used : 10Ltr
Sample Submitted/Drawn by : Client
Sampling Date : N/A
Sampling Method : N/A
Sampler Name : N/A
Sample Condition : Fit For Analysis

Batch No : ETP RO Permeate Water;Date of Sampling-05.11.2024

SAMPLE ANALYSIS DETAILS

Analysis Starting Date : 17/11/2024

Analysis Completion Date : 18/11/2024

TEST RESULTS

SL. NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters						
1	Alkalinity (CaCO ₃)	mg/L	IS:3025 (Part23): 2023	2.0	Max:200	25.2
2	Ammonia (NH ₃)	mg/L	IS 3025 (Part 34/Sec1) : 2023	0.05	Max:0.50	<0.05
3	Anionic Surface Active agents (MBAS)	mg/L	IS 3025 (Part 68) : 2019, RA 2023	0.10	Max:0.2	<0.10
4	Calcium (Ca)	mg/L	IS 3025 (Part 40) : 2024	1.0	Max:75.0	<1.0
5	Chloramines(Cl ₂)	mg/L	IS 3025 (Part 26) : 2021	0.05	Max:4.0	<0.05
6	Chloride (Cl)	mg/L	IS:3025 (Part 32):1988, RA 2003	0.5	Max:250	1.93
7	Colour	Hazen	IS 3025 (Part 4) : 2021	1.0	Max:5.0	<1.0
8	Cyanide(CN)	mg/L	IS 3025 (Part 27/Sec 1) : 2021	0.01	Max:0.05	<0.01
9	Fluoride (F)	mg/L	IS 3025 (Part 60/Sec 1) : 2023	0.05	Max:1.0	<0.05
10	Magnesium (Mg)	mg/L	IS:3025(Part 46):1994,RA 2009	1.0	Max:30.0	<1.0
11	Mineral Oil	mg/L	IS 3025 (Part 39) : 2021	0.5	Max:1.0	<0.5
12	Nitrate (NO ₃)	mg/L	IS 3025 (Part 34/Sec1) : 2023	1.0	Max:45.0	<1.0
13	Odour	—	IS 3025 (Part 5) : 2018	N/A	Agreeable	Agreeable
14	pH Value	—	IS 3025 (Part 11) : 2022	1.0	6.5-8.5	6.7
15	Phenolic Compounds (C ₆ H ₅ OH)	mg/L	IS 3025 (Part 43/Sec 1) : 2022	0.001	Max:0.001	<0.001

LOQ : Limit of Quantitation; BLQ : Below Limit of Quantitation; UOM :Unit of Measurement; MAX : Maximum; MI : Minimum; NMT : Not More Than; NLT : Not Less Than. PR : Present; AB : Absent
N/A: Not Applicable.

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TEST REPORT

ISSUED TO

 Amrit Bottlers Private Limited
 Chandpur Harbans, P.O: Dabhasemar, Faizabad Ayodhya - 224133

REPORT NO : EFRAC/WTR/241111007

ISSUE DATE : 20/11/2024

CUSTOMER REF : TRF

REF. DATE : 16/11/2024

PAGE NO : Page 5 of 7

KIND ATTENTION : Mr. Srikant Vattikuti

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters						
16	Residual free Chlorine	mg/L	IS 3025 (Part 26) : 2021	0.05	Min:0.2	* <0.05
17	Sulphate (SO ₄)	mg/L	IS 3025 (Part 24/Sec 1) : 2022	0.5	Max:200	0.55
18	Sulphide (H ₂ S)	mg/L	IS 3025 (Part 29) : 2022	0.05	Max:0.05	<0.05
19	Taste	—	IS:3025 (Part 8) :1984, RA 2006	N/A	Agreeable	Agreeable
20	Total Dissolved Solids (TDS)	mg/L	IS:3025 (Part 16):2023	1.0	Max:500	37
21	Total Hardness (CaCO ₃)	mg/L	IS:3025 (Part 21): 2009	2.0	Max:200	3.96
22	Turbidity	NTU	IS:3025 (Part10):1984, RA 2006	0.10	Max:1.0	0.62

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No.4 for the above tested parameters only.*To be applicable only when water is chlorinated.


 Ranadip Chakraborty
 Authorized Signatory

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TEST REPORT

ISSUED TO

 Amrit Bottlers Private Limited
 Chandpur Harbans, P.O: Dabhasemar, Faizabad Ayodhya - 224133

REPORT NO : EFRAC/WTR/241111007

ISSUE DATE : 20/11/2024

CUSTOMER REF : TRF

REF. DATE : 16/11/2024

PAGE NO : Page 6 of 7

KIND ATTENTION : Mr. Srikant Vattikuti

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date : 11/11/2024

Sample Registration Date : 16/11/2024

Sample Registration No : EFRAC/WTR/241111007/04/MT/11645

Sample Type : Water Sample

Sample Quantity Received : 1Ltr

Sample Quantity Used : 1Ltr

Sample Submitted/Drawn by : Client

Sampling Date : N/A

Sampling Method : N/A

Batch No : ETP RO Permeate Water;Date of Sampling-05.11.2024

Sampler Name : N/A

Sample Condition : Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date : 18/11/2024

Analysis Completion Date : 19/11/2024

TEST RESULTS

SL. NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Heavy Metals						
1	Aluminium (Al)	mg/L	IS 3025 (Part 65) : 2014	0.001	Max: 0.03	BLQ
2	Arsenic (As)	mg/L	IS 3025 (Part 65) : 2014	0.001	Max: 0.01	BLQ
3	Barium (Ba)	mg/L	IS 3025 (Part 65) : 2014	0.001	Max: 0.7	0.001
4	Boron (B)	mg/L	IS 3025 (Part 65) : 2014	0.001	Max: 0.5	0.004
5	Cadmium (Cd)	mg/L	IS 3025 (Part 65) : 2014	0.001	Max: 0.003	BLQ
6	Chromium (Cr)	mg/L	IS 3025 (Part 65) : 2014	0.001	Max: 0.05	BLQ
7	Copper (Cu)	mg/L	IS 3025 (Part 65) : 2014	0.001	Max: 0.05	0.006
8	Iron(Fe)	mg/L	IS 3025 (Part 65) : 2014	0.001	Max: 1.0	0.002
9	Lead (Pb)	mg/L	IS 3025 (Part 65) : 2014	0.001	Max: 0.01	BLQ
10	Manganese (Mn)	mg/L	IS 3025 (Part 65) : 2014	0.001	Max: 0.1	0.028
11	Mercury (Hg)	mg/L	IS 3025 (Part 65) : 2014	0.001	Max: 0.001	BLQ
12	Molybdenum (Mo)	mg/L	IS 3025 (Part 65) : 2014	0.001	Max: 0.07	BLQ
13	Nickel (Ni)	mg/L	IS 3025 (Part 65) : 2014	0.001	Max: 0.02	BLQ
14	Selenium (Se)	mg/L	IS 3025 (Part 65) : 2014	0.001	Max: 0.01	BLQ

LOQ : Limit of Quantitation; BLQ : Below Limit of Quantitation; UOM :Unit of Measurement; MAX : Maximum; MI :Minimum; NMT:Not More Than; NLT: Not Less Than. PR : Present; AB: Absent. N/A: Not Applicable.

Please refer Terms & Conditions mentioned at the last page after the end of Test Report

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988



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ULR-TC581724000043165F

TEST REPORT

ISSUED TO
Amrit Bottlers Private Limited
Chandpur Harbans, P.O: Dabhasemar, Faizabad Ayodhya - 224133

REPORT NO : EFRAC/WTR/241111007
ISSUE DATE : 20/11/2024
CUSTOMER REF : TRF
REF. DATE : 16/11/2024
PAGE NO : Page 7 of 7

KIND ATTENTION : Mr. Srikant Vattikuti

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Heavy Metals						
15	Total Silver	mg/L	IS 3025 (Part 65) : 2014	0.001	Max: 0.1	BLQ
16	Uranium (U)	mg/L	IS 3025 (Part 65) : 2014	0.001	Max: 0.03	BLQ
17	Zinc(Zn)	mg/L	IS 3025 (Part 65) : 2014	0.001	Max: 5.0	0.039

Remarks : The sample conforms to the requirements of IS 10500:2012, Amendment No. 4 for the above tested parameters only.



Arun Kumar
Authorized Signatory

LOQ: Limit of Quantitation; BLQ: Below Limit of Quantitation; UOM: Unit of Measurement; MAX: Maximum; MI: Minimum; NMT: Not More Than; NLT: Not Less Than; PR: Present; AB: Absent.
N/A: Not Applicable.

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AMRIT BOTTLERS PRIVATE LIMITED

Authorised Bottlers of THE COCA-COLA COMPANY



Phone : 05278 - 245324, 246133

Fax : 05278 - 246133

e-mail : amritbottlers@cocacolafzd.com
CIN: U01132WB1983PTC035918**Date 05/03/2024**

To,

The Divisional Forest Officer
Ayodhya, U.P

Subject: Plantation Activity in compliance of Judgement dated 18.12.2023 pronounced by Hon'ble National Green Tribunal (NGT) in the matter of Original Application No. 584/2022 Mr. Durga Prasad Yadav & Ors. Vs State of Uttar Pradesh & Ors.

Dear Sir,

Kindly refer to the Judgement dated 18.12.2023 pronounced by Hon'ble NGT in the matter of O.A No. 584 of 2022. The operative portion of the said Judgement is reproduced as below:

"Respondent no. 5 is directed to carry out plantation activities in areas in the vicinity of its unit and surrounding nearby areas."

1. That in compliance of the said Judgement, unit M/s. Amrit Bottlers Pvt. Ltd., Dabhar Semar, Chandpur Harbans, Allahabad Road, Ayodhya is required to undertake Plantation activities In the vicinity of unit and surrounding nearby areas. That the Plantation activities shall be carried out by the unit under its Corporate Social Responsibility (CSR) outlay for upcoming financial year.
2. That in compliance of above referred Judgement, land available in the nearby surrounding area of the unit needs to be Identified prior to Plantation activities.

You are requested to take necessary action for Identification of land in the nearby vicinity of unit M/s Amrit Bottlers Pvt. Ltd., Dabhar Semar, Chandpur Harbans, Allahabad Road, Ayodhya so that Plantation activity can be accordingly included in the CSR document for upcoming financial year and subsequently implemented. A

2
05/03/2024

Registered Office : P-18, Dobson Lane, 7th Floor No. A-3, Madhusudan Apartment, HOWRAH-711 101 (W.B.)
Factory : Chandpur Harbans, P.O. Dabhasemar, Distt. Ayodhya, Faizabad - 224 133 (U.P.)

joint site visit with representatives of Amrit Bottlers Pvt. Ltd., Ayodhya can also be arranged subject to your confirmation and convenience.

Thanking You,

**Yours Sincerely,
For Amrit Bottlers Pvt. Ltd.**

[Handwritten Signature]
05/03/20
(Authorized Signatory)

Copy to:

- 1. The District Magistrate, Ayodhya
- 2. The Regional Officer, U.P. Pollution Control Board, Ayodhya.



(Authorized Signatory)

U.P. POLLUTION CONTROL BOARD
 REGIONAL OFFICE
 Ayodhya
 U.P.

कार्यालय क्षेत्रीय वन अधिकारी अयोध्या रेंज अयोध्या

पत्रांक 607/29-1

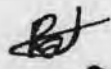
दिनांक 29/8/2024

सेवा में, अमृतु वॉटरवर्क्स प्राइवेट लिमिटेड
चाँदपुर अयोध्या.....

विषय:- वनीकरण करने के सम्बन्ध में।

~~सन्तर्भ-~~
 महोदय,

निवेदन है कि उपरोक्त विषयांकित पत्र के क्रम में क्षेत्रीय ग्रामप विकास संस्थान जाम्नासेमर की भूमि पुष्करोपण 2020 के रोपण क्षेत्र में जो विरल पाँचे हैं उस खाल में वनीकरण कराना सुनिश्चित करें।


 क्षेत्रीय वन अधिकारी
 अयोध्या रेंज

993

65

ENGLISH TRANSLATED COPY

**OFFICE REGIONAL FOREST OFFICER, AYODHYA
RANGE, AYODHYA**

Letter No.: 607/29-1

Date: 29.06.2024

To,

Amrit Bottlers Private Limited
Chandpur, Ayodhya

Subject: Regarding Afforestation.

Sir,

It is requested that in continuation to the above subjected Letter, ensure afforestation of sparse plants in the plot of land of Regional Rural Development Institute, Dabhasemar in the plantation area of Planation, 2020.

Sd/-

Regional Forest Officer,
Ayodhya Range

994

ANNEXURE: G1 (Lolly)

(66)



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ANNEXURE: H (Cally)



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ANNEXURE: I

(105)

**A REPORT
ON
MIYAWAKI FOREST**

DEVELOPED BY

M/s Amrit Bottlers Pvt Ltd.
Chandpur Harbans, Dabhasemar,
Ayodhya (UP) – 224133

At site

**Village - Hardoiya, Bandanpur,
Goshaiganj, District - Ayodhya**

September, 2024

Executed and prepared by



Envirosustain Consultants Services

Aiding towards Sustainable Development

Anandlok Colony (Opp.KTL) Faizabad Road, Lucknow-226028

Ph:- +91-9956999682, +91- 9565154195 | E-mail:- envirosustainconsultants@gmail.com

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1.0 Introduction

The M/s Amrit Bottlers Pvt. Ltd., Ayodhya is an existing authorized Bottler of Coca Cola Company engaged in the manufacturing and bottling of Juice and Aerated Drinks. Amrit Bottlers Pvt. Ltd. (herein after will be called as company) is a private limited company incorporated under Companies Act 2013 with CIN U01132WB1983PTC035916 having its Registered Office at P-18, DOBSON LANE, MADHUSUDAN APARTMENT, HOWRAH WEST BENGAL 711101 INDIA, presently company is working mainly four different domains. Prior to joining the hands with 'PARLE EXPORT' in 1982 Mr. Lachhman Daas Ladhani had been 'A' class civil construction contractor and has successfully executed various contracts of Roads, Bridges and Township etc. in West Bengal, Bihar and Uttar Pradesh. The best execution of civil work was in 'RAM KI PAIRI' on the Bank of 'SARYU' River in Ayodhya which was designed on the pattern of 'HAR KI PAIRI' Haridwar and ITI Mankapur Township was also well appreciated. He also had been the largest manufacturer of Bricks for Entire Township of 'Bharat Cocking Coal Limited'.

In 1982 he was given a challenging and fully diversified job of manufacturing soft drinks viz: Thums Up, Limca, Gold Spot and Bislery Club Soda etc. as a franchisee of "PARLE EXPORT PRIVATE LIMITED". He brought the production with a short span of time and achieved the highest growth in India in 1985. The franchisee co. is named as 'Amrit Bottlers Private Limited'. Subsequently 'PARLE' brand was taken over by the 'COCA COLA' and Mr. Ladhani converted the mechanized plant into fully automatic and computerized plant and now is having a largest production capacity and highest sale in Eastern U.P. for the last several years. Company is having a world class bottling plant where company is manufacturing various branded drinks of world-famous beverages giant named TCCC under the brand name of Coca-Cola, Thums up, Fanta, Limca, Sprite, Maaza, Minute Maid Juices of various fruits, Kinley mineral water etc., the plant of the company is situated at approx. 25 acres of land at Chandpur Harbans Dhabhasemar, Sultanpur Road, Ayodhya Uttar Pradesh. At this location company is manufacturing above mentioned product of TCCC and supplying the same to authorized designated distributor i.e. (SLMG Beverages Pvt. Ltd., Ladhani Group Company) from where the said products are being supplied to various distributors of SLMG located in 19 District of Uttar Pradesh and 2 District of Bihar. Now to overcome the demand of its designated distributor company has decided to make

the expansion in its 3 finished goods lines as well as its 2 packing material lines and as a result company is going to invest approx. Rs.250 Crore, all these five lines will be setup at the present plant location which is situated at Ayodhya.

The expansion at the existing units which is being carried by ABPL will enhance the capacity of the existing bottling lines by almost 100% and packaging lines by almost 50%, the product manufactured by these lines will be sold to SLMG (marketing company) only from where it will be further sold to 19 District of Uttar Pradesh and 2 District of Bihar. The estimated investment in the expansion plant is approx. Rs. 250 Crore which will generate the direct requirement of manpower of approx. 80 people and indirect requirement in form of contract labor of approx. 100 people. The expansion will be done under the leadership of experienced management of Shri L.D.Ladhani family who are not only managing the operation of bottling units but also managing marketing / selling of the finished goods at SLMG level, the present leadership are the second-generation people who has received the said business in the family legacy. Besides, third generation people have also step into the business of ABPL.

The M/s Amrit Bottlers Pvt. Ltd., Ayodhya already planted 12000 plants of various species in 3000 SQM area reserved for the Miyawaki forest at Village - Hardoiya, Bandanpur, Goshaiganj, Ayodhya in 2023. In second phase M/s Amrit Bottlers Pvt. Ltd., planted 2100 plants of various species in 525 SQM in September 2024. This forest is created through Miyawaki, an afforestation method based on the work of Japanese botanist Akira Miyawaki in the 1980s. The technique compresses layers of a forest – shrubs, trees, canopies – on small plots of land, turning them into tiny forests. Before plantation, local agro-climatic conditions, including soil quality, are studied. Three layers of greens – shrubs and undergrowth, medium-height trees and taller canopies – are developed as per Miyawaki method. Mulching, natural water retention and perforation material like rice husk and use of organic compost, cow dung support their growth.

2.0 Miyawaki Method to grow a mini forest

The Miyawaki forestation method is a unique way to create a forest and is pioneered by Japanese botanist Akira Miyawaki. With this method of plantation, an urban forest can grow within a short span of 20-30 years while a conventional forest takes around 200-300 years to grow naturally. In the Miyawaki technique, various native species of plants are planted close to each other so that the greens

receive sunlight only from the top and grow upwards than sideways. The Miyawaki method says mini forests grow 10 times faster and become 30 times denser and 100 times more bio-diverse than those planted through conventional methods and becomes maintenance-free after a span of 3 years. Here are the basic steps to create an urban forest with the Miyawaki method. Ideally the selected site should have minimum dimensions of 4 by 3 meters and receive sunlight for at least 8 hours a day. In this method, several native species of plants are planted close to each other. This method involves planting three to four saplings per square meter, using native varieties adapted to local conditions. As per the method, a wide variety of species- ideally 10 or more - are planted to recreate layers of a natural forest.

The technique compresses layers of a forest - shrubs, trees, canopies - on small plots of land, turning them into tiny forests. Before plantation, local agro-climatic conditions, including soil quality, are studied. As per the soil sampling the pH range of soil is 8 to 9 and the soil is Kaller/clay. Three layers of greens – shrubs and undergrowth, medium-height trees and taller canopies – are developed as per Miyawaki method. Mulching, natural water retention and perforation material like rice husk and use of organic compost, cow dung support their growth.

2.1 Site Inspection

Visit the site to determine the feasibility and scope of the project. Take pictures of the site, and confirm the availability of fencing, maintenance staff, running water and sunlight. The site should get sunlight for a minimum of 8-9 hours a day. The areas should be marked (with limestone powder or wooden peg/rope/flag) before earthwork starts. Ensure that the marking of areas matches 100 percent with the master plan.

2.2 Soil Preparation

Weeds take away nutrition of the soil, and also restrict movement of materials and people. Hence they should be cleaned either manually, or using a JCB/John Deere Tractor if the area is huge. Using an earthmover machine, first dig the earth to a depth of 1 meter. Put half the earth back into the pit and spread it uniformly. This is to make the soil loose. Mix with the soil half the biomass prepared in the previous step. Then put the remaining soil back into the pit and spread it uniformly. Now mix the remaining biomass with this soil evenly. In the Miyawaki method, all saplings will

be planted together, unlike conventional plantations where individual pits are dug up for each sapling. Ensure that the pulled out weeds are disposed away from the site; else they may re-grow. There should be a main line with watering outlets for hoses, which can reach the entire area of the forest. Watering should be done every day manually using a hosepipe with a shower, and not by drip irrigation, sprinklers etc. The requirement is around 5 liters/sq meter per day.

A combination of perforators, water retainers, fertilizers and microorganisms should be mixed with the existing soil. Perforator materials like biomass, rice husk, wheat husk, corn husk or chipped groundnut shells allow the plant roots to grow quickly. Water retainers like coco peat or sugarcane stalk allow the soil to retain more moisture and water in comparison to the soil's natural water retention capacity. Organic fertilizers like manure or Vermicompost nourish the soil.

2.3 Purchase Native Species of Plants

Make a list of native species of plants and segregate them into evergreen, deciduous or perennial plants. Also, the native trees of a region can be classified into four layers. The first is of shrubs that grow up to 6 feet, the second layer is of trees that grow up to 25 feet, the third of trees that grow up to 40 feet and the final layer is the canopy which grows above 40 feet. Visit a nursery and purchase saplings with a height ranging between 24 to 32 inches of as many native species for biodiversity.

2.4 Design the Forest

Create a random and dense plantation of native species of plants that grow in different layers. All the species of plants should be staggered and similar species of plants should not be planted together. Forests function in a different cycle. Forests are made up of more than just trees. It is home to a variety of plants, fungi, wildlife, and microorganisms. This flora and fauna community plays an important role in sustaining the forest and allowing it to thrive. Birds disperse seeds into the forest, animal dung nourishes the land, leaf litter from fallen trees is broken down by decomposers to create healthy soil, and plant roots hold the soil in place.

However, the process by which forests grow, generate multiple canopy layers, and become self-sustaining takes time. The Miyawaki method accelerates



forest development by constructing soil, utilizing native plant diversity, growing healthy saplings, and planting them close together.

2.5 Method of Plantation

On an average there should be 3-4 saplings in one square meter. Do not follow a repetitive pattern while planting the saplings. We should try to plant as many species as possible for biodiversity. Place plants on marked area to create a multi-layered, natural forest. Try to group plants that grow into different layers – shrub, sub tree, tree and canopy – in each sqm. Try not to place two trees of the same kind next to each other; also, don't follow a pattern while planting the trees. Try to maintain a distance of 60 cm between saplings. The goal is to have random, dense plantation of native tree species. To plant the tree, dig a small pit on the mound with a trowel, remove the root bag in which the plant was growing, and gently place the plant in the pit. Level the soil outside gently around the stem of the plant, but do not press or compact the soil. There should not be more than 8-10 people on a 100 SQM area at a time, since the idea is to plant on loose, aerated soil. Once the saplings are planted, a thick layer of mulch should be evenly laid on the soil to insulate the soil and prevent water from evaporating.

2.6 Mulching and Tie the Plants to a stick

Mulch insulates and protects the soil. It prevents sunlight from falling directly on the soil. Direct sunlight will make soil dry and make conditions difficult for the young saplings. This is especially important in the first 6-8 months, as the plants are young. Mulch also plays a huge role in preventing water from evaporating. Options include rice straw, wheat straw, corn stalk or barley stalk.

Saplings need support during the initial months so that they don't droop or bend. Insert support sticks into the soil close to the plant, without damaging the roots of the plant. For plants shorter than 1 meter, use 1-meter-long bamboo sticks. Tie the sticks to the plant stems using thin jute strings.

2.7 Water and Monitor the Plantation

Water the forest once a day and keep the forest free from weeds for the first 2 years. Do not use any chemicals like pesticides or inorganic fertilizers. Monitor the forest every 2 months to check the growth of all the plants and do not cut or prune the forest.

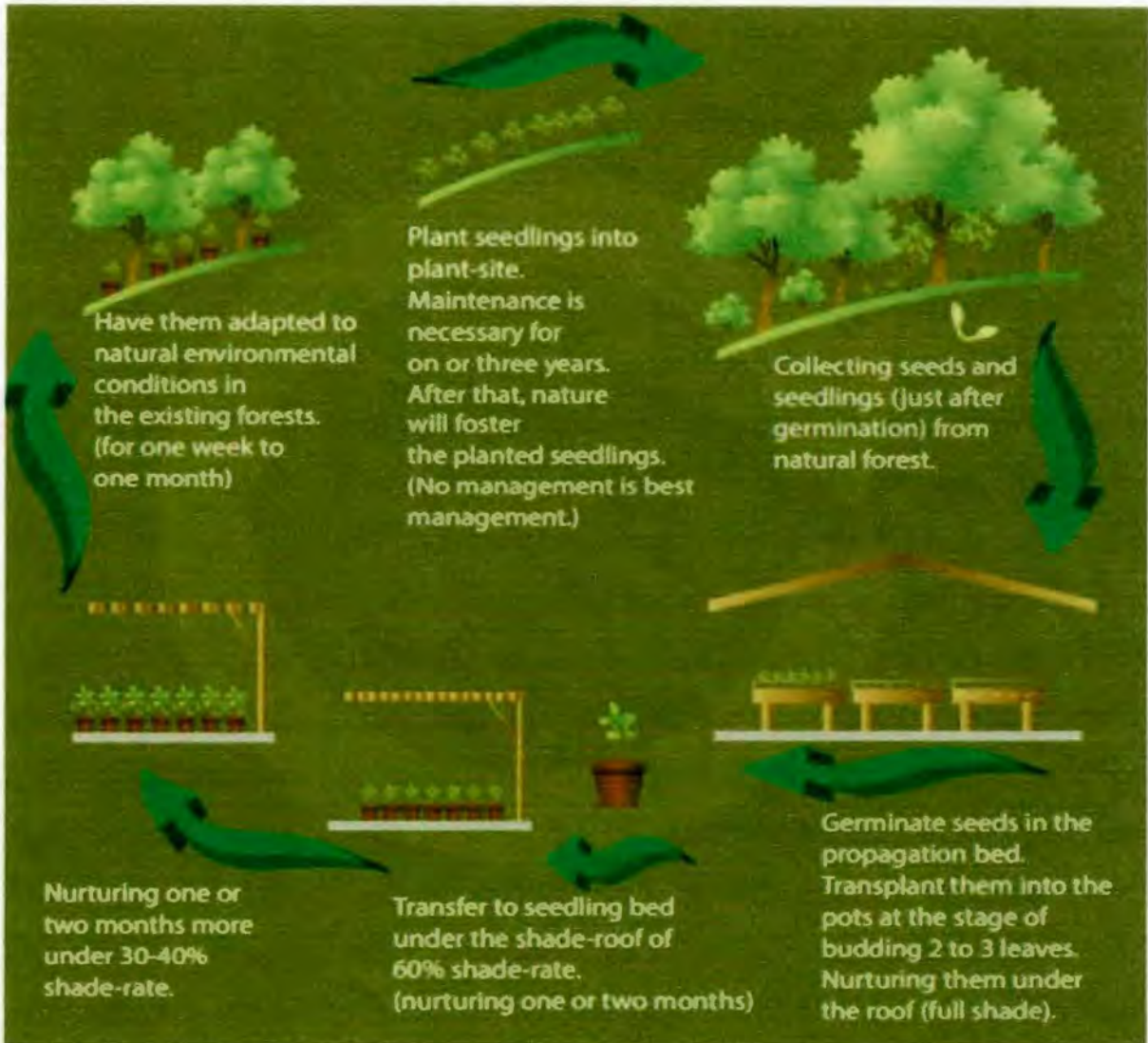


Fig. 1: Method for growing Miyawaki forest

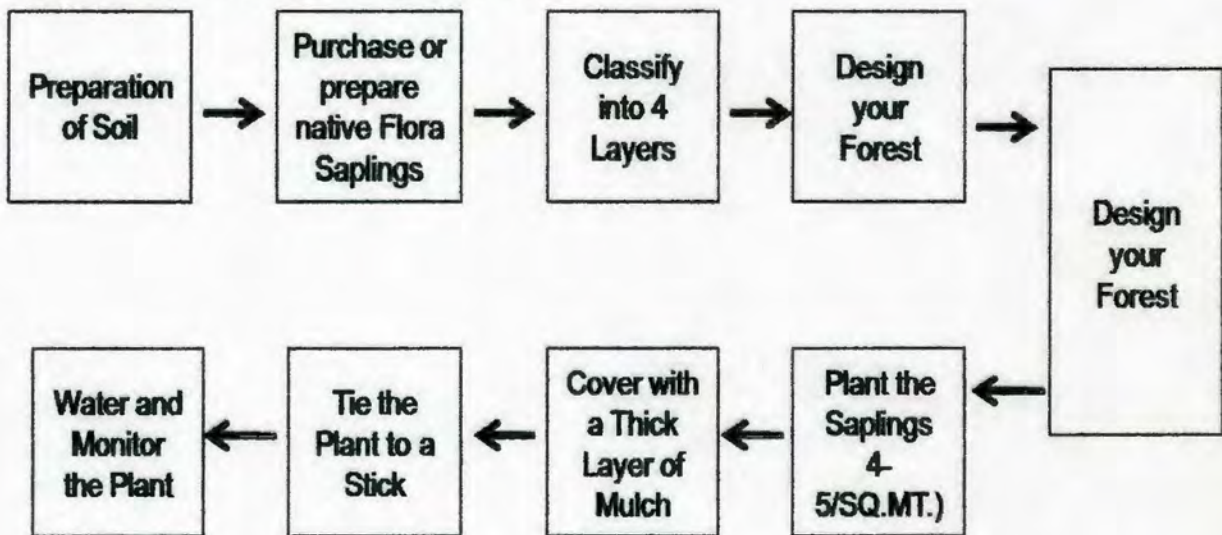


Fig. 2: Line diagram for developing Miyawaki forest

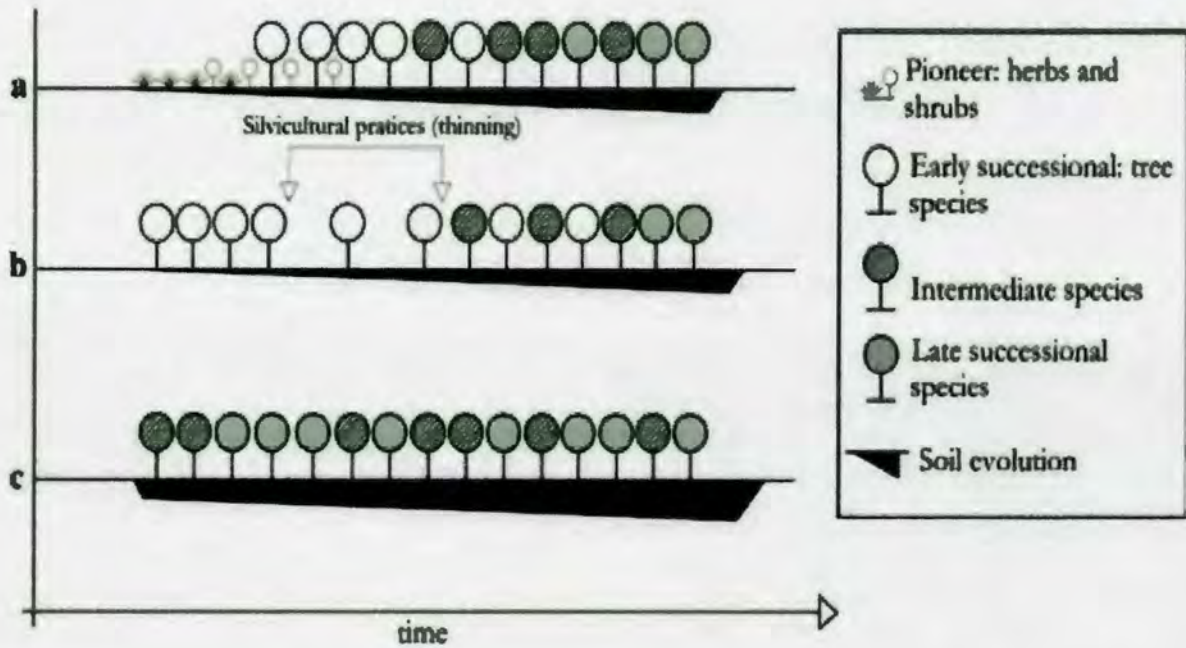


Fig. 3: Succession stages as would follow in (a) natural conditions, (b) adopting traditional reforestation methods and (c) the Miyawaki method



Fig. 4: For a multi-layered process, choose different species of plants like shrub layer (6 feet), sun tree layer (6-12 feet, tree layer (20-40 feet) and canopy layer (above 40 feet). Do not place the same species next to each other.

2.8 Maintenance of Miyawaki forest:

- Water the forest with hose pipe once a day. There should be a main line with watering outlets for hoses, which can reach the entire area of the forest. Watering should be done every day manually using a hosepipe with a shower, and not by drip irrigation, sprinklers etc. The requirement is around 5 liters/sq meter per day.
- Keep the forest weed-free for the first 2-3 years. Once the forest starts growing, weed growth will stop.
- Ensure that the plants stay straight, are not buried under the mulch, and are only loosely tied to the support stick.
- Keep the forest clean, and free of plastic, paper etc.
- Maintain proper drainage system so that water does not get accumulated anywhere in the forest. Do not build bunds in the forest, as accumulated water can kill plant roots.
- Mortality rate of plants is usually 2-5 percent. Mortality is to be checked only after 3-4 months of planting.
- Do not use any chemicals like pesticides or inorganic fertilizers. If you notice pests, leave them undisturbed. The forest will slowly build its own mechanism to keep itself healthy.
- Mulching should be maintained for at least one year. The soil should be re-mulched with time, since dry soil is detrimental to forest health. Also, never remove organic matter like fallen leaves from the forest floor, as it will kill good soil microbes.
- The forest should be monitored once in 1-2 months, to check if the targets have been achieved and if any changes should be made to improve results. This should be done the first 8-12 months. Count the number of saplings that have survived, and record the data. Growth of selected species should also be monitored.
- As the tree grows taller, longer support sticks may be needed so that the tree shoot does not bend and become weak.
- Never cut or prune the forest as it could make the forest weaker.

3.0 Importance and Facts of Miyawaki Forest

Undisturbed land which has no human influence will naturally help to grow plant communities. This natural potential is greatly harmed by human activities that damage soil structure, nutrients and beneficial biodiversity. To address today's environmental issues, this technique for quickly growing dense forest plants would be quite helpful. To preserve life on the plant and repair harm caused by humans, it is seen as essential to preserve biodiversity and native plants, decrease extinction rates by building habitats, enhance environmental quality overall by expanding forest cover, and use trees as a buffer against natural calamities. The Miyawaki Method is one of the most effective tree planting methods for creating forest cover quickly. It is effective because it is based on natural reforestation principles, i.e., using trees native to the area and replicating natural forest regeneration processes. The Miyawaki technique is a potential candidate for attaining objectives to improve world habitability and safeguard ecologically vulnerable areas.

The technique can help restore groves that have been destroyed by deforestation since groves are important for maintaining local biodiversity and controlling environmental health. They can also reduce soil erosion and can also control the force of water and wind. In Miyawaki forest the seedlings are planted at very high densities. This replicates the regeneration process that occurs in a natural forest. The saplings grow very fast to compete for the light and then natural selection will favour the fastest growing individuals resulting in a densely packed pioneer forest that grows in 20 to 30 years instead of taking 150 to 200 years benefiting from projects that are working to maximize a forest's carbon sequestration potential or recreate habitat for biodiversity and wildlife.

3.1 Method and conditions for success

The method's reconstitution of "indigenous forests by indigenous trees" produces rich, dense and efficient protective pioneer forests in 20 to 30 years, where natural succession would need 200 years in temperate Japan and 300 to 500 years in the tropics. Success requires compliance with the following phases:

- Rigorous initial site survey and research of potential natural vegetation
Identification and collecting of a large number of various native seeds, locally or nearby and in a comparable geo-climatic context

- Germination in a nursery (which requires additional maintenance for some species; for example, those that germinate only after passing through the digestive tract of a certain animal, need a particular symbiotic fungus, or a cold induced dorming phase)
- Preparation of the substrate if it is very degraded, such as the addition of organic matter or mulch, and, in areas with heavy or torrential rainfall, planting mounds for taproot species that require a well-drained soil surface. Hill slopes can be planted with more ubiquitous surface roots species, such as cedar, Japanese cypress, and pine.
- Plantations respecting biodiversity inspired by the model of the natural forest. A dense plantation of very young seedlings (but with an already mature root system: with symbiotic bacteria and fungi present) is recommended. Density aims at stirring competition between species and the onset of phytosociological relations close to what would happen in nature (three to five plants per square meter in the temperate zone, up to five or ten seedlings per square meter in Borneo).
- Plantations randomly distributed in space in the way plants are distributed in a clearing or at the edge of the natural forest, not in rows or staggered

3.2 Advantages of Miyawaki Technique:

- It is a method of afforestation that helps in creating a denser forest than usual in less time.
- Miyawaki forests also act as a habitat for lots of species living in that region.
- The Miyawaki forests help in controlling air, water, noise, and soil pollution.
- The Miyawaki method prevents the flowing away of the top layer of soil in heavy rain as the trees are planted close to each other and a group of trees tightly holds the soil.
- These trees protect each other from direct sunlight and reduce the chances of forest fires to a great extent.

3.3 Disadvantages of Miyawaki Technique:

- Mostly timber trees are preferred and the natural distribution of tree types is reduced.
- This method of afforestation is only suitable in the sub-urban or the urban region with smaller spaces but not suitable in the tropical regions.

- The movement of wildlife species is restricted due to less availability of space between the trees the natural movement of the ecosystem is restricted.
- The amount of rain brought by the trees of the Miyawaki forest is still a question mark.

3.4 National and International Applications

In 2013, the Miyawaki method was applied in the Barapani Industrial Area of Umiam in northeast India. In 2014, Say Trees in Bangalore switched to the Miyawaki method. Acacia Eco, based in Ahmedabad, Gujarat, has been implementing projects of various sizes using the Miyawaki method since 2016. As of November 2020, they have planted more than 350,000 trees in 57 projects across India. In 2019, Green Yatra planted around 3,000 trees using the Miyawaki method on CRWC railway land in Jogeshwari, Mumbai. Green Yatra planted 1,000,000 more trees within one year throughout India by using the method.

On 5 June 2019, World Environment Day, 550 trees of 40 native species were planted with this technique in a 160-square meter plot. The forest was named after Guru Nanak Dev, the founder of the Sikh religion. In December 2019, the Annapradokshana Charitable Trust turned unused space in government schools into mini-forests by adopting the Miyawaki system.

Miyawaki instructed people on planting in over 1,700 areas around the world, including over 1,400 sites in Japan as well as in Borneo, Amazonia, and China. He was involved in the planting of over 40 million native trees, together with companies and citizens, to contribute to international forest regeneration. Since 1978, Miyawaki had contributed to vegetation surveys in Thailand, Indonesia, and Malaysia. His methodological work in the 1970s and 1980s on woodland management also formed the basis for the concept of "tiny forests", where small urban plots of land around the world can be densely planted with many different local species of trees to reintroduce varied wooded habitats that are rich in biodiversity.

In 2005, the surviving plants from 1991 measured over 20 meters in height. The sedimentary facies of a young rainforest was reconstituting, protecting the soil, while fauna gradually reappeared. In 2018, the Miyawaki method was implemented by the boomforest.org team in Paris, France, to restore a 400-square meter area near Porte de Montreuil, in the Boulevard Périphérique, a controlled-access dual-carriageway ring road around the city.

4.0 Miyawaki Forest Developed by M/s Amrit Bottlers Pvt. Ltd., Ayodhya

The M/s Amrit Bottlers Pvt. Ltd., Ayodhya planted more than 2100 plant saplings of seven species (Sagwan, Peltophorum, Gulmohar, Seesam, Akasia, Kasia, Chibil) in the 525 SQM area in the 2nd phase at Village - Hardoiya, Bandanpur, Goshaganj, Ayodhya in September 2024.

This forest is created through Miyawaki, an afforestation method based on the work of Japanese botanist Akira Miyawaki in the 1980s. The technique compresses layers of a forest – shrubs, trees, canopies – on small plots of land, turning them into tiny forests. Before plantation, local agro-climatic conditions, including soil quality, are studied. Three layers of greens – shrubs and undergrowth, medium-height trees and taller canopies – are developed as per Miyawaki method. Mulching, natural water retention and perforation material like rice husk and use of organic compost, cow dung support their growth. The forest also helps lower temperatures in concrete heat islands, reduce air and noise pollution, attract local birds and insects, and create carbon sinks. The method advocates planting of diverse native species. These small patches do attract birds, squirrels, insects, but they cannot serve the purpose of natural forest. The Miyawaki forests is designed to regenerate land in far less time than the time it takes a forest to recover on its own, which is over 50 to 70 years.

Detail of planted species:

Species	Numbers	Species	Numbers	Species	Numbers
Sagwan	305	Peltophorum	50	Gulmohar	15
Seesam	430	Akasia	415	Kasia	415
Chibil	485				
Total	1220	Total	465	Total	430
Grand total	1220 + 465 + 430 = 2115				

In first phase M/s Amrit Bottlers Pvt. Ltd., Ayodhya planted more than 12000 plant saplings of twenty four species (Sagwan, Kat sagwan, Seesam, Akasia, Kasia, Gutail, Chibil, Kanji, Sirsa, Awala, Neem, Jamun, Nimbu, Amrud, Bans, Arjun, Palash, Kachnar, Chiwan, Jangal Jalebi, Kaner, Gudhal, Aaam and Champa) in the 3000 SQM area at Village - Hardoiya, Bandanpur, Goshaganj, Ayodhya. Approximately 600 plants also planted in this area with second phase to fill up the gap caused by mortality of plants.



Fig. 5: District Google Map Ayodhya



Fig. 6: Google view of the Miyawaki forest developed at Village - Hardoiya, Bandanpur, Goshaganj, Ayodhya by M/s Amrit Bottlers Pvt. Ltd., Ayodhya (Geo-location: 26.597367, 82.423664)

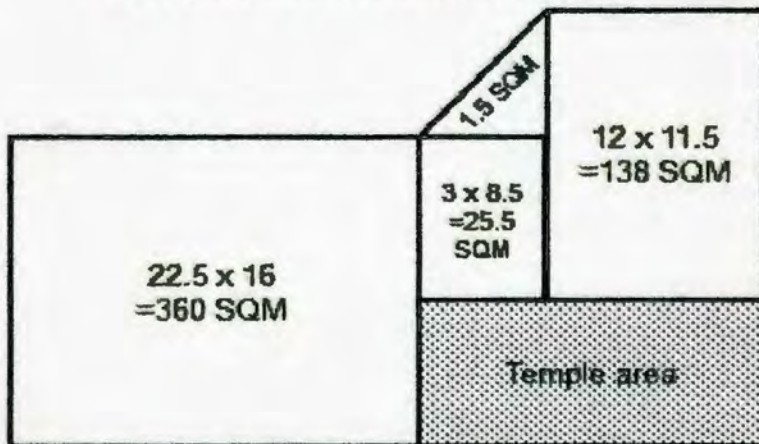


Fig. 7: Layout of selected area (Total Area 525 Sqm)

Soil Test Report

Soil Characteristics of Selected Area

S. No.	Test Parameter	Unit	Result	Test Method
1	Cadmium (Cd)	mg/kg	<0.001	USEPA-3050A
2	Total Chromium	mg/kg	<0.01	USEPA-3050A
3	Phosphorus PO ₄)	mg/kg	68.2	ETS/STP/SOIL-19
4	Iron (Fe)	mg/kg	0.064	USEPA-3050A
5	Electrical conductivity (EC)	µs/cm	522.0	IS14767
6	Copper (Cu)	mg/kg	<0.05	USEPA-3050A
7	Lead (Pb)	mg/kg	<0.01	USEPA-3050A
8	Manganese (Mn)	mg/kg	<0.01	USEPA-3050A
9	pH	-	6.57	IS 2720 (Part-26)
10	Texture	-	Sandy clay Lome	IS 2720 (Part-4)
11	Sand	%	35.7	IS 2720 (Part-4)
12	Silt	%	21.4	IS 2720 (Part-4)
13	Clay	%	42.9	IS 2720 (Part-4)
14	Colour	-	Brown	ETS/STP/SOIL
15	Water holding capacity	%	40.8	IS 2720 (Part-2)
16	Bulk Density	g/cm ³	1.27	IS 2386 (Part-4)
17	Sodium (Na)	mg/kg	198.0	USEPA-3050A
18	Sodium Absorption Ratio (SAR)	%	3.0	ETS/STP/SOIL-16
19	Potassium (K)	mg/kg	150	USEPA-3050A
20	Cation Exchange Capacity (CEC)	Meq/100g	8.0	IS 2720 (Part-24)



Fig- 8: Selection of Site - Village - Hardoiya, Bandanpur, Goshaiganj, Ayodhya



Fig- 9: Land Preparation



Fig- 10: Leveling Work



Fig- 11a: Mixing of Perforators, Water Retainers, Fertilizers & Micro-organisms



Fig- 11b: Mixing of Perforators, Water Retainers, Fertilizers & Micro-organisms



Fig- 12: Purchase of Native Plant Species



Fig- 13: Plantation



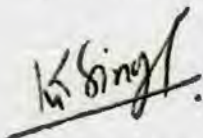
Fig- 14: Tie the Plants with stick and Mulching

6.0 Conclusion

The advantages of the forest developing by the M/s Amrit Bottlers Pvt. Ltd., Ayodhya are given below:

- The forest helps lower temperatures in concrete heat islands.
- Reduce air and noise pollution.
- Attract local birds and insects and support local wild life habitat.
- Decreasing global warming and Create carbon sinks.
- Helpful in sequestration of carbon: different species of plant absorb different amount of CO₂ (A common calculation – A mature tree can absorb more than 58 pounds of CO₂ from our atmosphere.
- The method advocates planting of diverse native species.
- These small patches do attract birds, squirrels, insects, but they cannot serve the purpose of natural forest.
- Oxygen factory for living being (e.g. A mature tree provides oxygen for 5 peoples)
- Our plant absorbs mercury and heavy metal gases from air.
- Our plants are helpful in solving the emission problem of carbon mono oxide by oxidation reaction.

Work executed under guidance of:



Dr. Kamlesh Nath

M.Sc. (Env. Sci.), Ph.D. (Env. Sci.), PGDEPL and PGDIS
Envirosustain Consultants Services, Lucknow



XXXXXXXXXXXXXXXXXXXX

1054

ANNEXURE: J

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Envirosustain Consultants Services

Aiding towards Sustainable Development

Anandlok Colony (Opp.KTL) Faizabad Road, Lucknow-226028

Ph:- +91-9956999682, +91- 9565154195 | E-mail:- envirosustainconsultants@gmail.com

Original for Recipient

Tax Invoice

Name	M/s Amrit Bottlers Private Limited			
Address	Chandpur Harbans, Dabhasemar, Ayodhya (UP) – 224133			
GSTIN	09AACCA4794J1ZA			
Invoice No.	ECS/2024-2025/36	Banking Details: Bank: Bank of Baroda A/c Name: EnviroSustain Consultants Services A/c No. :36480200000308 IFSC: BARBOCHINHA		
Date	03.10.2024			
PO No.	-			
Dated	10.09.2024			
PAN	ANJPP9894P			
GSTIN	09ANJPP9894P1ZJ			
Tax Code	998311			
Subject	Regarding Miyawaki Afforestation (at Village -Hardoiya, Bandanpur, Gosaiganj, Ayodhya) - M/s Amrit Bottlers Private Limited, Chandpur Harbans, Dabhasemar, Ayodhya (UP)			
S.No.	Particulars	Work Order Value (Rs.)	Amount (Rs.)	Total Amount (Rs.)
1	Miyawaki Afforestation at Village - Hardoiya, Bandanpur, Gosaiganj, Ayodhya @ 525 Sq M area - M/s Amrit Bottlers Private Limited, Chandpur Harbans, Dabhasemar, Ayodhya (UP) as per Work Order.	1,20,000.00	1,20,000.00	1,20,000.00
2			9% CGST	10,800.00
3			9% SGST	10,800.00
			Total	1,41,600.00
4			Advance Payment	(-) 36,000.00
			Amount Payable	1,05,600.00
Payable Amount in words: Rs. One Lakh Five Thousand Six Hundred Only.				

The payment has to be made through A/c Payee Demand Draft/ favour of NEFT/RTGS of "Envirosustain Consultants Services" payable at Lucknow.

Ck Pandey
Authorized Signatory



1055

ANNEXURE: K (Colly)

127









Galaxy A34 5G



1060

132







दीप प्रज्वलित कर शिविर का उद्घाटन करते कास्टिन मैड्रिया • जागरण

शिविर में डेढ़ सौ लोगों का नेत्र परीक्षण

जासं, अयोध्या : अमृत बाटलर्स के तत्वावधान में नेत्र परीक्षण शिविर का आयोजन किया गया, जिसका उद्घाटन कास्टिन मैड्रिया ने मानव संसाधन प्रमुख अजय रतनानी एवं जीएम आपरेशन रामभरोसे की उपस्थिति में किया। अयोध्या आई हास्पिटल के सहयोग से आयोजित शिविर में डा. रीना भारती एवं डा. राकेश पांडेय ने लोगों के नेत्रों का परीक्षण किया। शिविर में कुल 150 मरीज पंजीकृत हुए, जिनका परीक्षण किया गया। कार्यक्रम में सहायक प्रबंधक गरिमा सिंह, दिनेश, शशांक, शेखर पांडेय तथा मेनका सिंह आदि उपस्थित रहे।

शिविर में लोगों के नेत्र का हुआ परीक्षण 1064 136



नेत्र परीक्षण शिविर का शुभारम्भ करते मुख्य अतिथि।

अयोध्या।

अनृत बॉटलर्स प्रा. लि. के तत्वावधान में अयोध्या आई हॉस्पिटल के सहयोग से नेत्र परीक्षण शिविर का आयोजन किया गया जिसका शुभारम्भ कार्स्टन मैडिका ने किया।

शिविर में आई हॉस्पिटल के मानव संसाधन प्रमुख अजय रतनानी एवं ऑपरेशन प्रमुख राम धरोसे मौजूद रहे।

शिविर में अयोध्या आई हॉस्पिटल से डॉ रीना भारती एवं डॉ राकेश पाण्डेय एवं मान पैरामेडिकल स्ट्राक डॉ टीम ने इस महत्व शिविर के आयोजन में अपना अमूल्य योगदान दिया। इस शिविर में कुल 150 मरीज पंजीकृत हुए।

कार्यक्रम में महापंक प्रबंधक गरिमा सिंह, दिनेश जी एम एम आर से शारदा शंकर पाण्डेय तथा मेनका सिंह भी शामिल रही।

Expense Summary-Eye Camp

Sir,

Kindly approve the expenses for the Eye Camp organized on 14.12.2024 (Saturday).
The details of the expenses are as follows:

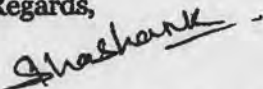
Sl. No.	Particular	Expense (in Rs.)
1.	Breakfast and Lunch	6600.00
2.	Snacks	1180.00
3.	Stationary	180.00
	Total	7960.00

Kindly Approve the Same.

Enclosure:

1. Approval Note of Eye Camp
2. Bill of Sl. No. 1,2, & 3
3. Report of Eye Camp.

Regards,



Shashank Shekhar Pandey
CSR

No. कपाक. Date दिना 14/12/24 066

Sold to कोषा M/s Amrit Bottlers Pvt. Ltd.

Qty. मात्रा	PARTICULARS विवरण	RATE दर	AMOUNT रकम	P.
1.	Samosa-250	10	2500	-
2.	Tea-200	10	2000	-
3.	Lunch-20	60	1200	-
4.	sandwich-20	35	700	-
5.	Tea-20	10	200	-
THANK YOU E. & O. E. TOTAL			6600	-

Eye camp Under CSR Shasthank

THANK YOU E. & O. E. TOTAL 6600

Goods once sold will not taken back.
Interest @ 18% P.A. be charged if not paid on presentation.

Sachin Signature

CASHI/CREDIT MEMO

No. कपाक. Date दिना 14/12/24

Sold to कोषा M/s Amrit Bottlers Pvt. Ltd.

Qty. मात्रा	PARTICULARS विवरण	RATE दर	AMOUNT रकम	P.
1.	Ribbon	40	40	-
2.	tape (Double)	40	40	-
3.	flower	70	70	-
4.	Gum	30	30	-
THANK YOU E. & O. E. TOTAL			180	-

Eye camp Under CSR Shasthank

THANK YOU E. & O. E. TOTAL 180

Goods once sold will not taken back.
Interest @ 18% P.A. be charged if not paid on presentation.

Sachin Signature

138

GSTIN: 09DYWPR8800121 Bill of Supply Mo: 727558312 7007135298

GOOD DAY

Bakers & Confectionery

S.No. 676 Date 13/12/24

Brindawan Garden, Naka Chungi, Near Bank of Baroda, Ayodhya 224001

Mr. BHAGWANI DEVI SOCIM SERVICE FOUNDATION.

Address AYODHYA

S.No.	Product Name	Qty	Rate	Rs. Amount	P.
①	KAJU BURFI	500 gm	500	500	-
②	JAM. COOKIES	1	90	90	-
③	CHOCCHIPU COOKIES	1	130	130	-
④	JEERA COOKIES	1	110	110	-
⑤	PANCHRATAM NAMKEEN	1	195	195	-
⑥	A100 BHUJIYA (400gm)	1	103	103	-
⑦	A100 BHUJIYA (200gm)	1	55	55	-
TOTAL				1180	-

Paid by me Shasthank

For GOOD DAY Bakers & Confectionery

Note: B.O.L. All amounts subject to Payment Disposition

1067

ANNEXURE: M (Colly)

(139)











Galaxy A34 5G



Galaxy A34 5G













1079

151







1082

154









1086

158



To craft sign
+91 80529 96111

ANNEXORE: N (Lolly)

₹900

3- Banners

Pay again

Completed

23 Jan 2025, 4:31 pm



HDFC Bank 3947

UPI transaction ID
502349011460

To: MOHD UBAID KHAN
craftnsign.fzd-1@okhdfcbank

From: SHASHANK SHEKHAR
PANDEY (HDFC Bank)
shashankrsmt-1@okhdfcbank

Google transaction ID
CICAgliH-p-glw



1087

159

M

To Mr AMARNATH

₹750

5 Bookey

Pay again

Completed

18 Jan 2025, 8:54 am



HDFC Bank 3947



UPI transaction ID

501897037445

To: Mr AMARNATH

q915565518@ybl

From: SHASHANK SHEKHAR

PANDEY (HDFC Bank)

shashankrsmt-1@okhdfcbank

Google transaction ID

CICAgIjrzuTGWg



POWERED BY

UPI

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POWERED BY

UPI

UNIVERSAL PEER-TO-PEER

BY BHIM

BY BHIM

POWERED BY

UPI

UNIVERSAL PEER-TO-PEER

BY BHIM

BY BHIM

POWERED BY

UPI

UNIVERSAL PEER-TO-PEER

BY BHIM

BY BHIM

POWERED BY

UPI

UNIVERSAL PEER-TO-PEER

BY BHIM

BY BHIM

POWERED BY

UPI

UNIVERSAL PEER-TO-PEER

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BY BHIM

BY BHIM

POWERED BY

UPI

UNIVERSAL PEER-TO-PEER

BY BHIM

BY BHIM

POWERED BY

UPI

UNIVERSAL PEER-TO-PEER

BY BHIM

1088

160



To Pt balmukund Mishra

+914648

₹2,000

for e rickshaw and sound system charges

Pay again

✔ Completed

17 Jan 2025, 6:25 pm



State Bank of India

2906

UPI transaction ID

501704152116

To: BAL MUKUND

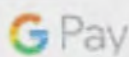
ptbalmukund224201-1@okaxis

From: SHIVANGEE SHARMA (State Bank of India)

shivi131293@oksbi

Google transaction ID

CICAgIjrxNHVYg



1089

161



To Pt balmukund Mishra

+91 4648

₹1,200

for E rickshaw and sound system charges

Pay again

Completed

17 Jan 2025, 6:27 pm



State Bank of India
2906



UPI transaction ID

501704300508

To: BAL MUKUND

ptbalmukund224201-1@okaxis

From: SHIVANGEE SHARMA (State Bank of India)

shivi131293@oksbi

Google transaction ID

CICAgJrxLShDw



1090

162



To Gardens Care

₹1,100

Flower pot

Completed

18 Jan 2025, 9:31 am



HDFC Bank 3947



UPI transaction ID

501898248610

To: Gardens Care

gardencareayc@indianbk

From: SHASHANK SHEKHAR

PANDEY (HDFC Bank)

shashankrsmt-1@okhdfcbank

Google transaction ID

CICAgljrnvSVLg



1091

163



To GHAR JAISA GROUP

₹3,250

Generating DYNAMICQR

✓ Completed

18 Jan 2025, 4:22 pm



HDFC Bank 3947



UPI transaction ID

501817290550

To: GHAR JAISA GROUP

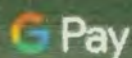
gharjaisagroup.42247016@hdfcban
nk

From: SHASHANK SHEKHAR
PANDEY (HDFC Bank)

shashankrsmt-1@okhdfcban

Google transaction ID

CICAgIjru5qfWQ



1092

164



To GHAR JAISA GROUP

₹500

Generating DYNAMICQR

Completed

17 Jan 2025, 8:15 pm



HDFC Bank 3947



UPI transaction ID

501785348821

To: GHAR JAISA GROUP

gharjaisagroup.42247016@hdfcban
nk

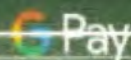
From: SHASHANK SHEKHAR

PANDEY (HDFC Bank)

shashankrsmt-1@okhdfcban

Google transaction ID

CICAgIjrgpb5MQ



1093

(165)



To GOODDAY BAKERS AND CO...

₹1,155

Pay to BharatPe Merchant

Pay again

Completed

17 Jan 2025, 9:08 pm



HDFC Bank 3947



UPI transaction ID

501788606731

To: GOODDAY BAKERS AND
CONFECTIONARY

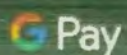
bharatpe.90063439725@fbpe

From: SHASHANK SHEKHAR
PANDEY (HDFC Bank)

shashankrsmt-1@okhdfcbank

Google transaction ID

CICAgljrsuCLAw



1094

166



To Ravindra Nursery

₹420

Plant

Completed

18 Jan 2025, 9:52 am



HDFC Bank 3947



UPI transaction ID

501898995077

To: Ravindra Nursery

8604563639@okbizaxis

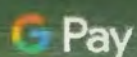
From: SHASHANK SHEKHAR

PANDEY (HDFC Bank)

shashankrsmt-1@okhdfcbank

Google transaction ID

CICAgIjrvsCYIw



1095

S

167

To SHAILENDRA PRATAP MAUR...

₹400

Pumphlate

Pay again

Completed

15 Jan 2025, 3:47 pm



HDFC Bank 3947



UPI transaction ID

501579052270

To: SHAILENDRA PRATAP
MAURYA

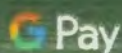
q667498132@ybl

From: SHASHANK SHEKHAR
PANDEY (HDFC Bank)

shashankrsmt-1@okhdfcbank

Google transaction ID

CICAgIjLiumLGA



1096

168



To SHYAM GOPAL

₹1,250

25Sandwich 50

Pay again

Completed

23 Jan 2025, 4:10 pm



HDFC Bank 3947



UPI transaction ID

502348007942

To: SHYAM GOPAL

9473987098@axl

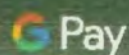
From: SHASHANK SHEKHAR

PANDEY (HDFC Bank)

shashankrsmt-1@okhdfcbank

Google transaction ID

CICAgliH2tH2SA



1097

169



To PAWAN KUMAR VERMA

+91 +9136

₹200

Sweeper charges

Pay again

Completed

18 Jan 2025, 3:05 pm



HDFC Bank 3947



UPI transaction ID

501813803043

To: Ms PAVAN KUMAR VERMA

verma.pawankumar1-1@okaxis

From: SHASHANK SHEKHAR

PANDEY (HDFC Bank)

shashankrsmt-1@okhdfcbank

Google transaction ID

CICAgIjrK7vFEQ



1098

170



To Ramchandra Ramchandra

+91 5946

₹2,050

120 Samosa and 170 Tea 10
and 5

Pay again

Completed

21 Jan 2025, 5:29 pm



HDFC Bank 3947

UPI transaction ID

502159587938

To: Mr RAM CHANDRA SO DAYA
SHANKER

rr3723193@okhdfcbank

From: SHASHANK SHEKHAR
PANDEY (HDFC Bank)

shashankrsmt-1@okhdfcbank

Google transaction ID

CICAgli7zZPwMA



1099

171

R

To RAVINDRA SINGH

₹8,800

Tent

Pay again

Completed

21 Jan 2025, 4:22 pm



HDFC Bank 3947



UPI transaction ID

502156341777

To: RAVINDRA SINGH

ravindra7502@ybl

From: SHASHANK SHEKHAR

PANDEY (HDFC Bank)

shashankrsmt-1@okhdfcbank

Google transaction ID

CICAgli7pcSBVQ

POWERED BY
UPI

Pay

1100

172



To Atul kumar verma
+91 82997 55207

₹500

10 Water camper and
Transportation cost

Pay again

Completed

23 Jan 2025, 3:44 pm



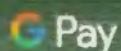
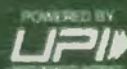
HDFC Bank 3947

UPI transaction ID
502346880008

To: MAA VAISHNO ENTERPRISES
PROP ATUL KUMAR
atulkumarverma2-5@oksbi

From: SHASHANK SHEKHAR
PANDEY (HDFC Bank)
shashankrsmt-1@okhdfcbank

Google transaction ID
CICAgliH6oDGDg



ANNEXURE: D (Colly)



A large digital display is mounted on a chalkboard. The display features a blue background with a red wave at the bottom. It contains the following elements:

- SLING BEVERAGES logo in the top left corner.
- Coca-Cola logo in the top right corner.
- The text "Smart Class Implemented By..." in the center.
- A large circular logo for "AMRIT BOTTLERS" in the center, featuring a red and white starburst design.
- The Pentouch PENTAGON logo in the bottom right corner.

$$\begin{aligned} & \frac{98.6}{100} = \frac{66.6}{F-32} \\ & \frac{C}{100} = \frac{F-32}{5} \end{aligned}$$

Handwritten mathematical equations on a chalkboard, including a conversion formula for Celsius to Fahrenheit and a specific calculation.

कम्पोजिट स्कूल-पाराकैल, शिक्षा क्षेत्र-मसौधा, ज



कक्षा संख्या - 1

बाल अधिकार



1. प्रत्येक बच्चे को जन्म के समय से ही सुरक्षित जीवन देने का अधिकार है।
 2. प्रत्येक बच्चे को शिक्षा के अधिकार हैं।
 3. प्रत्येक बच्चे को खेलने के अधिकार हैं।
 4. प्रत्येक बच्चे को स्वस्थ रहने के अधिकार हैं।
 5. प्रत्येक बच्चे को अपने भावों को व्यक्त करने के अधिकार हैं।
 6. प्रत्येक बच्चे को अपने जीवन में निर्णय लेने के अधिकार हैं।
 7. प्रत्येक बच्चे को अपने जीवन में बदलाव लाने के अधिकार हैं।
 8. प्रत्येक बच्चे को अपने जीवन में सफल रहने के अधिकार हैं।
 9. प्रत्येक बच्चे को अपने जीवन में खुश रहने के अधिकार हैं।
 10. प्रत्येक बच्चे को अपने जीवन में अच्छे काम करने के अधिकार हैं।

गै-कक्ष

कक्षा संख्या - 2

शिक्षा का अधिकार

सर्व शिक्षा अभियान

उत्कृष्ट शिक्षक

आवश्यक





SLMG
BEVERAGES

Smart Class Implemented By... *Coca-Cola*

AMRIT
BOTTLERS

PenTouch
PENTAGON
Tech Enabled Business Prod. Unit





1107

179



1108

180





Babhangawan

SLMG BEVERAGES

Smart Class Implemented By... *Coca-Cola*

AMRIT BOTTLERS

Pentouch PENTAGON

The banner is a white rectangular sign with a black border, mounted on a green wall. It features the SLMG BEVERAGES logo in the top left corner. The main text reads 'Smart Class Implemented By...' followed by the Coca-Cola logo in its signature script. In the center is a large circular logo for 'AMRIT BOTTLERS' with a stylized orange and white design. At the bottom right, there is a logo for 'Pentouch PENTAGON' with a red swoosh graphic.

























194

1122









13
Android

पृथ्वी
चन्द्र ग्रहण





प्राथमिक विद्यालय जीवपुर, भदरसा (उ.प्र.)
 शि.क्षे.- मसौधा, अयोध्या यू.डायस कोड-0947225

लोक सभासामान्यनिर्वाचन-2024
 लोकसभाक्षेत्रकीसं.नम्बर-54- फैजाबाद
 विधानसभाक्षेत्रकीसं.नम्बर-274 बीकापुर
 मतदानकेंद्रकीसं.नम्बर-163 प्रा.वि. जीवपुर
 (भदरसा टाउन)
 मतदातापंथकीसं.नम्बर-287 प्रा.वि. जीवपुर
 भदरसा टाउन (उ.प्र.)
 जिला निर्वाचन अधिकारी-श्री नितेश कुमार
 मो.नं.-9454417541
 जिला निर्वाचन अधिकारी-श्री अनिरुद्र प्रताप सिंह
 मो.नं.-9454416101
 चिकित्सकीय अधिकारी का नाम 3 है

महानगरपालिका कार्यालय







1131

203

प्राथमिक विद्यालय मधुपुर

शि. क्षे- मसौधा, जनपद- अयोध्या
स्थापित वर्ष- 1958



शिक्षण आइये



सेवाएं















Session: 2024-25
al Enrollment

ss	B	G	T
5	23	15	38
4	21	23	44
3	13	08	21
2	11	12	23
1	4	2	06
u	72	60	132

Date
22/10/2024

Raw Material for any School is 5
Rajpur School

Session: 2024-25

ss	B	G	T
8	11	19	
2	07	19	
5	21	23	44
1	2		

110
19
LAST year DST - 148
Current yearz DST -
Total Book (Library) - 150
Print Item's - 38



UDISE CODE -09470405201

ENGLISH MEDIUM PRIMARY SCHOOL

RAITHUA, MASAUDHA, AYODHYA

UDISE CODE -09470405201

वन्दे मातरम् ।
 सुजलाम् सुफलाय मलयज शीतलाम् ।
 मास्य स्यामनाय मातरम् ।
 शुभ ज्योत्सना पुलकित यार्मनीम् ।
 फुल्ल कुसुमित द्रुमदल शोभिनाम् ।
 सुहासिनीम् सुमधुर मूर्धणीम् ।
 नुसुताय वरदाय मातरम् ।
 वन्दे मातरम् ।



राष्ट्रगान

जन-गण-मन अधिनायक जयहे
 भारत-भाग्य विधाता ।
 पंजाब-सिंध-गुजरात-मराठा-
 द्राविड-उत्कल-बंग
 विन्ध्य-हिमाचल-यमुना-गंगा
 उच्छल-जलधि तरंग
 तव शुभ नामे जागे ।

TRUCKLE BONES

TRUCKLE BONES	30
TRUCKLE BONES	30
TRUCKLE BONES	30
TRUCKLE BONES	30







1143

915









SLMG BEVERAGES

Coca-Cola

Smart Class Implemented By...

Pentouch
PENTAGON
Tech Fusion Services Pvt. Ltd.

1147

219



कम्पोजिट विद्यालय मांजाकला (से)

शिक्षा क्षेत्र समोधा, जनपद - अयोध्या

“हमारे शिक्षक”

विद्यालय शिक्षक सूची

क्र.सं.	नाम	पद	सं.सं.
1
2
3
4
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UIDSE-09470407202

7







SLMG
BEVERAGES

Coca-Cola

Smart Class Implemented By...



Pentouch
PENTAGON
Tech Fusion Services Pvt. Ltd.

SLMG
BEVERAGES

Coca-Cola

Smart Class Implemented By...



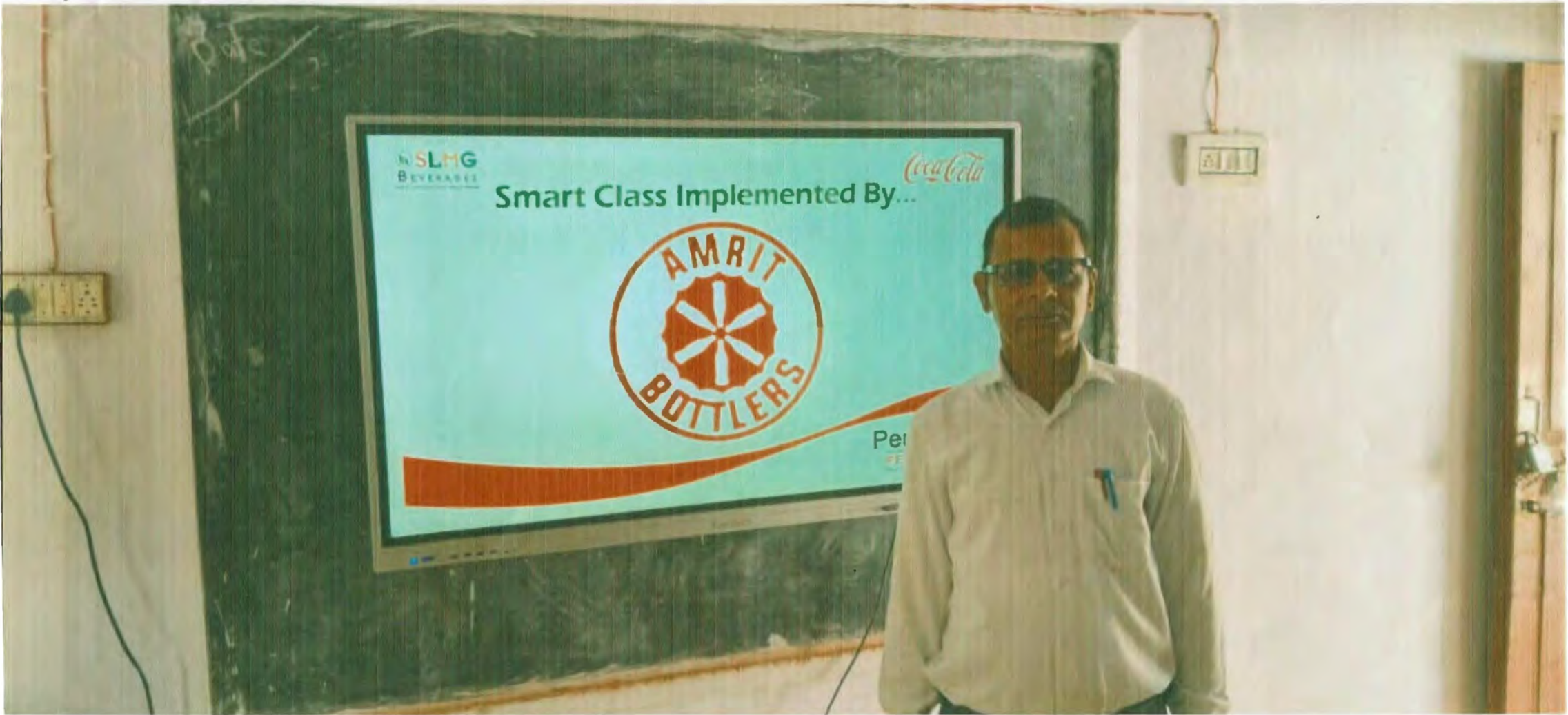
PenTouch
PENTAGON
Tech Fusion Services Pvt. Ltd.



1154

226





**TAX INVOICE****Pentagon Tech Fusion Services Pvt Ltd**

A-80, 3rd Floor, DDA Sheds, Okhla Indus., Area, Phase 2, New Delhi - 110020.

IECODE No. AAFCP9876K

CIN : U74900DL2011PTC217843

GSTIN : 07AAFCP9876K1ZL

Tel. : 011-46561005 email : pentagon.tspl@gmail.com

PAN -AAFCP9876K

Invoice No. : PTGST064/2024-25
 Dated : 13-05-2024
 Place of Supply : Uttar Pradesh (09)
 Reverse Charge : N
 GR/RR No. :
 Transport : By Local Transport
 Vehicle No. : DL01LW2374
 Station : UTTAR PRADESH

E-Way Bill No. : 781427688968
 Transport :
 Payment Terms :
 PO No. : ABHOPO32500220
 PO Dated : 24-APR-2024
 Road Permit No :
 Ser Tax :
 Vehicle No :

Billed to :
 AMRIT BOTTLERS PRIVATE LIMITED
 CHANDPUR HARBANS DABHASEMAR FAIZABAD
 U.P-224133

Shipped to :
 AMRIT BOTTLERS PRIVATE LIMITED
 CHANDPUR HARBANS DABHASEMAR FAIZABAD
 U.P-224133
 Mr.CB Verma-9554953189

Party E-Mail ID :
 Party Mobile No :
 GSTIN / UIN : 09AACCA4794J1ZA

Party E-Mail ID :
 Party Mobile No :
 GSTIN / UIN : 09AACCA4794J1ZA

IRN : 66e2354ed3812c3309ffd622857a1ba0a6e67fbdce31f746f6c21f8b2b75cac8

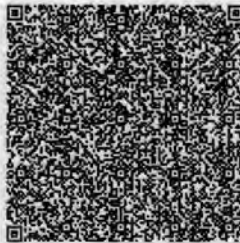
Ack.No. : 172414982380661 Ack. Date : 13-05-2024

S.N.	Description of Goods	HSN/SAC Code	Qty.	Unit	Price	IGST Rate	IGST Amount	Amount ()	
1.	Rack PVC TROLLY	73262090	22.00	Pcs.	466.00	18.00 %	1,845.36	12,097.36	
2.	INVERTER BATTERY BATTERY MICROTEK 135AH TUBULAR BATTERY	85072000	22.00	NOS	6,953.00	28.00 %	42,830.48	1,95,796.48	
3.	INVERTER POWER INVERTER MICROTEK 800VA/ 12V SINE WAVE INVERTER	85044010	22.00	NOS	3,813.00	18.00 %	15,099.48	98,985.48	
Totals c/o								66.00 Units	3,06,879.32

Terms & Conditions

E.& O.E.

- Goods once sold will not be taken back.
- Interest @ 18% p.a. will be charged if the payment is not made with in the stipulated time.
- Subject to 'Delhi' Jurisdiction only.
- Bank: ICICI, A/C No.135705000217, IFSC/RTGS: ICIC0003489

E-Invoice QR Code

Receiver's Signature :

For Pentagon Tech Fusion Services Pvt Ltd**Authorised Signatory**

**TAX INVOICE**

Original For Recipient

Pentagon Tech Fusion Services Pvt Ltd

A-80, 3rd Floor, DDA Sheds, Okhla Indus., Area, Phase 2, New Delhi - 110020.

IECODE No.AAFCP9876K

CIN : U74900DL2011PTC217843

GSTIN : 07AAFCP9876K1ZL

Tel. : 011-46561005 email : pentagon.tspl@gmail.com

PAN -AAFCP9876K

Invoice No. : PTGST064/2024-25
 Dated : 13-05-2024
 Place of Supply : Uttar Pradesh (09)
 Reverse Charge : N
 GR/RR No. :
 Transport : By Local Transport
 Vehicle No. : DL01LW2374
 Station : UTTAR PRADESH

E-Way Bill No. : 781427688968
 Transport :
 Payment Terms :
 PO No. : ABHOPO32500220
 PO Dated : 24-APR-2024
 Road Permit No :
 Ser Tax :
 Vehicle No :

Billed to :
 AMRIT BOTTLERS PRIVATE LIMITED
 CHANDPUR HARBANS DABHASEMAR FAIZABAD
 U.P-224133

Shipped to :
 AMRIT BOTTLERS PRIVATE LIMITED
 CHANDPUR HARBANS DABHASEMAR FAIZABAD
 U.P-224133
 Mr.CB Verma-9554953189

Party E-Mail ID :
 Party Mobile No :
 GSTIN / UIN : 09AACCA4794J1ZA

Party E-Mail ID :
 Party Mobile No :
 GSTIN / UIN : 09AACCA4794J1ZA

IRN : 66e2354ed3812c3309ffd622857a1ba0a6e67fbdce31f746f6c21f8b2b75cac8

Ack.No. : 172414982380661

Ack. Date : 13-05-2024

S.N.	Description of Goods	HSN/SAC Code	Qty.	Unit	Price	IGST Rate	IGST Amount	Amount ()
4.	Pentagon PenTouch PTw 55 B.OPS-15,8GB RAM,128GB SSD WITH WIN 10 LICENSE KEY	b/d 84714190	66.00	Units	61,908.48	18.00 %	245157.58	3,06,879.32 16,07,144.14

Grand Total

88.00 Units

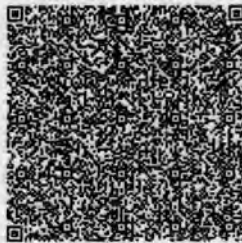
19,14,023.46

HSN/SAC	Tax Rate	Taxable Amt.	IGST Amt.	Total Tax
73262090	18%	10,252.00	1,845.36	1,845.36
84714190	18%	13,61,986.56	245157.58	2,45,157.58
85044010	18%	83,886.00	15,099.48	15,099.48
85072000	28%	1,52,966.00	42,830.48	42,830.48
Total		16,09,090.56	304932.90	3,04,932.90

Terms & Conditions

E.& O.E.

- Goods once sold will not be taken back.
- Interest @ 18% p.a. will be charged if the payment is not made within the stipulated time.
- Subject to 'Delhi' Jurisdiction only.
- Bank:ICICI, A/C No.135705000217, IFSC/RTGS: ICIC0003489

E-Invoice QR Code

Receiver's Signature :

For Pentagon Tech Fusion Services Pvt Ltd

Authorised Signatory

1158

230

ANNEXURE: Q (Colly)



84 5G





1161

933





1163

235



1164

236



1165

237



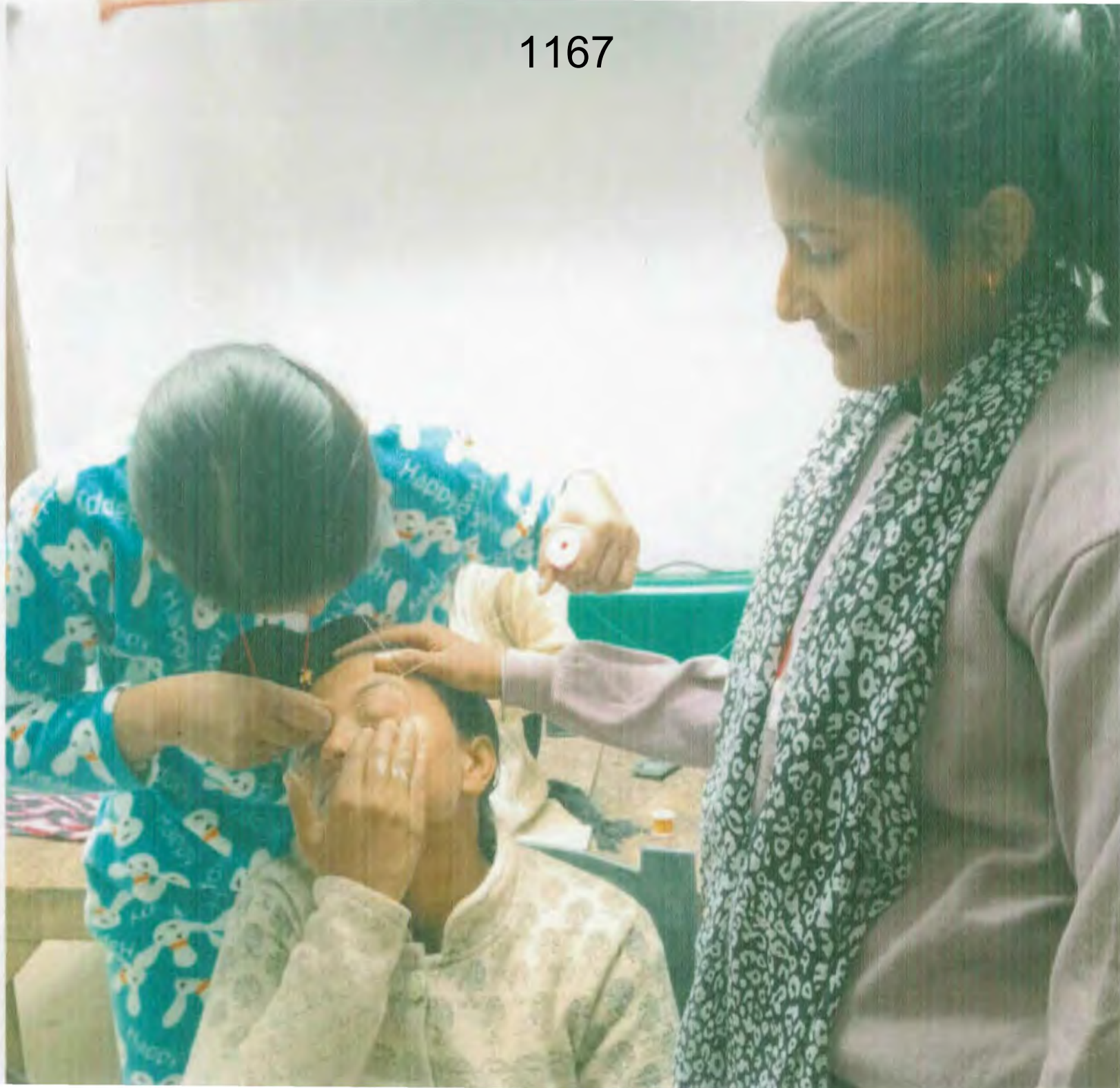
1166

238



1167

239



240





1170

242





खान-पान पर हुई चर्चा

खजुरहट। अमृत बॉटलर्स प्रा लि के तत्वावधान में बुधवार को राष्ट्रीय किशोर प्रशिक्षण कार्यक्रम के तहत किशोरियों के स्वास्थ्य मुद्दे पर चर्चा हुई। जिसमें सेंटर की किशोरियों ने प्रतिभाग किया। आरकेएस के काउंसलर सत्यबोध और वीसी पीएम अर्चना सिंह ने किशोरियों को स्वास्थ्य मुद्दे पर जागरूक करते हुए खान-पान पर उचित ध्यान देने की आवश्यकता बताई। कार्यक्रम में सहायक प्रबंधक दिनेश वर्मा, सीएसआर से शशांक शेखर पांडेय मौजूद रहे। (संवाद)

किशोरियों व महिलाओं को किया प्रशिक्षित



हुनर प्रशिक्षण केंद्र पर मौजूद महिलाएं व किशोरी। -संवाद

अयोध्या। शांति डेवलपमेंट फाउंडेशन की ओर से संचालित हुनर प्रशिक्षण केंद्र पर किशोरियों व महिलाओं का दो दिवसीय प्रशिक्षण सचिव मेनका सिंह की देखरेख में हुआ। इस दौरान महिलाओं को कई तरह के अचार, मुरब्बा, जेल, जैम व जेली बनाने का प्रशिक्षण दिया गया। प्रशिक्षण कार्यक्रम के पहले दिन प्रशिक्षुओं को थ्योरी बताई गई। दूसरे दिन प्रैक्टिकल करते हुए सिखाया गया। प्रशिक्षुओं को राजकीय फल संरक्षण केंद्र में भी विजिट कराया गया। प्रशिक्षण में केंद्र के पूर्व प्रभारी परशुराम वर्मा का सहयोग रहा। इस दौरान अजय रतनानी व शशांक शेखर पांडेय मौजूद रहे। (ब्यूरो)

4 दैनिक जागरण लखनऊ, 11 सितंबर, 2024

एक नजर में

महिलाओं ने सीखा अचार बनाना

अयोध्या : अमृत बाटलर्स प्रालि के संयोजन में शांति डेवलपमेंट फाउंडेशन की ओर से संचालित हुनर प्रशिक्षण केंद्र पर किशोरियों एवं महिलाओं ने अचार बनाने के गुर सीखे। फाउंडेशन की सचिव मेनका सिंह की देख-रेख में विभिन्न प्रकार के अचार सहित मुरब्बा, जैम आदि बनाने का प्रशिक्षण दिया गया। प्रशिक्षण कार्यक्रम के प्रथम दिन प्रशिक्षुओं से सैद्धांतिक ज्ञान साझा किया गया तथा दूसरे दिन प्रयोग के माध्यम से प्रशिक्षण दिया गया। इसी दिन उन्हें राजकीय फल संरक्षण केंद्र का अवलोकन भी कराया गया। प्रशिक्षण प्रदान करने वालों में फल संरक्षण केंद्र के पूर्व प्रभारी परशुराम वर्मा, अमृत बाटलर्स के अजयकुमार रतनानी तथा शशांक शेखर पांडेय भी सहयोगी रहे। (संस्)

बालकों में

25 किग्रा भार वर्ग

संस्. जागरण • अ. उज्बेकिस्तान की पारंपरिक आर्ट शैली कुराश की प्रतियोगिता आयोजन डा. भीमराव अंबेडकर विद्यालय क्रीड़ा संस्थान में स्टेडियम में किया गया। प्रदेश बालक बालिका कुराश प्रतियोगिता बालक वर्ग में वाराणसी मंडल बालिका वर्ग में सहारनपुर मंडल चैंपियन होने का गौरव प्राप्त हुआ

अंकों के आधार पर बालक व वाराणसी ने 65, आगरा ने अयोध्या ने 26, प्रयागराज ने 25 मुरादाबाद ने 22 अंक प्राप्त बालिकाओं में सहारनपुर को वाराणसी को 28 तथा मुरादाबाद 27 अंक प्राप्त हुआ। जिला क्रीड़ा समिति के सचिव धर्मेन्द्र बतैया की अंडर- 14 बालक व



Shanti Development Foundation

Monthly Report

Month- May 2024

Activity Outline:

We are pleased to provide you with an overview of the recent activity and youth skill development initiative conducted by Shanti Development Foundation, made possible through the generous CSR fund provided by Amrit Bottlers. The survey aimed to identify and support youngsters interested in learning embroidery, tailoring, computer and beautician skills in five villages: Dabhasemar, Bihari, Tonia, Subedar Ka Purwa, and Ashrafpur.

Objective: -

- ❖ To promote value-based skill development among young women for holistic development.
- ❖ To equip the trainees with both knowledge and skills so that they are able to take informed decisions while engaging in various livelihood activities

Process – Shanti Development Foundation and its associate organization Amrit Bottlers are running a skill-based economic empowerment program for women in five panchayats of Masaudha development block of Ayodhya district. In which women are being given training mainly in subjects like tailoring and beautician to earn livelihood, the qualities of tailoring and beautician are being taught through qualified trainers so that they can earn livelihood and become partners in development. At the same time, all the trainees are being empowered from time to time through educational tours and awareness campaigns. To ensure that the training process runs smoothly, some rules have been made for self-discipline by the trainees, which are as follows

- All religion prayer
- Cleaning of training room
- Keep your mobile behind during training
- To use the resources of the organization as per need.
- Respecting each other's feelings

- Supporting each other during training
- Celebration of national day and other festival

Over all aim:-

Increasing employability: In this, equipping the trainees with the necessary employability skills for a specific job or industry.

Job Enhancement: Improving existing skills to excel in your current role

Creating a well- rounded professional: Developing complementary skills that will benefit trainees' careers.

Promoting personal growth: developing a new skill for personal development satisfaction or a hobby

Linkage with government scheme: Trainee's linkage with social security scheme

Strategy to be applied:-

Assessing trainees' current skill level: Getting honest information about trainees' strengths and weaknesses helps target areas that need the most attention.



Skill Development: For institutions to break down skills into smaller, more manageable steps so that the learning process is less training and helps institutions keep track of their progress.

Taking Feedback: Asking trainers and peers for feedback on trainees' progress, identifying areas for improvement and providing support as needed

Making training engaging: Various ways were explored to make learning enjoyable. Various resources were used, providing the opportunity to participate in discussions.

Regular practice: Providing consistent time and opportunities for trainees to practice the skills they are developing

Tracking trainee progress: Monitoring of trainee their development and celebrating their achievements with team. Trainer will be track her progress and they will be took valuable suggestion for further improvement.

The learning process never ends: The world of work is constantly evolving, hence updating trainees on new trends and developments related to their chosen skills.

Developing a growth mindset: accepting challenges and providing opportunities to learn from mistakes

Batch-wise Breakdown:

Tailoring

Technical skill : 37 young women are designing cloths, from simple alteration to intricate cutting pieces like that frocks, half pant ,taruser, salwar kurti.Moving forward in developing its individual style and capabilities to meet diverse customer's preferences

Beautician:

Technical skill: 32 Young women are developing skills to hone their expertise in skin care, hair care, makeup application and hairstyling. All participants were learned various techniques of facial, waxing, threading, massage and other low cost beauty treatments.



Over all 69 Young women learned different type of cloths designing and different types of beauty treatment how to enhance natural beauty.

We are focusing on a test, here are some of the methods use to be assess for tailoring and beautician students:

- **Skills Demonstration:** students were observed while performing practical task such as cutting fabrics, sewing seams and hemming garments.
- **Project-Based Learning:** Assign projects that require students to apply their tailoring skills to create specific garments or accessories.
- **Peer Evaluation:** students encouraged to observe and provide constructive feedback on each other's work.

- **Self-Assessment:** All students are encouraged to reflect on their skill and progress and identify areas of weakness and make improvements.

Our goal of assessment is to help students tailor and beautician to learn and improve their skills, not to create undue pressure or anxiety

Average Attendance of beneficiary: Approximately 77%

.Achievements:

Skill Development: A total 69 young women of the project area are gaining proficiency in tailoring and beautician

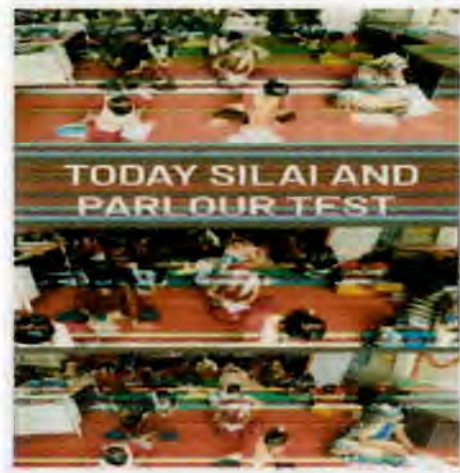
Empowerment: A total 69 young women of the project area at the skill development center are continuously moving towards becoming socially and economically empowered.



the test

- 5 women who received training in tailoring scored mark 19 out of 20 during the test.
- 12 women who received training in tailoring scored mark 18 out of 20 during the test
- 20 women who received training in tailoring scored mark 17 out of 20 during the test
- 10 women who received training in Beautician scored mark 19 out of 20 during the test
- 16 women who received training in Beautician scored mark 18 out of 20 during the test

- 6 women who received training in Beautician scored mark 17 out of 20 during the test



Acknowledgments:

Gratitude to Amrit Bottlers: The CSR fund provided by Amrit Bottlers has been instrumental in the success of this initiative. The ongoing collaboration with Shanti Development Centres demonstrates the commitment to community development. The Youth Skill Development Program, supported by Amrit Bottlers' CSR fund, has made significant strides in empowering young individuals through practical skills in tailoring and beautician services. The sustained interest and new admissions signal the program's positive impact on the community.

Submitted By:

Shanti Development Foundation

Submitted to:

Amrit Bottlers (CSR) Ayodhya U.P



Shanti Development Foundation

Monthly Report

Month: June 2024

Activity Overview:

The Shanti Development Foundation is delighted to present the report on the recent activities and youth skill development initiatives, funded through the generous Corporate Social Responsibility (CSR) contributions of Amrit Bottlers. This initiative focuses on identifying and supporting youth interested in learning embroidery, tailoring, computer, and beautician skills across five villages: Dabhasemar, Bihari, Tonia, Subedar Ka Purwa, and Ashrafpur.

Objective:

Holistic Skill Development: Promote value-based skill development among young women to enhance their overall development.

Empowerment through Knowledge: Equip trainees with essential knowledge and skills to make informed decisions in their livelihood activities.

Process:

In partnership with Amrit Bottlers, the Shanti Development Foundation runs a skill-based economic empowerment program targeting women in five panchayats of the Masaudha development block in Ayodhya district. This program focuses on training in tailoring and beautician skills, facilitated by qualified trainers. The training aims to enable women to earn a livelihood and contribute to community development. Additionally, trainees are empowered through educational tours and awareness campaigns. To maintain a disciplined and effective training environment, the following guidelines are established:

Inclusive Practices: Conducting prayers respecting all religions.

Cleanliness: Maintaining the cleanliness of the training room.

Focus: Restricting mobile phone use during training sessions.

Resource Management: Using the organization's resources as needed.

Mutual Respect: Respecting each other's feelings.

Collaboration: Supporting each other during training.

Cultural Engagement: Celebrating national days and other festivals.



Overall Aim:

Enhancing Employability: Equip trainees with essential skills for specific jobs or industries.

Skill Advancement: Improve existing skills to excel in current roles.

Professional Development: Develop complementary skills to benefit trainees' careers.

Personal Growth: Foster new skills for personal development and hobbies.

Government Linkage: Connect trainees with social security schemes.

**Strategy:**

Assess Skill Levels: Obtain honest feedback on trainees' strengths and weaknesses to target areas needing improvement.

Incremental Learning: Break down skills into manageable steps, making the learning process less daunting.

Feedback Mechanisms: Seek feedback from trainers and peers on trainees' progress to identify areas for improvement and provide necessary support.

Engaging Training: Explore various methods to make learning enjoyable, including using diverse resources and facilitating discussions.

Consistent Practice: Provide regular opportunities for trainees to practice and develop their skills.

Progress Monitoring: Track trainee development, celebrate achievements, and gather valuable suggestions for further improvement.

Continuous Learning: Keep trainees updated on new trends and developments in their chosen skills.

Growth Mindset: Encourage embracing challenges and learning from mistakes.

Batch-wise Breakdown:

Tailoring Skills: 37 young women are advancing in designing garments, from simple alterations to creating intricate pieces like frocks, pants, trousers, and salwar kurtas. They are developing their unique styles to meet diverse customer preferences.

Beautician Skills: 32 young women are enhancing their expertise in skincare, haircare, makeup application, and hair styling. They have learned various techniques such as facial treatments, waxing, threading, massage, and other cost-effective beauty treatments.



In total, 69 young women have learned various clothing design techniques and beauty treatments to **enhance natural beauty**.



Additional Activities:

International Yoga Day: As part of the initiative, approximately 100 girls participated in the International Yoga Day session. This event aimed to promote physical and mental well-being among participants through yoga practices.

Assessment Methods:

Skills Demonstration: Students are observed performing practical tasks such as fabric cutting, sewing seams, and garment hemming.

Project-Based Learning: Assignments involve applying tailoring skills to create specific garments or accessories.

Peer Evaluation: Students provide constructive feedback on each other's work.

Self-Assessment: Students reflect on their skills, identify weaknesses, and make improvements.

The assessment aims to facilitate students' learning and skill improvement in tailoring and beautician training without causing undue pressure or anxiety.

Average Attendance of Beneficiaries:

Approximately 77%

Achievements:

Skill Development: 69 young women have gained proficiency in tailoring and beautician skills.

Empowerment: 69 young women are progressing toward social and economic empowerment at the skill development center.

Acknowledgments:

Gratitude to Amrit Bottlers: The CSR funding provided by Amrit Bottlers has been crucial to the success of this initiative. Their collaboration with the Shanti Development Foundation highlights their commitment to community development. The Youth Skill Development Program, supported by Amrit Bottlers' CSR contributions, has significantly empowered young individuals with practical skills in tailoring and beautician services. The sustained interest and new admissions underscore the program's positive impact on the community.

Submitted By:

Shanti Development Foundation

Submitted to:

Amrit Bottlers (CSR)

Ayodhya, U.P



Shanti Development Foundation

Monthly Report

Month- July 2024

Activity Outline:

We are pleased to provide you with an overview of the recent activity and youth skill development initiative conducted by Shanti Development Foundation, made possible through the generous CSR fund provided by Amrit Bottlers. The survey aimed to identify and support youngsters interested in learning embroidery, tailoring, computer and beautician skills in five villages: Dabhasemar, Bihari, Tonia, Subedar Ka Purwa, and Ashrafpur.

Objective: -

- ❖ To promote value-based skill development among young women for holistic development.
- ❖ To equip the trainees with both knowledge and skills so that they are able to take informed decisions while engaging in various livelihood activities

Process – Shanti Development Foundation and its associate organization Amrit Bottlers are running a skill-based economic empowerment program for women in five panchayats of Masaudha development block of Ayodhya district. In which women are being given training mainly in subjects like tailoring and beautician to earn livelihood, the qualities of tailoring and beautician are being taught through qualified trainers so that they can earn livelihood and become partners in development. At the same time, all the trainees are being empowered from time to time through educational tours and awareness campaigns. To ensure that the training process runs smoothly, some rules have been made for self-discipline by the trainees, which are as follows

- All religion prayer
- Cleaning of training room
- Keep your mobile behind during training
- To use the resources of the organization as per need.
- Respecting each other's feelings
- Supporting each other during training

- Celebration of national day and other festival

Over all aim:-

Increasing employability: In this, equipping the trainees with the necessary employability skills for a specific job or industry.

Job Enhancement: Improving existing skills to excel in your current role

Creating a well- rounded professional: Developing complementary skills that will benefit trainees' careers.

Promoting personal growth: developing a new skill for personal development satisfaction or a hobby

Linkage with government scheme: Trainee's linkage with social security scheme

Strategy to be applied:-

Assessing trainees' current skill level: Getting honest information about trainees' strengths and weaknesses helps target areas that need the most attention.

Skill Development: For institutions to break down skills into smaller, more manageable steps so that the learning process is less training and helps institutions keep track of their progress.

Taking Feedback: Asking trainers and peers for feedback on trainees' progress, identifying areas for improvement and providing support as needed

Making training engaging: Various ways were explored to make learning enjoyable. Various resources were used, providing the opportunity to participate in discussions.

Regular practice: Providing consistent time and opportunities for trainees to practice the skills they are developing

Tracking trainee progress: Monitoring of trainee there development and celebrating their achievements with team. Trainer will be track her progress and they will be took valuable suggestion for further improvement.

The learning process never ends: The world of work is constantly evolving, hence updating trainees on new trends and developments related to their chosen skills.

Developing a growth mindset: accepting challenges and providing opportunities to learn from mistakes

Batch-wise Breakdown:

Beautician:

Technical skill: 32 Young women are developing skills to hone their expertise in skin care, hair care, makeup application and hairstyling. Learning various techniques of facial, waxing, threading, massage and other beauty treatments

Artistic expression: 32 Young women learning how to enhance natural beauty and create personalized looks for clients. Developing makeup trends, hairstyle and skin care skills to meet the diverse needs and preferences of customers some specific point are given below

- Skin care: Facials, peels, and other treatments to improve the health and appearance of the skin.
- Hair care: coloring, styling, Haircuts and perms.
- Makeup application: For special occasions or everyday wear.
- Waxing and threading: Hair removal from the face and body.
- Massage: To relax and relieve muscle tension.

Tailoring

Technical skill : 37 young women are mastering the art and rewarding craft that can be uses to create beautiful and functional clothing. If you are interested in learning more about tailoring, there are many resources available in centre for using tailoring machines, pattern drafting garment construction and alteration. Getting information about different type of fabrics, their properties and how to work with them

- **Artistic expression:** Designing cloths, from simple alteration to intricate cutting pieces .Moving forward in developing its individual style and ~~cap~~abilities to meet diverse customer's preferences

Average Attendance of beneficiary: Approximately 64%

Achievements:

Skill Development: A total 69 young women of the project area are gaining proficiency in tailoring and beautician

Empowerment: A total 69 young women of the project area at the skill development centre are continuously moving towards becoming socially and economically empowered.

Submitted By:

Shanti Development Foundation

Submitted to:

Amrit Bottlers (CSR) Ayodhya U.P



Shanti Development Foundation

Monthly Report

Month- August- 2024

Activity Outline:

We are pleased to provide you with an overview of the recent activity and youth skill development initiative conducted by Shanti Development Foundation, made possible through the generous CSR fund provided by Amrit Bottlers. The survey aimed to identify and support youngsters interested in learning embroidery, tailoring, computer and beautician skills in five villages: Dabhasemar, Bihari, Tonia, Subedar Ka Purwa, and Ashrafpur.

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- ❖ To promote value-based skill development among young women for holistic development.
- ❖ To equip the trainees with both knowledge and skills so that they are able to take informed decisions while engaging in various livelihood activities



Process - Shanti Development Foundation and its associate organization Amrit Bottlers are running a skill-based economic empowerment program for women in five panchayats of Masaudha development block of Ayodhya district. In which women are being given training mainly in subjects like tailoring and beautician to earn livelihood, the qualities of tailoring and beautician are being taught through qualified trainers so that they can earn livelihood and become partners in development. At the same time, all the trainees are being empowered from time to time through educational tours and awareness campaigns. To ensure that the training process runs smoothly, some rules have been made for self-discipline by the trainees, which are as follows

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Artistic expression: Designing cloths, from simple alteration to intricate cutting pieces .Moving forward in developing its individual style and capabilities to meet diverse customer's preferences

The Republic Day celebration

The Republic Day celebration at Shanti development foundation was a grand event that showcased the spirit of patriotism, unity, and cultural diversity. The event was marked by various activities and performances that left a lasting impression on all participants.

Key Activities:

Flag Hoisting:

The day began with a solemn flag-hoisting ceremony. The national flag was unfurled by Menka Singh amidst the singing of the national anthem.

Cultural Performances:

A vibrant array of cultural performances was presented by the students of the skill development center. These included- Traditional folk song, Traditional dance performances, rally, Patriotic songs and anthems



Skill Demonstration:

The students showcased their skills in various fields, such as Beautician, to apply henna art, tailoring, beauty competition. This demonstrated the center's commitment to providing quality vocational training.

Guest Speaker Address:

Menka Singh delivered an inspiring speech on the occasion of Republic Day. The speaker emphasized the importance of unity, diversity, and the role of skill development in nation-building.



The Republic Day celebration at Shanti development foundation was a resounding success. The event not only fostered a sense of patriotism among the students but also showcased the center's commitment to providing quality education and training. The cultural performances and skill demonstrations were a highlight of the day, reflecting the diversity and talent of the students.

Awareness generation:

One day orientation of student on sexual reproductive health of adolescent girls

One day orientation was organized at shanti development center for student on sexual reproductive health. During the orientation session counselor Mr. Styabodh and BCPM Mrs Archna Singh that will do observe issues/problems of adolescent health during discussions and provided valuable suggestion on the same. In the orientation session were widely discussed by facilitator on importance of sanitary pad, TT vaccination, personal hygiene, use of nutrition and IFA. Then they have discussed about the menstrual hygiene management, Sexual Reproductive Health as well as counselor have discussed many facts related to menstruation with all participant

- 1-What is menstruation
- 2-Why menstruation
- 3- What is the correct age of starting menstruation
- 4-How long does the ideal menstrual cycle
- 5-How much bleeding occurs during menstruation
- 6-What are physical problems during menstruation
- 7-menstrual period, pain occurs in the lower abdomen How long does
- 8-menstruation last In relation to
- 9-menstrual period and in some cases, the doctor should pass
- 10- What matters should be kept in mind during personal hygiene management
- 11- What is the reproduction movement and what may happen to them Which reproductive system can be transmitted due to non-cleaning during menstruation
- 13- What is sanitary

napkin14- What are the benefits of using sanitary napkins 15- Receive from sanitary napkins 16- What if the cloth is used during menstruation 17- How to disposed sanitary napkins and cloth used during menstruation , 18- What is reproductive transmission infection & sexual transmission infection . Mr. Dinesh Verma and Mr. Shashank of Amrit Bottler had special contribution in organizing the orientation session. They were present during the entire orientation session. The orientation session was concluded by thanking all the participants



Average Attendance of beneficiary: Approximately 78%

Key Achievements

Civil society partnerships: We have established strong partnerships with civil society to ensure our training aligns with current market requirements.

Community Engagement: We actively participate in community development initiatives, providing vocational training to underprivileged individuals and contributing to the overall well-being of the community.

Student Satisfaction: Our students consistently report high levels of satisfaction with our training programs and facilities



Future Goals

We are committed to expanding our offerings and enhancing our training programs to meet the evolving needs of the job market. Our future goals include:

Expanding Program Offerings : Introducing new programs in emerging partners of skill areas.

Strengthening partnerships: Collaborating with more Partners to provide relevant and up-to-date training.

Improving infrastructure: Upgrading our facilities and equipment to create a good learning environment.

Promoting Entrepreneurship: Encouraging more students to pursue entrepreneurial ventures



Conclusion

Shanti development foundation is a dynamic institution that plays a vital role in empowering individuals and contributing to the economic development of the region. We are dedicated to providing quality vocational training and equipping our students with the skills they need to succeed in their careers.

Submitted By:
Shanti Development Foundation

Submitted to:
Amrit Bottlers (CSR) Ayodhya U.P



Shanti Development Foundation

Monthly Report

Month- Sep - 2024

Introduction

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Objective: -

- ❖ To promote value-based skill development among young women for holistic development.
- ❖ To equip the trainees with both knowledge and skills so that they are able to take informed decisions while engaging in various livelihood activities



Process – Shanti Development Foundation and its associate organization Amrit Bottlers are conducting a skill-based economic empowerment initiative for women in five panchayats of Masaudha development block of Ayodhya district. In which 69 women are being given training mainly in subjects like tailoring and beautician to earn livelihood, the qualities of tailoring and beautician are being taught through qualified trainers so that they can earn livelihood and become partners in development. At the same time, all the trainees are being empowered from time to time through educational tours and awareness campaigns. To ensure that the training process runs smoothly, some rules have been made for self-discipline by the trainees, which are as follows

- All religion prayer
- Cleaning of training room
- Keep your mobile behind during training
- To use the resources of the organization as per need.
- Respecting each other's feelings
- Supporting each other during training
- Celebration of national day and other festival

Over all aim:-

Increasing employability: In this, equipping the trainees with the necessary employability skills for a specific job or industry.

Job Enhancement: Improving existing skills to excel in your current role

Creating a well- rounded professional: Developing complementary skills that will benefit trainees' careers.

Promoting personal growth: developing a new skill for personal development satisfaction or a hobby

Linkage with government scheme: Trainee's linkage with social security scheme

Strategy to be applied:-

Assessing trainees' current skill level: Getting honest information about trainees' strengths and weaknesses helps target areas that need the most attention.

Skill Development: For institutions to break down skills into smaller, more manageable steps so that the learning process is less training and helps institutions keep track of their progress.

Taking Feedback: Asking trainers and peers for feedback on trainees' progress, identifying areas for improvement and providing support as needed



Making training engaging: Various ways were explored to make learning enjoyable. Various resources were used, providing the opportunity to participate in discussions.

Regular practice: Providing consistent time and opportunities for trainees to practice the skills they are developing

Tracking trainee progress: Monitoring of trainee their development and celebrating their achievements with team. Trainer will be track her progress and they will be took valuable suggestion for further improvement.

The learning process never ends: The world of work is constantly evolving, hence updating trainees on new trends and developments related to their chosen skills.

Developing a growth mindset: accepting challenges and providing opportunities to learn from mistakes

Batch-wise Breakdown:

Beautician:

Technical skill: 32 Young women are developing skills to hone their expertise in skin care, hair care, makeup application and hairstyling. Learning various techniques of facial, waxing, threading, massage and other beauty treatments

Artistic expression: 32 Young women learning how to enhance natural beauty and create personalized looks for clients. Developing makeup trends, hairstyle and skin care skills to meet the diverse needs and preferences of customers some specific point are given below

- Skin care: Facials, peels, and other treatments to improve the health and appearance of the skin.
- Hair care: Threading, coloring, styling hair, Haircuts and Hair washing and conditioning
- Makeup application: For special occasions or everyday wear.
- Waxing and threading: Hair removal from the face and body.
- Massage: To relax and relieve muscle tension.



Tailoring

Technical skill : 37 young women are mastering the art and rewarding craft that can be used to create beautiful and functional clothing. If you are interested in learning more about tailoring, there are many resources available in centre for using tailoring machines, pattern drafting garment construction and alteration. Getting information about different type of fabrics, their properties and how to work with them

Artistic expression: Designing cloths, from simple alteration to intricate cutting pieces .Moving forward in developing its individual style and capabilities to meet diverse customer's preferences

Average Attendance of beneficiary: Approximately 78%

Organized two trainings of adolescent and women on making pickles and jam

In collaboration with Shanti Development Foundation and Amrit Bottlers, a two-day training was organized for adolescent girls and women on making pickles and jam products. Its objective was to equip the participants with the knowledge and skills required to make high-quality pickles and jam products. The said training was provided by trainer Parshuram Verma of State Fruit Preservation Center, Ayodhya. The two-day training session was conducted under the

supervision of Menka Singh, Secretary of Shanti Development Foundation. Mr. Ajay Kumar Ratnani and Shashank Shekhar Pandey from Amrit Bottlers also made important contributions in the training session

Training Objectives

- Understand the fundamentals of achar and murabba making.
- Learn about the selection of raw materials and their preparation.
- Acquire knowledge of different methods of preservation.
- Develop skills in packaging and labeling of products.
- Gain insights into quality control and safety measures.



Training Methodology

Theoretical Sessions:

- Introduction to achar and murabba
- Types and varieties
- Raw material selection and preparation
- Preservation techniques (pickling, canning, etc.)
- Packaging and labeling
- Quality control and safety

Practical Demonstrations:

- Achar making (vegetable, fruit, and spice-based)
- Murabba making (fruit-based)
- Packaging and labeling techniques

Hands-on Practice:

- Participants actively involved in the preparation process under expert guidance.

Training Content

Achar Making:

- Selection of fresh vegetables and fruits
- Preparation techniques (cleaning, cutting, blanching)
- Marinating and pickling methods
- Use of spices and herbs

- Storage and shelf life

Murabba Making:

- Selection of ripe fruits
- Preparation techniques (cleaning, peeling, cutting)
- Syrup preparation and boiling
- Packaging and storage

Key Learnings and Outcomes

- Participants gained a comprehensive understanding of achar and murabba making.
- They developed practical skills in selecting raw materials, preparing products, and ensuring quality.
- Participants learned about the importance of hygiene and safety practices.
- The training fostered an appreciation for traditional food preservation techniques.

Recommendations

Continued Training: Organize regular training sessions to update participants on new techniques and trends.

Resource Sharing: Create a platform for participants to share recipes, experiences, and challenges.

Market Research: Assist participants in exploring market opportunities and developing business plans



Vishwakarma Puja celebration

Vishwakarma Puja, a Hindu festival honoring the divine architect and engineer, Lord Vishwakarma, was celebrated with great enthusiasm and devotion by all the trainees of Shanti Development Foundation. The event was held to seek blessings for the artisans, craftsmen and laborers, to ensure that their tools and skills remain productive and successful

Objectives

- To honour Lord Vishwakarma and seek his blessings for the well-being of artisans and craftsmen.

- To promote the importance of traditional skills and craftsmanship.
- To foster a sense of community among the participants.

Activities

- **Puja Rituals:** Smt. Menka Singh, Secretary of the institution organized a grand Puja at the training centre to seek the blessings of Lord Vishwakarma.
- **Tool Blessing:** The artisans brought their tools to be blessed, symbolizing their dedication to their art.
- **Cultural Program:** Other cultural performances including traditional music and prasad distribution were organised to enhance the festive atmosphere.
- **Community Prasad Distribution:** A community prasad distribution was organised where participants enjoyed delicious prasad together.

The Vishwakarma Puja celebration was a grand success, with artisans, craftsmen and devotees honoring Lord Vishwakarma and seeking his blessings. The event serves as a reminder of the importance of preserving traditional skills and fostering a sense of community

Key Achievements

Civil society partnerships: We have established strong partnerships with civil society to ensure our training aligns with current market requirements.

Community Engagement: We actively participate in community development initiatives, providing vocational training to underprivileged individuals and contributing to the overall well-being of the community.

Student Satisfaction: Our students consistently report high levels of satisfaction with our training programs and facilities

Conclusion

Shanti development foundation is a dynamic institution that plays a vital role in empowering individuals and contributing to the economic development of the region. We are dedicated to providing quality vocational training and equipping our students with the skills they need to succeed in their careers.

Submitted By:

Submitted to:

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Shanti Development Foundation

Amrit Bottlers (CSR) Ayodhya U.P



Shanti Development Foundation

Monthly Report

Month- Oct - 2024

Introduction

The Skill development program (Hunar) project has been implemented by Shanti Development Foundation in collaboration with Amrit Bottlers CSR across 5 Gram Panchayats (GPs) in Masaudha Block, Ayodhya district, Uttar Pradesh. The project focuses on skill development initiative a total of 69 families directly, with other families partially connected. Shanti Development Foundation, made possible through the generous CSR fund provided by Amrit Bottlers. The survey aimed to identify and support youngsters interested in learning embroidery, tailoring, and beautician skills in five villages: Dabhasemar, Bihari, Tonia, Subedar Ka Purwa, and Ashrafpur.

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- ❖ To equip the trainees with both knowledge and skills so that they are able to take informed decisions while engaging in various livelihood activities



Process - Shanti Development Foundation and its associate organization Amrit Bottlers are conducting a skill-based economic empowerment initiative for women in five panchayats of Masaudha development block of Ayodhya district. In which 69 women are being given training mainly in subjects like tailoring and beautician to earn livelihood, the qualities of tailoring and beautician are being taught through qualified trainers so that they can earn livelihood and become partners in development. At the same time, all the trainees are being empowered from time to time through educational tours and awareness campaigns. To ensure that the training process runs smoothly, some rules have been made for self-discipline by the trainees, which are as follows

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Over all aim:-

Increasing employability: In this, equipping the trainees with the necessary employability skills for a specific job or industry.

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Linkage with government scheme: Trainee's linkage with social security scheme

Strategy to be applied

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Artistic expression: Designing cloths, from simple alteration to intricate cutting pieces .Moving forward in developing its individual style and capabilities to meet diverse customer's preferences

Average Attendance of beneficiary: Approximately 76%

Organized one day trainings of adolescent and women on entrepreneurship development

In collaboration with Shanti Development Foundation, Amrit Bottlers and uddyamita vikas sansthan was jointly organized one day training for adolescent girls and women on entrepreneurship development . Its objective was to equip the participants with the knowledge, skills and different type of startup ideas . In which 23 adolescent and women were participated in training and they are developed understanding on the same

Key Achievements

Training and capacity Building :Shanti development foundation actively involved to our participant for different type of training and capacity building program .

Civil society partnerships: We have established strong partnerships with civil society to ensure our training aligns with current market requirements.

Community Engagement: We actively participate in community development initiatives, providing vocational training to underprivileged individuals and contributing to the overall well-being of the community.

Student Satisfaction: Our students consistently report high levels of satisfaction with our training programs and facilities



Conclusion

Shanti development foundation is a dynamic institution that plays a vital role in empowering individuals and contributing to the economic development of the region. We are dedicated to providing quality vocational training and equipping our students with the skills they need to succeed in their careers.

Submitted By:
Shanti Development Foundation

Submitted to:
Amrit Bottlers (CSR) Ayodhya U.P



Shanti Development Foundation

Monthly Report

Month- Nov - 2024

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The learning process never ends: The world of work is constantly evolving, hence updating trainees on new trends and developments related to their chosen skills.

Developing a growth mindset: accepting challenges and providing opportunities to learn from mistakes

The Shanti Development Foundation's and Amrit bottlers Tailoring and Beautician Program aims to empower individuals, particularly women, by providing vocational training and skill development to enhance their employability. The program focuses on practical training in tailoring and beautician services, with an emphasis on both technical proficiency and entrepreneurial skills.



Key Activities

Tailoring Program:

Training Sessions:

Conducted a total of 20 tailoring classes this month, with an average attendance of 76 % trainees per session. Topics covered include basic stitching, garment construction, pattern making, and embroidery.

Skill Development:

Trainees learned how to create 50 pieces of clothing, including Baby frock, Salwar, Kurti, Blouse, p etikot, Umbrella frock, shirts, dresses, etc. Trainees have shown improvements in their stitching speed and accuracy, with 85% completing their assignments on time.



Materials and Resources: Provided fabric, thread, needles, and other materials for practice. The training center received new sewing materials, which have enhanced learning efficiency.

Beautician Program:

Training Sessions:

A total of 20 beautician classes were conducted this month, covering skin care, hair styling, makeup application, and nail art. 32 trainees participated in hands-on practice, including 30 providing beauty services at the training center.

Client Engagement:

The trainees served 30 clients through free community beauty services, gaining practical experience and building confidence.

Skill Development:

Trainees demonstrated improvement in hairstyling techniques, with 85% able to execute a variety of looks confidently.

32 trainees learned basic skincare and 3D makeup techniques, providing services to community members as part of their training.

Materials and Resources: Beauty kits containing tools for hair, makeup, and skincare were distributed to the trainees. The program received new sets of beauty supplies for training purposes.

Achievements and Impact

Empowerment and Employment:

69 trainees have already started offering tailoring and beauty services within their local communities, generating some income.

Community Engagement:

The foundation received positive feedback from the community for offering affordable beauty services, with 30 community members benefiting from the free services provided by trainees.



Challenges

Attendance Fluctuations:

Attendance varied due to seasonal factors, with 24% absentees in some classes. A follow-up will be done to encourage consistent participation.

Next Steps and Recommendations

Increase Outreach:

Expand marketing efforts to attract more trainees, particularly from underrepresented groups.

Follow-Up Training:

- ✓ Offer advanced modules in both tailoring and beautician services to those who complete the initial phase.
- ✓ Collaboration with Local Salons and Shops
- ✓ Explore partnerships with local beauty salons and

Bal Divas celebration :- The shanti development foundation organized an engaging and joyous celebration of Bal Divas, or children's day on 14 Nov 2024 the spirit and contribution of children to society. The event, held at the foundation skill development training center together children, trainee and volunteers to celebrate the significance of children's right and their well being.

Conclusion

Shanti development foundation is a dynamic institution that plays a vital role in empowering individuals and contributing to the economic development of the region. We are dedicated to providing quality vocational training and equipping our students with the skills they need to succeed in their careers.



Submitted By:
Shanti Development Foundation

Submitted to:
Amrit Bottlers (CSR) Ayodhya U.P



Shanti Development Foundation

Monthly Report

Month- Dec - 2024



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The Shanti Development Foundation's and Amrit bottlers Tailoring and Beautician Program aims to empower individuals, particularly women, by providing vocational training and skill development to enhance their employability. The program focuses on practical training in tailoring and beautician services, with an emphasis on both technical proficiency and entrepreneurial skills.



Skill Development Centre 6-Month Certificate Distribution Report

Course: Tailoring and Beautician

Duration: 6 months

Location of Certificate Distribution: Ayodhya U.P

Organized by: Amrit bottlers and shanti development foundation Ayodhya U.P

Introduction

The 6-month certificate distribution ceremony was held at the Amrit bottlers for the recently completed Tailoring and Beautician courses. The event recognized the achievements of the participants who successfully completed the training program and demonstrated proficiency in their respective fields.

Objective of the Program

The Amrit bottlers and shanti development foundation aims to equip individuals with practical skills that can improve their livelihoods, enhance employability, and promote self-

sustainability. The Tailoring and Beautician courses were designed to teach participants industry-specific skills, enabling them to create a stable career or start their own businesses.

Overview of the Courses

Tailoring Course: Focused on garment stitching, pattern making, and basic fashion design. Participants learned essential skills such as using sewing machines, altering garments, and crafting bespoke clothing.

Beautician Course: Covered various beauty treatments such as facials, makeup application, hairdressing, and skin care. It aimed to prepare participants for work in the beauty and wellness industry.

Course Duration and Curriculum

Course Duration: 6 months

Mode of Instruction: Classroom learning, practical workshops, and hands-on training.



Key Modules:

- Introduction to basic tools and techniques
- Practical sessions and live demonstrations
- Soft skills development (communication, client interaction)
- Business setup guidance (for self-employment)

Total Number of Participants: 35

Tailoring Course Participants: 35

Beautician Course Participants: 35

Certificate Distribution Ceremony

The ceremony was held to honor the hard work and dedication of the participants. It was attended by Amrit bottlers and shanti development foundation Ayodhya U.P. Each participant was awarded a certificate of completion after successfully passing both theoretical and practical assessments.

Outcome and Impact

Empowerment: The completion of these courses has empowered the participants to begin their own small businesses or pursue employment in their fields.

Skill Enhancement: Participants reported improved confidence and skillsets, equipping them for work in the tailoring and beauty industries.

Employment: Several participants have already found employment in local businesses or started their own ventures, contributing to economic growth in the community.

Next Steps and Recommendations

Increase Outreach:

Expand marketing efforts to attract more trainees, particularly from underrepresented groups.

Follow-Up Training:

- ✓ Offer advanced modules in both tailoring and beautician services to those who complete the initial phase.
- ✓ Collaboration with Local Salons and Shops
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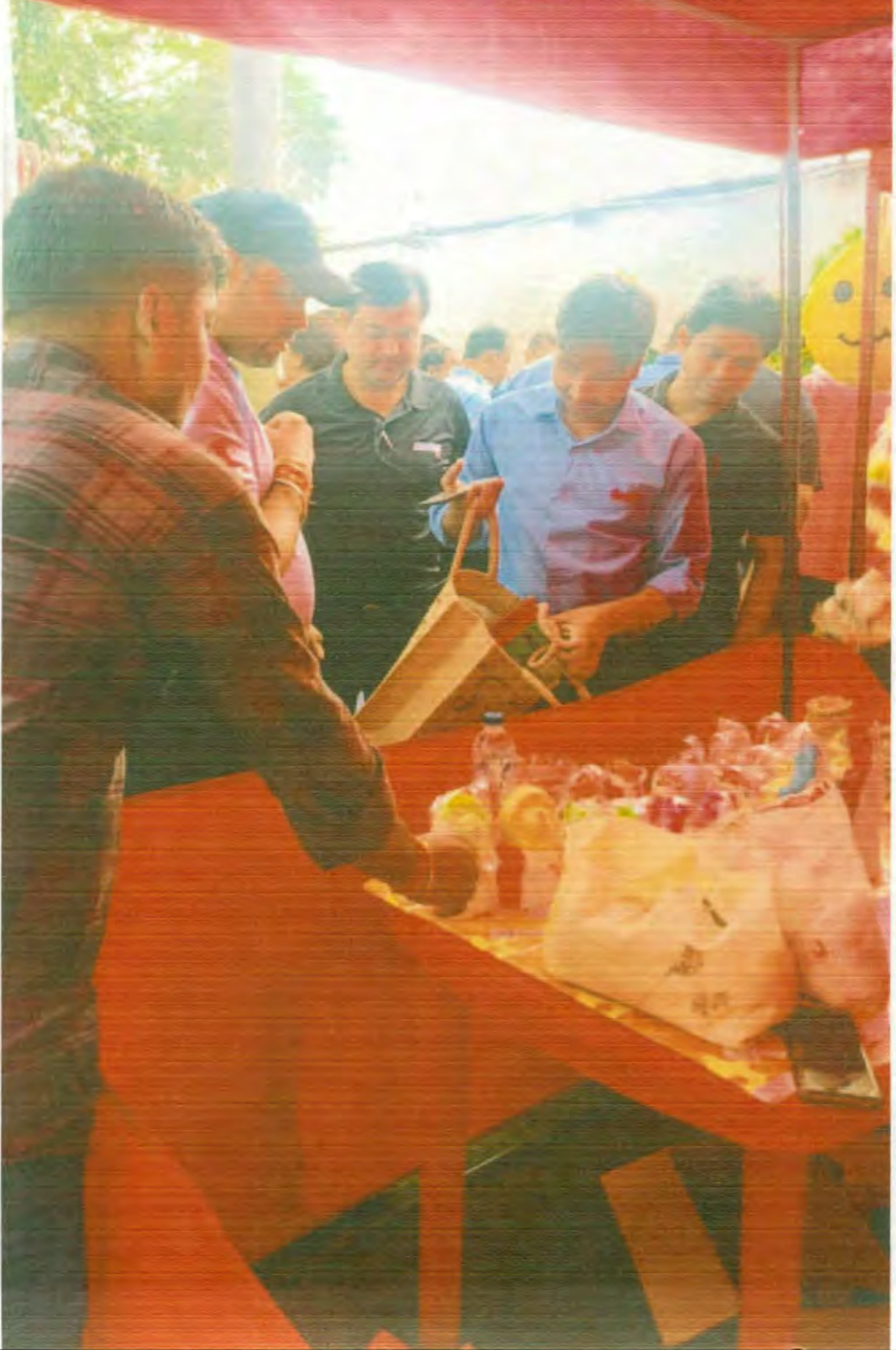


Conclusion:-The 6-month Skill Development Program in Tailoring and Beautician has been a successful initiative in equipping individuals with the skills they need to build sustainable careers. The certificate distribution event marked the culmination of hard work, and the Amrit bottlers and shanti development foundation is committed to continuing to offer such programs to further contribute to the growth of skill development in the community.

Submitted By:
Shanti Development Foundation

Submitted to:
Amrit Bottlers (CSR) Ayodhya U.P

ANNEXURE: S (colly)









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1250 - R (Colly) News Reports HASTSLIP

मुख्यमंत्री योगी ने जताया संतों का आभार

अभिषेक दास वार्ड के मीरापुर बुलंदी मोहल्ले में दर्जनो परिवारों से सामूहिक भेंट कर मिथुन वितरण किया

मुख्यमंत्री योगी ने जताया संतों का आभार

मुख्यमंत्री योगी ने मीरापुर बुलंदी मोहल्ले में दर्जनो परिवारों से सामूहिक भेंट कर मिथुन वितरण किया। मुख्यमंत्री योगी ने संतों का आभार जताया और मिथुन वितरण किया।



मुख्यमंत्री योगी ने मीरापुर बुलंदी मोहल्ले में दर्जनो परिवारों से सामूहिक भेंट कर मिथुन वितरण किया।

संतों से भेंट कर मां नहीं मूलरो मुख्यमंत्री

मुख्यमंत्री योगी ने मीरापुर बुलंदी मोहल्ले में दर्जनो परिवारों से सामूहिक भेंट कर मिथुन वितरण किया।

दोसीय फर्बंद सुलतन अंसरी ने जवाब चुली

दोसीय फर्बंद सुलतन अंसरी ने जवाब चुली। सुलतन अंसरी ने जवाब चुली।



हस्तशिल्प प्रदर्शनी का हुआ आयोजन

हस्तशिल्प प्रदर्शनी का हुआ आयोजन। हस्तशिल्प प्रदर्शनी का हुआ आयोजन।

ऑरिजन में जन्म झलक कर युवक ने महिला को बचया

ऑरिजन में जन्म झलक कर युवक ने महिला को बचया। ऑरिजन में जन्म झलक कर युवक ने महिला को बचया।

दीपोत्सव के निमंत्रण को लेकर नहीं थम रहा विवाद

दीपोत्सव के निमंत्रण को लेकर नहीं थम रहा विवाद। दीपोत्सव के निमंत्रण को लेकर नहीं थम रहा विवाद।

इनामी पहलवानों के बीच नहीं हो सका हार-जीत का फैसला

इनामी पहलवानों के बीच नहीं हो सका हार-जीत का फैसला। इनामी पहलवानों के बीच नहीं हो सका हार-जीत का फैसला।

रेल भूमि विकास प्राधिकरण

Railways Land Development Authority

ई-नीलामी की सहायता से उपकरण प्रदर्शन, पृथ्वी विकास प्राधिकरण

[लॉट नं. 04/एएएमबी/2024/अणुप्राणी/सीडी-एच/आरबी/53] विवाद 08.10.2024

उत्तर प्रदेश के राजधानी विद्यापीठ नगर कलेज स्टेशन के शक्ति विद्युत कार्यालय विनिर्माण के अंतिम 23 कॉमर्शियल यूनिटों को 60 वर्षों की अवधि पर देने हेतु

विभिन्न आकार के 23 कॉमर्शियल यूनिट (आर-1 ब्लॉक में 8 यूनिट एच आर-2 ब्लॉक में 15 यूनिट हेतु)

निर्माण कार्य अग्रिम चरण में

सूची सं. 04/आरबी/आरबी/आरबी/2024/003

सदर लोकेशन निकाई कर 2000 रु/वर्ग मीटर (आरबी-22000) (आरबी विवाद करार पर निकाई कर 1000 रु/वर्ग मीटर)

ई-नीली एनर्जिज सर्विसोस प्राइवेट लिमिटेड के साथ 22.11.2024 को 10.00 बजे तक ऑनलाइन दस्तावेज जमा करने की अंतिम तिथि व समय 22.11.2024 को 10.00 बजे तक

ई-नीलामी की तिथि व समय 23.11.2024 को 12.00 बजे व 27.11.2024 को 12.00 बजे तक

परिचय की अधिक जानकारी हेतु कृपया हमारी वेबसाइट www.rlda.in/landdevelopment पर या ई-पोर्टल पर www.tendersonline.in/RDLA पर सौंपक ई-ऑक्शन के अंतर्गत देखें।

बिना भी एनएचएन के लिए निमित्तित्व में सम्मिलित करने हेतु।

कृपया प्रतिक्रिया के लिए निमित्तित्व में सम्मिलित करने हेतु।

डॉ. राजेश कुमार, अध्यक्ष, पृथ्वी विकास प्राधिकरण, [फोन नं. 011-26104422]

टीम इंडिया के पूर्व कोच वीवीएस लक्ष्मण पहुंचे अयोध्या

टीम इंडिया के पूर्व कोच वीवीएस लक्ष्मण पहुंचे अयोध्या। टीम इंडिया के पूर्व कोच वीवीएस लक्ष्मण पहुंचे अयोध्या।

चन्द्रगुप्त प्रबंध संस्थान पटना

CHANDRAGUPTA PT INSTITUTE OF MANAGEMENT PATNA

[Address and Contact Info]

S. No.	Name of Work	Service Status	Remarks
1	Sanitation of Library floor, DDA, Expansion Center in Department of Housing and Construction, Government of Bihar	Completed	

Last Date for submission of proposals: 31st November 2024

महायज्ञ 18 नवंबर से होगा शुरू। महायज्ञ 18 नवंबर से होगा शुरू।

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S. No.	Size of Plots (sq. mtr)	Total Plots	Preference Category 10.0%	General Category 90.0%	Registration Amount (₹)
1	120	10	10	0	1,00,000
2	162	10	10	0	1,50,000
3	200	10	10	0	2,00,000
4	250	10	10	0	2,50,000
5	260	10	10	0	2,60,000
TOTAL		50	50	0	

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शहर 30 S



एक दिवसीय हस्तशिल्प प्रदर्शनी का पीता काटकर उद्घाटन करते मुख्य अतिथि

हस्तशिल्प प्रदर्शनी का हुआ आयोजन

अयोध्या। अमृत बीटलर्स प्राइवेट लिमिटेड के कॉर्पोरेट समाजिक उत्तरदायित्व के अन्तर्गत शान्ति डेवेलपमेंट फाउंडेशन द्वारा आयोजित एक दिवसीय हस्तशिल्प प्रदर्शनी का उद्घाटन जनरल मैनेजर मानव संसाधन अजायब कुमार सतनाही ने पीता काटकर किया। उन्होंने बताया कि हस्तशिल्प प्रदर्शनी का मुख्य उद्देश्य महिलाओं की प्रगति में योगदान देना है। मौके पर अमृत बीटलर्स के मुख्य वित्त प्रबंधक जय आहूजा, संतोषनधि, शशांक शंखर पांडेय मौजूद रहे।

शीतल पेय उत्पादक कम्पनी ने आयोजित की हस्तशिल्प प्रदर्शनी

1252

324

मृत बॉटलर्स प्रा.लि. के कॉर्पोरेट सामाजिक उत्तरदायित्व के अन्तर्गत शान्ति डेवलपमेंट फाउंडेशन द्वारा आयोजित एक दिवसीय हस्तशिल्प प्रदर्शनी का उद्घाटन जनरल मैनेजर-मानव संसाधन अजय कुमार रतनानी ने फीता काटकर किया।

इस मौके पर उन्होंने कहा कि हस्तशिल्प प्रदर्शनी का मुख्य उद्देश्य महिलाओं की प्रगति में योगदान देना है। जिसके परिप्रेक्ष्य में अमृत बॉटलर्स द्वारा प्रत्येक वर्ष दिवाली हस्तशिल्प मेले का आयोजन सराहनीय है। प्रदर्शनी में शान्ति डेवलपमेंट फाउंडेशन की महिलाओं द्वारा निर्मित जूट बैग, वाल हैंगिंग, अचार मुर्ब्बा, गोबर एवं हवन सामग्री से निर्मित दीये का स्टाल लगाया गया। इस अवसर पर डूड के प्रियम स्वयं



सहायता समूह से मसाले तथा आचार का एवं बैंक ऑफ बड़ौदा के आर सेटी बाजार के तरफसे टैडी बीयर का स्टाल भी लगाया गया।

प्रदर्शनी में शान्ति डेवलपमेंट फाउंडेशन की चेयरपर्सन मेनका सिंह ने बताया कि अमृत बॉटलर्स के सौजन्य

से चलाए जा रहे महिला सशक्तिकरण कार्यक्रम से ऐसे आयोजन से प्रत्येक वर्ष 500 महिलाएं लाभान्वित हो रही हैं। कार्यक्रम में बॉटलर्स के मुख्य वित्त प्रबंधक जय आहूजा, वीपी संतोषमणि, सीएसआर से शशांक शेखर पांडेय मौजूद रहे।

A - S(1253) waste management
Drive

325

ANNEXURE: T (Colly)



Galaxy A34 5G















कार्यालय खण्ड विकास अधिकारी मसौधा अयोध्या।

पत्रांक:- 142 / एन0आर0जी0ए0 / तालाब सौन्दर्यीकरण
निदेशक,

दिनांक- 09-05-2024

अमृत बाटलर्स प्राइवेट लिमिटेड
चौदपुर हरिवंशपुर डाभासेमर
अयोध्या।

महोदय,

कार्यालय मुख्य विकास अधिकारी महोदय अयोध्या के कार्यालय पत्रांक-202/एस0टी/निर्देश पत्रा0/2024 के क्रम में विकास खण्ड मसौधा के संलग्न सूची के अनुसार सम्बन्धित ग्राम पंचायतों में तालाबों का रिचार्ज साफ्ट की स्थापना एवं सौन्दर्यीकरण का कार्य सम्बन्धित ग्राम पंचायतों में कराये जाने की अनुमति आपको प्रदान की जाती है।

1. कल्याण तारा तालाब ग्राम पंचायत सथरी।
2. बहुरिया तालाब ग्राम पंचायत मधुपुर।
3. राजा का तालाब रानी बाजार सथरी।
4. राज्य अमृत सरोवर नरसिंह तिवारी का तालाब तिवारी का पुरवा सरियावां।
5. कुकवा तालाब गौहनिया।
6. छिदवी तालाब ग्राम पंचायत सिड़हिर।
7. बड़का तालाब मानापुर।

✓
खण्ड विकास अधिकारी
मसौधा अयोध्या।

पत्रांक:- दिनांक-उक्त।

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. सम्बन्धित सचिव/ग्राम प्रधान विकास खण्ड मसौधा अयोध्या।
2. मुख्य विकास अधिकारी महोदय अयोध्या की सेवा में सादर अवलोकनार्थ।

खण्ड विकास अधिकारी
मसौधा अयोध्या।

OFFICE BLOCK DEVELOPMENT OFFICER, MASAUDHA, AYODHYA

Letter No.: 142/N.R.G.A./Pond Beautification

Date: 09.05.2024

To,

Amrit Bottlers Private Limited
Chandpur Harivashpur, Dabhsemar,
Ayodhya

Sir,

In the continuation of office Letter No. 202/ST/Direction Letter/2024 of the office of Chief Development Officer, Ayodhya as per the attached list of Block Masaudha in concerned Gram Panchayats permission is granted to you for establishment of recharge shafts and beautification of ponds in the concerned Gram Panchayats.

1. Kalyaan Tara Pond Gram Panchayat Sathri.
2. Bahuriya Pond Gram Panchayat Madhupur.
3. Raja Ka Taalab Rani Bazar Sathri.
4. Pond of Rajya Amrit Sarovar Narsingh Tiwari Tiwari ka Purva Sariyava.
5. Kukawa Pond Gauhaniya.
6. Chidvi Pond Gram Panchayat Sidhhir.
7. Badka Pond Manapur.

Sd/-

Block Development Officer,
Masaudha, Ayodhya

Letter No:- Date – abovesaid

Copy: Sent to the following for information and necessary action

1. Concerned Secretary /Gram Pradhan Block Masaudha, Ayodhya.
2. Respectfully presented to the Chief Development Officer, Ayodhya for perusal.

Block Development Officer,
Masaudha, Ayodhya

कार्यालय खण्ड विकास अधिकारी मसौधा अयोध्या।पत्रांक:- 261
निदेशक,

/एन0आर0जी0ए0/तालाब सौन्दर्यीकरण

दिनांक- 19/6/24

अमृत बाटलर्स प्राइवेट लिमिटेड
चौदपुर हरिवंशपुर डाभासेमर
अयोध्या।

महोदय,

कार्यालय मुख्य विकास अधिकारी महोदय अयोध्या के कार्यालय पत्रांक-202/एस0टी/निर्देश पत्रा0/2024 के क्रम में विकास खण्ड मसौधा के संलग्न सूची के अनुसार सम्बन्धित ग्राम पंचायतों में तालाबों का रिचार्ज साफ्ट की स्थापना एवं सौन्दर्यीकरण का कार्य सम्बन्धित ग्राम पंचायतों में कराये जाने की अनुमति आपको प्रदान की जाती है।

1. नयनतारा तालाब ग्राम पंचायत बिरौली।
2. स्वतंत्रता सेनानी सेवा देवी राज्य अमृत सरोवर, सरियावां।

✓
खण्ड विकास अधिकारी
मसौधा अयोध्या।

पत्रांक:- 2' /दिनांक-उक्त।

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. सम्बन्धित सचिव/ग्राम प्रधान विकास खण्ड मसौधा अयोध्या।
2. मुख्य विकास अधिकारी महोदय अयोध्या की सेवा में सादर अवलोकनार्थ।

खण्ड विकास अधिकारी
मसौधा अयोध्या।

OFFICE BLOCK DEVELOPMENT OFFICER, MASAUDHA, AYODHYA

336

Letter No.: 261/N.R.G.A./Pond Beautification

Date: 19.06.2024

To,

Amrit Bottlers Private Limited
Chandpur Harivashpur, Dabhsemar,
Ayodhya

Sir,

In the continuation of office Letter No. 202/ST/Direction Letter/2024 of the office of Chief Development Officer, Ayodhya as per the attached list of Block Masaudha in concerned Gram Panchayats permission is granted to you for establishment of recharge shafts and beautification of ponds in the concerned Gram Panchayats.

1. Nayantara Pond Gram Panchayat Birauli.
2. Freedom Fighter Sewa Devi Rajya Amrit Sarovar, Sariyava.

Sd/-

Block Development Officer,
Masaudha, Ayodhya

Letter No:- Date – abovesaid

Copy: Sent to the following for information and necessary action

1. Concerned Secretary /Gram Pradhan Block Masaudha, Ayodhya.
2. Respectfully presented to the Chief Development Officer, Ayodhya for perusal.

Block Development Officer,
Masaudha, Ayodhya

कार्यालय खण्ड विकास अधिकारी मसौधा अयोध्या।
 पत्रांक:- 283 / एन0आर0जी0ए0 / तालाब सौन्दर्यीकरण दिनांक- 27/6/24
 निदेशक,

अमृत बाटलर्स प्राइवेट लिमिटेड
 चौदपुर हरिवंशपुर डामासेमर
 अयोध्या।

महोदय,

कार्यालय मुख्य विकास अधिकारी महोदय अयोध्या के कार्यालय पत्रांक-202/एस0टी/निर्देश पत्रा0/2024 के क्रम में विकास खण्ड मसौधा के संलग्न सूची के अनुसार सम्बन्धित ग्राम पंचायतों में तालाबों का रिचार्ज साफ्ट की स्थापना एवं सौन्दर्यीकरण का कार्य सम्बन्धित ग्राम पंचायतों में कराये जाने हेतु आप द्वारा अनापत्ति चाही गयी है। आप द्वारा पुनः प्रेषित पत्र दिनांक-25.06.2024 के द्वारा राज्य अमृत सरोवर नरसिंह तिवारी का तालाब तिवारी का पुरवा ग्राम पंचायत सरियावां में स्थित तालाब के स्थान पर मिया का तालाब दौलतपुर में कार्य संदर्भित कार्य कराये जाने की अनुमति प्रदान की जाती है।

[Signature]
 27/06/24
 खण्ड विकास अधिकारी
 मसौधा अयोध्या।

पत्रांक:- / दिनांक-उक्त।

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. सम्बन्धित सचिव/ग्राम प्रधान ग्राम पंचायत दौलतपुर/सरियावां विकास खण्ड मसौधा अयोध्या।
2. मुख्य विकास अधिकारी महोदय अयोध्या की सेवा में सादर अवलोकनार्थ।

खण्ड विकास अधिकारी
 मसौधा अयोध्या।

OFFICE BLOCK DEVELOPMENT OFFICER, MASAUDHA, AYODHYA

Letter No.: 283/N.R.G.A./Pond Beautification

Date: 27.06.2024

To,

Amrit Bottlers Private Limited
Chandpur Harivashpur, Dabhsemar,
Ayodhya

Sir,

In the continuation of office Letter No. 202/ST/Direction Letter/2024 of the office of Chief Development Officer, Ayodhya as per the attached list of Block Masaudha in concerned Gram Panchayats you have requested permission for establishment of recharge shafts and beautification of ponds in the concerned Gram Panchayats. Vide reissued Letter dated 25.06.2024 by you, permission is granted to do reference work in Miya Ka Taalab Daultapur in place of Rajya Amrit Sarovar Narsingh Tiwari ka Taalab Tiwari ka Purva Sariyava.

Sd/-

Block Development Officer,
Masaudha, Ayodhya

Letter No:- Date – abovesaid

Copy: Sent to the following for information and necessary action

1. Concerned Secretary /Gram Pradhan Gram Panchayat Daultapur / Sariyava Block Masaudha, Ayodhya.
2. Respectfully presented to the Chief Development Officer, Ayodhya for perusal.

Block Development Officer,
Masaudha, Ayodhya

AMRIT BOTTLERS PRIVATE LIMITED

Plant.: CHANDPUR HARBANS DABHASEMAR FAIZABAD UP - 224133

GST No.: 09AACCA4794J1ZA

Phone.: () 05278245617 Email.: admin@cocacolafzd.com



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JAMES ENVIRO AND GROUNDWATER MANAGEMENT
SHOP NO. C-15, C/O ARUN SHARMA, SECTOR P, ALIGANJ
Lucknow Uttar Pradesh 226024

09 - Uttar Pradesh

GSTIN No.: 09CBCPG2405G1Z4

Quotation No.:

Amendment No:

Order No.: ABHOP072500406

Order Date.: 17-Aug-2024

CIN No.: U01132WB1983PTC03591

IEC No.: 0298005247

FSSAI No.: 10012051000123

Dear Sir,

With reference to your quotations stated above, we are pleased to place order for the materials on the following terms and conditions:

Sno	Item Code	Item Description	Style	UOM	Quantity	Rate	Basic Amount (Rs.)	Discount	Line Amount (INR)
1	S1000001040	SUPPLY & INSTALATION CHARGES FOR RECHARGE SHAFT SCOPE OF WORK AS PER ANNEXURE-1 ATTACHED		No	32.00	90000.000000	28,80,000.00	0.00	28,80,000.00

Basic Total : INR 28,80,000.00

SGST/UTGST 9% 259200.00

CGST 9% 259200.00

Total Amount: 33,98,400.00

Amount In Words.: (Thirty Three Lakh Ninety Eight Thousand Four Hundred Only)

Taxes & Duties : TDS APPLICABLE

Payment Terms : ADVANCED

Delivery Schedule :

Delivery Address : 2. CHANDPUR HARBANS DABHASEMAR AYODHYA, FAIZABAD - 224133 UP IND

Billing Address : CHANDPUR HARBANS DABHASEMAR FAIZABAD UP - 224133

Transportation :

Rejection : Company reserves the right to reject any products or services that it deems non-conforming, defective, unsafe, unfit, in excess of the Purchase Order quantities or in any other way unsuitable for its purposes. Company reserves the right to require replacement of rejected products or services as well as payment of damages, at Supplier's expense.

Penalty Clause : In case of delayed delivery except for force major cases, penalty shall be charged from sellers

Insurance : Yes/No

Enclosures :

Jurisdiction :

Note : Please Mention Purchase Order Number on the Original Invoice.

: Kindly acknowledge the receipt of this order and confirm the supply.

: For E-Waybill/Road Permit, please send the invoice soft copy on email amritbottlers@cocacolafzd.com

AMRIT BOTTLERS PRIVATE LIMITED

AMRIT BOTTLERS PRIVATE LIMITED

Plant.: CHANDPUR HARBANS DABHASEMAR FAIZABAD UP - 224133

GST No.: 09AACCA4794J1ZA

Phone.: () 05278245617 Email.: admin@cocacolaofd.com



PURCHASE ORDER DRAFT COPY

Party No.: V0003281

JAMES ENVIRO AND GROUNDWATER MANAGEMENT

SHOP NO. C-15, C/O ARUN SHARMA, SECTOR P, ALIGANJ

Lucknow Uttar Pradesh 226024

09 - Uttar Pradesh

GSTIN No.: 09CBCPG2405G1Z4

Quotation No.:

Amendment No.:

Order No.: ABHOPO72500406

Order Date.: 17-Aug-2024

CIN No.: U01132WB1983PTC03591

IEC No.: 0298005247

FSSAI No.: 10012051000123

Dear Sir,

With reference to your quotations stated above, we are pleased to place order for the materials on the following terms and conditions:

Additional Notes : PAYMENT 30% ADVANCE AGAINST PDC & 20% AGAINST DELIVERY OF MATERIAL REST 50% AFTER COMPLETING WORK
 GST INVOICE REQUIRED
 TDS APPLICABLE
 WORK COMPLETION TIME WITH IN 30 DAYS AFTER PO AND ADVANCE

A. Scope of Work -
 1 Construction of recharge shaft in the pond to facilitate groundwater recharge.
 2 Testing of Recharge pit for effectiveness of ground water recharge
 3 Visit Report Preparation

B. General Terms and Condition:
 1 Local support and facilitation during work shall be provided by M/S Amrit Bottlers Pvt. Ltd. (if required).
 QUOTATION NO. Offer/GWC/2024/125/R DT. 16.08.2024
 Work should be as per approved BOQ & drawing
 Report will be submitted by you as per CCI standard
 Signage work will be done by you as per drawing

ANNEXURE -1

SCOPE OF WORK DETAIL

S.NO	ITEM OF DESCRIPTION	UNIT	NO'S	ELEMENT	LENGTH	WIDTH	HEIGHT	QTY	REMARK
1	Earth work Excavation and depositing	CUM	1	1	1.5	1.5	1.1	2.475	
2	Brick Masonry in CM (1:6) using 1st Class Bricks including Cost and conveyance of all materials cement, sand etc. all its labour charges such as and incidental charges etc. complete for finished	CUM	1	1	1.27	0.23	2.1	2.45364	
3	Pcc laying ratio 1:2:4 with material	CUM	1	1	1.5	1.5	0.1	0.225	
4	Provision of Recharge Shaft including Driving of Bore Hole using Bore Hole driving Machine, provision of 10 mm thick perforated PVC Shaft and Filling of Gravel pes in the annular around.								Annul/ Supreme (51)
a	250 Dia Bore hole for placement of	R/m	1	1	20	-	-	20	
b	Pcc Gravel around the Shaft use of cylinder formula bore dia volume (0.925)-(Pvc pipe 150mm dia) vol (0.334)=0.30498 blance vol. filling pe gravel.	cum	1	1	18.9	-	-	0.30498	Cutting of bore 10" and found final bore 12" 13"
5	Fine gravel filling in recharge pit	cum	1	1	1.04	1.04	0.3	0.32448	
6	Cours gravel filling in recharge pit size	cum	1	1	1.04	1.04	0.3	0.32448	
7	Boulder filling in recharge pit size	cum	1	1	1.04	1.04	0.5	0.5408	
8	Bore cap 6"	No's	1	1	-	-	-	1	
9	Ball plug	No's	1	1	-	-	-	1	
10	Cover over Recharge pit	No's	1	1	-	-	-	1	
11	Signage painting testing reports								

AMRIT BOTTLERS PRIVATE LIMITED

Document No.:

Document Date.:

Revision No.:

Page 2 of 2

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ANNEXURE: W (Colly)

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CRICKET ASSOCIATION LUCKNOW

B.B.D. Badminton Academy, Vipin Khan, Gomtinagar, Lucknow

E-MAIL : cricketassociationlucknow@gmail.com

CASH/CHEQUE/ ONLINE RECEIPT

2194

Receipt No.

Date : 06/06/2024

Received with thanks from Mr./Mrs. AMRIT BOTTLEERS PRIVATE LIMITED

Sum of Rs. TWO LAKH ONLY

by cash/cheque/draft NEFT drawn on dated 30/04/2024

onwards SPONSORSHIP BY HILTONS CUP T-20 WOMEN'S CRICKET TOURNAMENT 2024

₹ 200,000/-

Chanchamani
(Authorised Signatory)

1270

342



भक्त प्रह्लाद सेवा समिति

रामनगर कालोनी, अयोध्या (फै०)

नं. 217

दिनांक 05/11/24

श्री. AMRIT BOTTLERS PVT. LTD

पता Chandpur Harban Sahasrapur AYODHYA

सहयोग राशि (शब्दों में) fifty one thousands on N.E.F.T. से

सधन्यवाद प्राप्त किया।

₹ 51,000/-

ह. प्राप्तकर्ता

1271

848

सदस्यता/सहायता रसीद

पंजी. 32/2020



भरतकुण्ड महोत्सव न्यास

कार्यालय : प्रज्ञा मार्केट, नंदीग्राम, भरतकुण्ड-अयोध्या-224202

मो. 94 15389239, 99 19989239

दिनांक 06/11/24

क्र.स.

22

नाम

श्री राकेश लक्ष्मी जी

पता

अमृत बालदे जां बि०

मोबाइल नं.

9552953100

धनराशि नकद / चेक

दो सफर

सहयोग हेतु प्राप्त किया।



₹ 80,000

ह. प्राप्तकर्ता

1272

344



CRICKET ASSOCIATION LUCKNOW

B.B.D. Badminton Academy, Vipin Khan, Gomtinagar, Lucknow

E-MAIL : cricketassociationlucknow@gmail.com

CASH/CHEQUE/ ONLINE RECEIPT

2195

06/06/2024

Receipt No.

Date:

Received with thanks from Mr./Mrs. AMRIT BOTTLERS PRIVATE LIMITED

Sum of Rs. THREE LAKH ONLY

NEFT

by cash/cheque/draft drawn on dated

onwards SPONSORSHIP BY HILTON'S CUP T-20 WOMEN'S CRICKET TOURNAMENT 2024

₹ 3,00,000/-

Chandamani

(Authorised Signatory)

Note : Cheque dishonour charges would be Rs. 500/- per transaction.

1273

Reg. No. FAI-09762

(AFFILIATED TO U.P. FOOTBALL ASSOCIATION (VARANASI))



AYODHYA FOOTBALL ASSOCIATION

AYODHYA

President

MR AMIT PATHAK

Ayodhya

09415023399

Acting Secretary

MR SAJJAD HUSAIN

Ayodhya

09415055447

345

 Ref. डी.एफ.ए.ए. / अयोध्या / सिजो 0 / 2024-2025
 सेवा में,
Date 11-09-2024

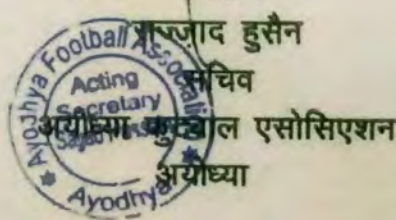
मा० राकेश लघानी जी,
 डायरेक्टर
 अमृत बॉटलर्स प्राइवेट लि०
 अयोध्या, उ०प्र०

महोदय,

साहर्ष अवगत कराना है कि अयोध्या फुटबॉल एसोसिएशन, अयोध्या द्वारा प्रथम अर्न्तजनपदीय ओपन पुरुष फुटबॉल लीग/प्रतियोगिता का आयोजन दिनांक 15 सितम्बर 2024 से 20 सितम्बर 2024 के मध्य स्थान डॉ० भीमराव अम्बेडकर अर्न्तराष्ट्रीय स्पोर्ट्स स्टेडियम, अयोध्या में कराये जाने का निर्णय लिया गया है।

उक्त प्रतियोगिता के आयोजन व खिलाड़ियों के उज्ज्वल भविष्य हेतु आपके द्वारा एक लाख रुपये की अमुल्य सहायता धनराशि दी गई है उससे समस्त खिलाड़ियों व खेल प्रेमियों में एक नई ऊर्जा का संचार हुआ है। जिसके लिए अयोध्या फुटबॉल एसोसिएशन, अयोध्या के समस्त पदाधिकारी व खिलाड़ीगण आपके सदैव आभारी रहेंगे।

धन्यवाद।



[Back to Results](#)

Transaction Details

Reference ID
823244752

Frequency Type
One Time

Transaction Type
Non axis transfers(NEFT)

Transaction Tag
FundTransferIDP

Transaction Date
30 DEC'24

Payee Name
GURDAS MAAN

Payee Type
Personal Payees

Transaction Amount
₹ 5,00,000.00

Remarks

Status
Success and Credited

JAGRAN PRAKASHAN LTD.
DAINIK JAGRAN- INEXT
JAGRAN BUILDING - 2, SARVODAYA NAGAR, KANPUR-208005
OUR GSTIN No.: 09AAACJ3404A1Z9
STATE: UTTAR PRADESH - CODE: 09
CIN NO.: L22219UP1975PLC004147

www.jplcorp.in

Party Detail:

AMRIT BOTTLERS (P) LTD. (40230035-KNP)
CHANDPUR DHASEMAR

FAIZABAD, 226010
GSTIN NO.: 09AACCA4794J6Z5
PLACE OF SUPPLY: UTTAR PRADESH - CODE: 09

Client Name : AMRIT BOTTLERS

Invoice Number : IK2409000033

Invoice Date : 10/SEP/2024

Booking ID No. : 54377930

Booking Date : 10/SEP/2024

Order Number : IK-IK24080002-IK24080001

Order Date : 10/SEP/2024

SNo	Service Description	SAC	UOM	Rate	Trade Disc.	Taxable Amt
1	PROFESSIONAL, TECHNICAL AND BUSINESS SERVICES BIKEATHON SEASON 16 (KANPUR)	998399	OTH	170,000.00	0.00	170,000.00
Taxable Amount :						170,000.00
CGST 9.00 % :						15,300.00
SGST 9.00 % :						15,300.00
IGST 0.00 % :						0.00
Round Off Amount :						0.00
Net Invoice Amount :						200,600.00

Rs TWO LAKH SIX HUNDRED ONLY

Whether liable for RCM : NO

Scan here to pay

For: JAGRAN PRAKASHAN LTD.

YES Bank Ltd.
A/C NO.: JAGRAN40230035KNP
IFSC Code: YESB0CMSNOC



Authorized Signatory

TERMS AND CONDITIONS :

- 1) All payments to be made by crossed cheque to JAGRAN PRAKASHAN LTD.
- 2) Interest will be charged @15% per month if not paid within 7 days.
- 3) All disputes shall be subjects to the jurisdiction of KANPUR courts only.
- 4) This is system generated bill does not require any signature.

i. G. E.

ail: ad.billing@jagran.com

PAN: AAACJ3404A

Telephones: 0512-2216161 - 2216162 - 2216163 - 2216164

1276

348

KAILASH KHER FOUNDATION

D-204 MANDAR APARTMENT,
OFF J.P. ROAD, SEVEN BUNGLOWS,
ANDHERI WEST, MUMBAI-400061.

Register Public Trust : E -0035078(GBR)

PAN : AADTK6937H

BDG NO. CIT (E)/BDG/3410/2019-20

Donation Receipt

Receipt No. 08

Date : 16/07/2024

Donor or Company Name: **AMRIT BOTTLERS PVT LTD .**

PAN : **AACCA4794J**

Email:

Address: **Chandpur Harbans Dabhasema Faizabad**

City: **Faizabad**

State: **Uttar Pradesh**

Pin : **224001**

Amount : **Rs.3,00,000/-**

Chq No/MODE. **NEFT**

Date **16/07/2024**

(Rs. Three Lakh Only.)

Description of Donation: **CSR**

Received by: **Amal Khavnekar**

Signature



THANK YOU!

1277

Number 912/2000

Phone 226191

349

KALI BARI TEMPLE TRUST

KALI BARI MARG, GHASIYARI MANDI

LUCKNOW - 226 001

24251

PAN AACCA 4794J

Dated 05/09/24

Received with thanks from Sri / Smt. MIS Anvrit Bolders Pvt Ltd

the sum of Rupees Three lakh only
on A/c of Donation for Musical evening
by Cash / Cheque No. UTR AX01C 24950 253371 Dated 05/09/24
on

₹ 3,00,000/-

Collector

Secretary

Donation to Kali Bari Temple Trust (PAN-AAATK5097R) is duly approved U/S 80G (5) (VI) of Income Tax Act, 1961 vide registration No. F.No. T-1/CIT-II/LKO/80G(Ren)/142/07-08 Dated 24-09-2000

1278

व्यापारी एकता जिंदाबाद

बनवारी लाल कंचल जिंदाबाद

PAN No. : AAAAU2259E

358



उत्तर प्रदेश उद्योग व्यापार प्रतिनिधि मंडल



उत्तर प्रदेश के औद्योगिक एवं व्यावसायिक संगठनों का केन्द्रीय मंडल

पंजीकरण सं. : 3956 / 77-78 नवीनीकरण सं. 1168 दिनांक 21.03.2016 तक

मुख्यालय : 255/103, रकाबगंज कुण्डरी, शास्त्रीनगर, लखनऊ

फोन व फैक्स : 0522-4042685, ई-मेल : upudhyogvyaparmandal@gmail.com

क्रमांक

10376

दिनांक 16/08/2024

श्री अमृत वाटल (प्रा.) लिमिटेड

पता चाँदपुर, अयोध्या

प्रार्थना शपथ पत्र देना समारोह हेतु सहयोग

से सहयोग वर्ष ४९ हेतु रुपये इस्मान हवार रूप में

सधन्यवाद प्राप्त हुए। (BY NEFT - AXOIC229397483511)

[Signature]

हस्ताक्षर प्राप्तकर्ता

₹ 21000/-

BEFORE THE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

M.A No. 137/2024 TN
(Original Application No. 584 of 2022)**IN THE MATTER OF:****Durga Prasad Yadav & Ors.**

..... Applicant

Versus

State of Uttar Pradesh & Ors.

..... Respondents

KNOW ALL to whom these present shall come that I, Arjun Das Vaswani aged about 60 years S/o Sh. Khattu Mal Vaswani working as Head - Administration with M/s Amrit Bottlers Pvt. Ltd. (the Respondent No.5 herein) having its manufacturing Unit at: Chandpur Harbans, Allahabad Road, P.O. - Dabhasemar, District - Ayodhya, Faizabad, U.P. - 224 133 do hereby appoint: -

ANUBHAV ANAND ARON, ABHINAV ANAND (Advocates)

A-901, Apex Golf Avenue, Sector-1, Greater Noida West, U.P. - 201 306

Mob: 9811764256; 9582416270; E-mail: abhinav.legal@gmail.com**(Hereinafter called the Advocate) to be my/our Advocate in the above noted case authorize him:-**

- To act, appear and plead in the above noted case in this court or in any other Court in which the same may be tried or heard and also in the appellate Court including the High Court subject to payment of fees separately for each Court by me/us.
- To sign, file, verify and present pleadings, appeals cross-objections or petitions for execution review, revision, withdraw, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage.
- To file and take back documents, to admit and/or deny the documents of the opposite party.
- To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case.
- To take execution proceedings.
- The deposit, draw and receive money, cheques, cash and grant receipts hereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case.
- To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and sign, the power of attorney on our behalf.
- And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and purposes.
- And I/We undertake that I/We or my/our duly authorized agent would appear in court on all hearings and will inform the Advocate for appearance when the case is called.
- And I/We undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate, which he shall receive and retain for himself.
- And I/We undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the Advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once the fees are paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/we do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this day of 2025.
Accepted subject to the terms of the fees

Arjun Das Vaswani
ANUBHAV ANAND ARON & ABHINAV ANAND
(D/1848/2003) (D/762/2007)
(Advocates)

Arjun Das Vaswani
Amrit Bottlers Pvt. Ltd.
Client



1280



in:sent



352

- Compose
- Inbox 5,107
- Starred
- Snoozed
- Sent
- Drafts 5
- More
- Labels

Compliance report Of M. A No. 137/2024 in O.A. NO 584/2022 filed by Amrit Bot



Kaushal Sharma <kaushal90.legal@gmail.com>
to csup, rofaizabad@uppcb.com, dmayo.up

4:12PM (0 min)

Sir/Madam

kindly find attached herein pdf copy of compliance Report filed by Respondent no. 5 i'e Amrit Bottlers Pvt. Ltd. Titled As Durga Prasad Ya

Regards

Kaushal Sharma
C/O Abhinav Anand
Advocate



2 Attachments • Scanned by Gmail

